2731131 05/05/2014
MELODY FOOD MERCHANT PVT. LTD
L-15 STREET NO 7 NEW MAHAVIR NAGAR NEAR DISTRICT CENTRE NEW DELHI 110027
MERCHANTS & MANUFACTURER

Address for service in India/Attorney address:
KNOWLEDGENTIA CONSULTANTS
E-71, L.G.F., GREATER KAILASH-I NEW DELHI-48
Used Since :01/02/2014

DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS ; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS

NO CLAIM IS MADE TO THE EXCLUSIVE RIGHT TO USE “FRESH” APART FROM THE MARK AS SHOWN.ALSO NO EXCLUSIVE RIGHT OVER OTHER DESCRIPTIVE MATTER..
RAMAN GARG
trading as ;RAMAN DAIRY VIKAS UDYOG
E- 25 INDUSTRIAL AREA RAMNAGAR, CHANDAULI-221110 UP
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
MEGHLEX SERVICES PRIVATE LIMITED
139, 1ST CROSS, 5TH BLOCK, KORAMANGALA, BANGALORE, KARNATAKA, INDIA-560095.
Used Since :01/01/1991
DELHI
MILK, PANEER, MAKHAI, CREAM, GHEE, CHHACHH, LASSI, CHHEIIA, CHEESE, KHOWA AND ALL MILK PRODUCTS
PASS PASS BINDAAS
2938425  09/04/2015
DHARAMPAL SATYAPAL SONS PVT LTD
4828/24, PRAHLAD LANE ANSARI ROAD, DARYANGANJ DELHI
MANUFACTURERS AND TRADERS
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :06/10/2000
DELHI
MOUTH FRESHNERS INCLUDED IN CLASS 29.
2992619   24/06/2015
MODERN DAIRIES LIMITED
SCO, 98 - 99 SECTOR 34, SUB CITY CENTRE, CHANDIGARH - 160 022.
MANUFACTURERS AND MERCHANTS
AN INDIAN COMPANY
Address for service in India/Agents address:
L.S. DAVAR & CO.
5/1, FIRST FLOOR, KALKAJI EXTENSION., NEW DELHI - 110 019. INDIA.
Used Since :19/11/2014
DELHI
MILK AND DAIRY PRODUCTS, BUTTER, CHEESE, PURE GHEE, SKIMMED MILK POWDERS, WHOLE MILK POWDER,
DAIRY WHITENER, MALTRED FOODS, WEANING AND MILK FOODS, HEALTH FOODS AND OTHER DAIRY BASED
PRODUCTS, EGGS, JELLIES AND JAMS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SMART MILK.
2992621  24/06/2015
MODERN DAIRIES LIMITED
SCO, 98 - 99 SECTOR 34, SUB CITY CENTRE, CHANDIGARH - 160 022.
MANUFACTURERS AND MERCHANTS
AN INDIAN COMPANY
Address for service in India/Agents address:
L.S. DAVAR & CO.
5/1, FIRST FLOOR, KALKAJI EXTENSION., NEW DELHI - 110 019. INDIA.
Used Since :19/11/2014
DELHI
MILK AND DAIRY PRODUCTS, BUTTER, CHEESE, PURE GHEE, SKIMMED MILK POWDERS, WHOLE MILK POWDER,
DAIRY WHITENER, MALTED FOODS, WEANING AND MILK FOODS, HEALTH FOODS AND OTHER DAIRY BASED
PRODUCTS, EGGS, JELLIES AND JAMS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE HEALTHY MILK.
2992623    24/06/2015
MODERN DAIRIES LIMITED
SCO, 98 - 99 SECTOR 34, SUB CITY CENTRE, CHANDIGARH - 160 022.
MANUFACTURERS AND MERCHANTS
AN INDIAN COMPANY
Address for service in India/Agents address:
L.S. DAVAR & CO.
5/1, FIRST FLOOR, KALKAJI EXTENSION., NEW DELHI - 110 019. INDIA.

Proposed to be Used
DELHI
MILK AND DAIRY PRODUCTS, BUTTER, CHEESE, PURE GHEE, SKIMMED MILK POWDERS, WHOLE MILK POWDER,
DAIRY WHITENER, Malted FOODS, WEANING AND MILK FOODS, HEALTH FOODS AND OTHER DAIRY BASED
PRODUCTS, EGGS, JELLIES AND JAMS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MOZZARELLA
CHEESE.
2992624  24/06/2015
MODERN DAIRIES LIMITED
SCO, 98 - 99 SECTOR 34, SUB CITY CENTRE, CHANDIGARH - 160 022.
MANUFACTURERS AND MERCHANTS
AN INDIAN COMPANY
Address for service in India/Agents address:
L.S. DAVAR & CO.
5/1, FIRST FLOOR, KALKAJI EXTENSION., NEW DELHI - 110 019. INDIA.

Proposed to be Used
DELHI
MILK AND DAIRY PRODUCTS, BUTTER, CHEESE, PURE GHEE, SKIMMED MILK POWDERS, WHOLE MILK POWDER,
DAIRY WHITENER, MALTED FOODS, WEANING AND MILK FOODS, HEALTH FOODS AND OTHER DAIRY BASED
PRODUCTS, EGGS, JELLIES AND JAMS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CHEDDAR CHEESE.
3034103    17/08/2015
C.SASIDHARAN
trading as ;SRI AMBIKAA AND CO
NO:89D, VIJAYA NAGAR, AMMAN KOVIL THOTTAM, NALLAMPALAYAM, GANAPATHY (POST) COIMBATORE - 641 006, TAMIL NADU
MANUFACTURER AND MERCHANTS
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPTURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :02/11/1998
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS ALSO INCLUDES CHOCALATE; EDIBLE OILS AND FATS
3047283  03/09/2015

JAIN FARM FRESH FOODS LIMITED

trading as ;Manufacturer and Merchant and Service Provider

C/o Jain Irrigation Systems Ltd., Gat No. 139/2, Jain Valley, Shirsoli, Jalgaon - 425001

Manufacturer & Merchant

Address for service in India/Attorney address:

ROYZZ & CO.

2A/ 54,kalpaturu estate JV Link Road, Andheri East 400093, Mumbai

Proposed to be Used

MUMBAI

foodstuffs of animal origin as well as vegetables and other horticultural comestible products which are prepared for consumption or conservation.
3088912 29/10/2015
S/H. TUSHAR GUPTA, NITIN GUPTA, PANKAJ GUPTA AND SMT. KAJAL GUPTA
trading as ;M/s Ganesh Agro Oils
Ram Mandir Wali Gali, Garh Road, Hapur- 245 101 (U.P.).
Manufacturers and Merchants
(a partnership firm duly regd. under Indian Partnership Act, 1932.).
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/04/2015
DELHI
Edible Oil
NO EXCLUSIVE RIGHTS OVER THE WORD SOYA.
SO NICE

3112351 01/12/2015
JUPITER FOODS PTE. LTD.
391B ORCHARD ROAD, NGEE ANN CITY TOWER B, #18-08, SINGAPORE-238874.
MANUFACTURER AND MERCHANT.

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Proposed to be Used
To be associated with:
3112350

DELHI
All forms of meat (other than pork), seafood and poultry whether raw (seasoned or un-seasoned), processed, value-added, cooked (partially or fully) and including without limitation, nuggets, sausages and shelf-stable sausages.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3112350.
POONAM

3116350   05/12/2015
MR. OMPRAKASH TANWAR
trading as ;MR. OMPRAKASH TANWAR
DEHLI DARAWAJA, NEAR KRISHI MANDI, SOJAT CITY, DIST. PALI MARWAR-306104 (RAJ)
MANUFETHERER AND MERCHANT
FIRM

Address for service in India/Attorney address:
TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, ( RAJASTHAN)
Used Since :01/04/2015

AHMEDABAD
ALL KINDS OF PICKLES
subject to restriction of the goods for sale in the state of RAJASTHAN only.
UCO TASTEFUL
3163286  19/01/2016
RAM SAROOP OVERSEAS (P) LTD.
trading as ;RAM SAROOP OVERSEAS (P) LTD.
110, PANCHRATNA BUILDING, 2661, GALI NO-2, BEADON PURA, KAROL BAGH, NEW DELHI-110005. INDIA
MERCHANTS AND MANUFACTURERS
A Company duly registered under the Companies Act, 1956

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/12/2015

DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Groundnut Oil, Edible Oil, Oil Cake, Mustard Oil And Fats, Vanaspati Ghee, Jams, Jellies, Fruit Sauces, Pickles, Peanuts, Curd, Yogurt, Skimmed Milk Powder and Soups.

No right over the word Tasteful.
3184757  13/02/2016
AL-SAMEER EXPORTS PVT LTD
10/14 THAKUR KI KOTHI OPP. NAGAR NIGAM, MEERUT, UTTAR PRADESH
Manufacturer & Trader
Address for service in India/Attorney address:
SANJEEV KUMAR
806, Aggarwal Cyber Plaza-1, Netaji Subhash Place, Pitampura, Delhi-110034, India.
Used Since :28/12/2010
DELHI
Meat, meat extracts; preserved, included in class 29.
3246996  30/04/2016
MR.RAJESH BANSILAL OSTWAL
trading as ;Mr.Rajesh Bansilal Ostwal
Manufacture & Trader

Address for service in India/Attorney address:

LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :03/02/2016

MUMBAI
EDIBLE OIL,JAM & DRY FRUITS
Trade Marks Journal No: 1913, 05/08/2019 Class 29

3267027  24/05/2016
K.K. MEHTA
trading as ;DUKES PASTRY SHOP
26/17, OLD RAJINDER NAGAR, DELHI-110060
MERCHANT & MANUFACTURER
Used Since :01/01/2009
DELHI
MEAT , FISH , POLUTRY AND GAME ; MEAT EXTRACTS; PRESERVED , DRIED AND COOKED FRUITS AND VEGETABLES ; JELLIES , JAMS , FRUIT SAUCES; , EGGS, MILK AND MILK PRODUCTS , EDIBLE OIL AND FATS
3270642  28/05/2016
HIRA SWEETS & CONFECTIONERY (P) LTD.
trading as ;HIRA SWEETS & CONFECTIONERY (P) LTD.
E-60, LAXMI NAGAR, MAIN ROAD, VIKAS MARG, DELHI-110092, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/1960
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats.
3291574    22/06/2016

AAYU ANALYTICS PRIVATE LIMITED
trading as : AAYU ANALYTICS PRIVATE LIMITED
40/203, FF, CHITTARANJAN PARK, NEW DELHI-110019.
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-85
Used Since : 16/05/2016

DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3300389 02/07/2016
GOPALJEE DAIRY FOODS PRIVATE LIMITED
trading as : Gopaljee Dairy Foods Private Limited
Manufacturer and merchant
A Body Incorporate

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Milk and milk products.

NO EXCLUSIVE RIGHTS OVER THE WORD Rabri.
Melties Choco Bits

3304459  08/07/2016
LACHMAN TEJUMAL KHETWANI
PRAVEEN LACHMAN KHETWANI
trading as ;ELITE FOOD PRODUCTS
PLOT NO. A-6/4, M.I.D.C., MURBAD, DIST. THANE-421401 [M.S.]
MANUFACTURERS AND MERCHANTS
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :15/01/2015

MUMBAI
JELLIES, JAMS, PRESERVED, DRIED AND, COOKED FRUITS AND VEGETABLE, FRUIT SAUCES, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS, FRUIT PULP; JELLIES, FOR FOOD, PICKLES, INSTANT MIX AND READY TO EAT FOODS (PRESERVED), DRY FRUITS, POTATO WAFERS INCLUDED IN CLASS 29
3305787  11/07/2016
TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/06/2015
To be associated with:
3250621
DELHI
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, FRUIT SAUCES, EGGS, MILK, AND MILK PRODUCTS, EDIBLE OILS AND FATS INCLUDED IN CLASS 29
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2532942 & 2606320.
A world of good

3305791  11/07/2016
MRS. BECTORS FOOD SPECIALITIES LTD
THEING ROAD, PHILLUAR-144410
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, FRUIT SAUCES, EGGS, MILK, AND MILK PRODUCTS, EDIBLE OILS AND FATS INCLUDED IN CLASS 29
Trade Marks Journal No: 1913, 05/08/2019 Class 29

3343916 23/08/2016
MEDALLIOUS BUSINESSES PRIVATE LIMITED
305, SECTOR-15/A, NOIDA-201301 (U.P.), INDIA
MANUFACTURER AND MERCHANT.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA (U.P)
Used Since: 10/07/2012
DELHI
Meat, fish, poultry and game, meat extracts, preserved, dried and cooked fruits and vegetables, jellies, jams, fruit sauces, eggs, milk and milk products, edible oils and fats.
3362579   14/09/2016
GOPALJEE DAIRY FOODS PRIVATE LIMITED
trading as ;Gopaljee Dairy Foods Private Limited
Manufacturer and merchant
A Body Incorporate
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :04/09/2016
To be associated with:
3179998
DELHI
Milk and milk products included in class 29.
3362580   14/09/2016
GOPALJEE DAIRY FOODS PRIVATE LIMITED
trading as ; Gopaljee Dairy Foods Private Limited
Manufacturer and merchant
A Body Incorporate
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :04/09/2016
To be associated with:
3179998
DELHI
Milk and milk products included in class 29.
THE GAU VILLAGE

3376342  29/09/2016
PRAKASH TULSIBHAI GOTI
B-903 Wing, Signature Island G Block, Near USA Consulate, BKC Bandra (E), Mumbai - 400051, Maharashtra
MANUFACTURERS & TRADERS
Indian national, Individual
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :16/04/2011
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats
COLATAGE
3417929  23/11/2016
KOYE PHARMACEUTICALS PVT LTD
7, The Centrium, Phoenix Market City Annex, LBS Marg, Mumbai 400070
Manufacturers and Merchants
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :01/07/2016
MUMBAI
Fruit and vegetable extracts for use as ingredients of nutritional supplements and vitamins.
3419437  25/11/2016
SURESHBHAI M. KANUDAWALA
trading as ; M/S. SHREE RUPALDEVI MILK PRODUCT
4/1, G.I.D.C CHANDISAR - 385001, TA - PALANPUR, DIST - B.K., GUJARAT, INDIA.
MANUFACTURER
MANUFACTURER
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR -
380051, AHMEDABAD - GUJARAT
Used Since : 29/10/2016

AHMEDABAD
GHEE (OILS AND FATS).
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.BEST..
3468332  30/01/2017

P. C. A. VAIRAMANI
N. SATISH KUMAR
trading as; P. C. ANNAMALAI NADAR AND SONS,
NO. 15, LOTUS RAMASWAMY STREET, ROYAPURAM, CHENNAI-600013,
MANUFACTURERS AND MERCHANT
A PROPRIETOR FIRM

Address for service in India/Agents address:
P. C. N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.
Used Since : 01/01/1998

CHENNAI
PULSES(PROCESSED)
ESB
3495280    28/02/2017
ALTAF EXPORT CO. LTD.,
# 14, Negin Azadi Building, 283, Shahid Beheshti Avenue, 6th Floor, Tehran 16816 15153 Iran
Manufacturers and Merchants
A company organized and existing under the Laws of Iran
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, Venus, Worli Sea Face, Worli, Mumbai-400018
Proposed to be Used
MUMBAI
Dried fruits including almond kernels
3497660  02/03/2017

MR. BALASAHEB NANDU GAWLI
trading as ; Prakash Dairy

Dhanraj Apartment, Shop No. 1, Amrut Nagar, Motwani Road, Jail Road, Nashik Road, Nashik 422101
Manufacture & Trader

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/03/1990

MUMBAI
MILK & MILK PRODUCTS

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..FOR THE STATE OF MAHARASHTRA..
3556984  25/05/2017
INDUS TREE CRAFTS PRIVATE LIMITED
Sy.No.36/5,Somasundrapalya,Begur Hobli, HSR Layout Sector 2,Bangalore-560102
Private Limited Company
Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.
Proposed to be Used
CHENNAI
dried and cooked fruits and vegetables; milk and other dairy products; edible oils and fats; preserves; pickles; salad (fruit, vegetable and meat); soups; cheese; fruit based beverage, potato snacks; pre packed diners; fruit and soy based snacks; fruits (frozen, preserved, dried, peeled, preserved, stewed and cooked); jellies; jams; canned fruits (whole, cut, mix); fruit pulp
The mark should be used as a whole.
Pratap Annapa Shinde

Address for service in India/Attorney address:
Vanchinathan
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

Chennai
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats
3566563 08/06/2017
RAJESH NARAYANBHAI KAKADIYA
HOLA NUTS, PLOT NO.- 291 NARAYAN NAGAR SOCIETY, SINGANPORE ROAD, KATARGAM, SURAT
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD
PROCESSED NUTS, PREPARED NUTS, SEASONED NUTS, SHELLED NUTS, ROASTED NUTS, TOASTED NUTS AND DRIED FRUITS

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3567072  09/06/2017
MR. JIGNESHBHAI HARESHBHAI SODHA
trading as ;SONAL PUNJABI FOOD PARCEL
SONAL, AKSHAR MARG, GUJARAT HOUSING BOARD, KALAWAD ROAD, RAJKOT
Address for service in India/Attorney address:
REGAL IPR ASSOCIATES
717, STAR CHAMBER, 7TH FLOOR, HARIHAR CHOWK, RAJKOT - 360 001, GUJRAT
Used Since :01/09/2001
AHMEDABAD
LENTILS PRESERVED, IDLI BATTER INCLUDING IN CLASS 29.
3573853   19/06/2017
MEHSANA DISTRICT CO-OPERATIVE MILK PRODUCERS' UNION LIMITED
HIGHWAY, MEHSANA- 384 002. GUJARAT. INDIA.
A Society Registered Under Mumbai Co-operative Societies Act - 1925.
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.
Used Since :01/04/1996
To be associated with:
3573831, 3573840
AHMEDABAD
MILK, MILK POWDER, MILK BEVERAGES, BUTTER MILK, GHEE, BUTTER, PANEER, CHEESE, DESSERTS MADE FROM MILK PRODUCTS AND DAIRY PRODUCTS BASED ON MILK SUBSTITUTES INCLUDED IN CLASS-29
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words BHARAT KA GAURAV.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. Regd. No.3573831.
TULSIBHAI A. KAKKAD PROPRIETOR OF GALAXY FOODS CO.
LAXMI CHAMBER, NEW GHEE KANTA ROAD, RAJKOT-360001, GUJARAT, INDIA.

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

PROCESSED CASHEW NUTS, PROCESSED ALMONDS, PROCESSED PISTACHIOS, PROCESSED FIGS, PROCESSED WALNUTS, PROCESSED APRICOTS, RAISINS, PROCESSED BLUEBERRIES, PROCESSED BLACKCURRANTS, PRUNES, PREPARED HAZELNUTS, CRANBERRY, PROCESSED KIWI FRUIT, PREPARED POPPY SEEDS, PROCESSED PINEAPPLE, PROCESSED ORANGES, PROCESSED DATES, DRIED DATES, PREPARED BLACK GRAPES, PROCESSED STRAWBERRY, PROCESSED MANGOS, COCONUT MILK POWDER INCLUDED IN CLASS 29.

Goods restricted for sale in the state of Gujarat only.
3582794  01/07/2017
DHIRENDRA CHOPRA S/O GAUTAM KUMAR JASRAJ CHOPRA
48-A, Sthanakvasi Jain Society, NR. Naranpura Railway Crossing Road, Ahmedabad
sole proprietorship

Address for service in India/Attorney address:
COGITO LEGAL,
112, UNIVERSITY PLAZA, NEAR VIJAY CROSS ROADS, NAVRANGPURA, AHMEDABAD-380009

Used Since : 01/07/2013

AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats
3590799   13/07/2017
MR. ASHUTOSH CHUDAMAN PATIL TRADING AS M/S TULSI JELLY SWEETS.
D-29, M.I.D.C. Jalgaon-425003
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :28/08/2014
MUMBAI
JELLY & JAM
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Jelly.
RAMCHANDRA

3591783   14/07/2017
R C SADHUKHAN ENTERPRISES
67/43 Strand Road, (Cross Road No. 9), Kolkata 700006
Partnership Firm

Address for service in India/Attorney address:
ASHISH SHARMA
Ch.No. 391, PATIALA HOUSE COURT, NEW DELHI-110001
Used Since : 11/03/2016

KOLKATA
Blended Edible Oil.
3603655  01/08/2017
SN CORP
BLOCK NO- 475, VILLAGE NARTHAN, TA-OLPAD, DIST- SURAT-315005, GUJARAT
Partnership Firm
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
MILK AND MILK PRODUCTS.
restriction of goods for sale in the state of GUJARAT only.
3613383 16/08/2017
R.S.H AGROO PRODUCTS PVT LTD
VILL- AMBER, 12TH MILE, JORABAT, KAMRUP, PINCODE-781023, ASSAM, INDIA.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
MRS.PINKY BAGARIA AGARWAL, ADVOCATES
C/O.AGARWAL CONSULTANCY SERVICES,MANDOVI APPARTMENT,1ST FLOOR,1A,G.N.B. ROAD,OPP.RABINDRA BHAWAN,GUWAHATI,ASSAM,PIN 781 003,INDIA.

Proposed to be Used
KOLKATA
MSTARD OIL, VEGETABLE OIL, AND ALL OTHER EDIBLE OIL INCLUDED IN CLASS 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD DHARA EXCEPT AS DEPICTED..

Transliteration : JIVAN DHARA
3619397   24/08/2017
SHREE MARUTI OIL MILL
PLOT NO.1, KHODALDHAM INDUSTRIAL SOCIETY, KOTHARIYA TO NARANKA ROAD, NEAR WATER TANK, AT NARANKA, TALUKA KOTDA SANGANI, DISTRICT RAJKOT, GUJARAT, INDIA, PIN. 360030
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ALPESH N. DAVDA
7 - EVEREST SOCIETY, JAYANT K.G.SOCIETY MAIN ROAD, OPP. KHADI BHAVAN, NEAR ANAND BUNGLA CHOWK, MAVDI MAIN ROAD, RAJKOT - 360 004 -GUJARAT

Proposed to be Used
AHMEDABAD
EDIBLE OILS IN CLASS -29
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
I BOWL

3625275  01/09/2017
MILKMAN AGRO PRODUCTS
Plot No. 60, Behind Octroi Naka, Airport Road, KUSUMBA, Dist. Jalgaon – 425 003
Partnership Firm

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
Mumbai
Preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, edible oils, fats, milk & milk products, fruit, yoghurt, frozen dessert
3626473 03/09/2017
LOGOS EXIM PRIVATE LIMITED
H.No.7-2-1792, Flat No.406, MM Classic Homes, Street No.2, Czech Colony, Sanath Nagar, Hyderabad-500018
An Indian Company limited by Shares

Address for service in India/Agents address:
LAKSHMI NARAYANA NALLURI
Flat No.401, D.No.6-3-349/15/17, Sai Brindavan Apartments, Dwarakapuri Colony, Panjagutta, Hyderabad-500082, Telangana

Proposed to be Used
CHENNAI
The goods i.e Nuts prepared, Roasted Nuts, Seasoned Nuts, Shelled Nuts, Spiced Mixed Nuts, Toasted Nuts particularly related to Dates and Pistachios which are to be covered under Class 29

The mark shall be limited to the color combinations of the logo and as well as the wordmark LILI as shown in the device submitted for the registration..
INSTAGOURMET
3671339  07/11/2017
FIZZLEBUZZ FOODS PVT. LTD.
Flat No. 2, Aadarsh Chambers, Subjail Chowk, Ahmednagar – 414 001
Body Incorporate
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :03/11/2017
MUMBAI
DEHYDRATED VEGETABLES & FRUIT POWDERS
3688794  27/11/2017
PRASANTA KUMAR BEHERA PROPRIETOR OF SHRIRAM INDUSTRIES
PLOT NO-1939/4743,SRIKUNJANAGAR,NUAPADA,BACK SIDE OF KUNJABHIHARI TEMPLE,CUTTACK,PIN-753010
SOLE PROPRIETOR
Address for service in India/Attorney address:
ODISHA TRADE MARK BUREAU
PLOT NO.360,ICE FACTORY ROAD,MANA VILLAS,COLLEGE SQUARE,CUTTACK 753 003,ODISHA,INDIA

Proposed to be Used
KOLKATA
COCONUT OIL,SESAME OIL& GHEE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD SAMPARK.
3701551   13/12/2017
KARTIK RAJENDRA DIXIT
Dixit Chouk, Vithhal Gujari, Waard, Pauni, Itan Bhandara - 441910
Proprietor

Address for service in India/Attorney address:
ANIL KUMAR DHANOTIYA
OFFICE NO. 3 KALA NIVAS, NEAR MAHARANPRATAP GARDEN, BAJIRAO ROAD, PUNE - 411030

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE image of almond..
3724162  10/01/2018
CARGILLS CEYLON PLC.
No. 40 York Street, Colombo 01, Sri Lanka
A Sri Lankan Corporate
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since: 01/04/2014
To be associated with:
3724161
CHENNAI
Meat.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3726224  12/01/2018
MALATHI ADHIRAJ SATHIYA PRAKASH
Plot No. 121, SIDCO Industrial Estate Polupalli, Krishnagiri Dist, Pin - 635115
Trading as Ms. Macaw Staples
Address for service in India/Attorney address:
R.K. DEWAN AND COMPANY
DARE HOUSE ANNEXE, 4TH FLOOR, NO, 44, 2ND LINE BEACH CHENNAI-600 001.
Proposed to be Used
CHENNAI
Edible Oil, Refined oil, Groundnut Oil, Sunflower Oil, Vanaspathi oil, gingelly oil, Coconut Oil, Mustard Oil, Soya Oil, palm oil, cotton seed oil
subject to the mark should be use as represented in the trademark application within the states of Tamilnadu and Karnataka.
3745772  06/02/2018

HAVISA DAIRY FARM AND COMMODITIES
No : 190, D.B. Road, R.S. Puram, Coimbatore, Tamil Nadu- 641002
Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used

CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats

SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATES OF SOUTH INDIA..
3755339    16/02/2018
DURALMANIVANNAN
trading as ;DURAI FARM VENTURES
TENKASI ROAD, NH - 744 KRISHNAPURAM RAJAPALAYAM - 626142 VIRUTHUNAGAR DISTRICT TAMIL NADU, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
ARS ASSOCIATES
NO. 15, KALAPATTI ROAD, KAVERI NAGAR, AIRPORT (PO), TRICHY - 620 007.
Used Since :25/01/2018

CHENNAI
EGGS
subject to the mark should be use as represented in the trademark application.
3758623   20/02/2018
N.HARISH
trading as ;BANANA DAYZ
95, SANJAI GANDHI STREET, VIVEKANANDA NAGAR, KODUNGAIYUR, CHENNAI - 118, TAMILNADU , INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
BANANA CHIPS
3760576    22/02/2018
E.KAVITHA
OLD NO.53/2C, NEW NO.52/2C2, MOPRIPATTI VILLAGE AND PO, HARUR (TK), DHARMAPURI DIST, PIN : 636 902
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
S-3 AND S-4, 2ND FLOOR, RUKMINI PLAZA, NO. 84, D.V.G. RD., BASAVANGUDI, BANGLORE-560 004.

Proposed to be Used
CHENNAI
DOUBLE FILTER GROUNDNUT OIL
3811888  20/04/2018
HITENDER NARANG
417, E- Square, Subhash Road, Vile Parle (East), Mumbai- 400057
Indian National

Address for service in India/Agents address:
BHAGWATI & CO.
4 -G - 2 COURT CHAMBERS, 35, NEW MARINE LINES, MUMBAI - 400 020.

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats included in class 29

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word “SUPER”.

Area restricted to the state of MAHARASHTRA.
3813300  23/04/2018
M/S COASTAL FARMS
Partnership Firm
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Meat, fish, Chicken, Fresh poultry, Poultry substitutes, Poultry extracts, Preserves of poultry, meat extracts; preserved, dried and cooked fruits and vegetables; Jellies, jams, eggs, milk and milk products; edible oils and fats
Subject to association with application no:2573648.
3831379   12/05/2018
MR. M. SIVANAND
95-A, ADITHYA BUILDINGS, ARISIPALAYAM MAIN ROAD, SALEM – 636 009, TAMIL NADU, INDIA.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
EDIBLE OILS AND FATS, EDIBLE OILS FOR USE IN COOKING FOODSTUFFS AND BLENDED OIL FOR FOOD.
MR. AVINASH BALASUBRAMANIAN
A 303 FLORENTINE, HIRANANDANI GARDENS, CENTRAL AVENUE, POWAI, MUMBAI–400076, MAHARASHTRA, INDIA.

An Individual and Citizen of India (A Natural Person)

Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004, MAHARASHTRA, INDIA.

Proposed to be Used

MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food.
SICCA

3847788   30/05/2018

VIKAS MAHESHWARI
63, BRIJESHWARI, EXTENSION, WORLD, CUP, CHORAHAR, INDORE

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI
MOUTH FRESHENER, SWEET SUPARI, PAN MASALA
3849276   01/06/2018
REKHA SUNIL MULAY
Gat No. 1359, Kawade Vasti, Khandave Nagar, Wagholi, Tal. Haveli, Pune 412 207 in the State of Maharashtra within the Union India.
An Indian National

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
seeds prepared for human consumption, not being seasonings or flavourings; seeds, prepared and processed; edible seeds
3863653   19/06/2018
THE NILGIRI DAIRY FARM PVT LTD
Knowledge House, Shyam Nagar, Off. Jogeshwari Vikhroli Link road, Jogeshwari (East), Mumbai- 400 060.
Private Limited

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used

MUMBAI
Dried and cooked fruits and vegetables; jellies, jams, eggs, meat, fish, poultry and game; meat extracts; preserved soups; potato chips; fruit chips; fruit based snack food; edible oils and fats including butter and ghee; pickles; garlic paste; milk and milk products including curd, yogurt, cheese; frozen,
3878100 04/07/2018
VAIKHAN MULTI ENTRADE PRIVATE LIMITED
Door No. 148, Road No. 5 Sairam Nagar Colony, Mamatha Nagar, Nagole, Rangareddi-500068, Telangana
Private Limited Company
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 06/06/2018
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD IN USE
subject to no exclusive right over the word BE FIT.
3878116   04/07/2018
SYED SHAJI
D.NO. 19-1-436/A/58,KAMATI PURA, OSMAN BAGH, BAHADUR PURA, HYDERABAD-500064
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
The mark should be used as a whole.
3889535   17/07/2018
USHALAXMI INDUSTRIES PVT LTD
B-406, FOURTH FLOOR, B-WING, KANCHKARKHANA CHS, G D AMBERKAR MARG, WADALA, MUMBAI-400031
A PRIVATE LIMITED COMPANY

Proposed to be Used
MUMBAI
ALL EDIBLE OIL
3904459 01/08/2018
ORY FRESH PACKS LLP
# 219, 15th Cross, 2nd Main, Agrahara Layout, Yelahanka, Bengaluru - 560064
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Fruit and vegetable salads, Dried fruit-based snacks, Potato-based snacks, Prepared meals consisting principally of game, Prepared meals consisting primarily of meat, fish, poultry or vegetables.
3910542  07/08/2018
NV AGRO OILS
Mandipet Main Road, Tumakuru - 572 101
PARTNERSHIP FIRM
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since: 06/04/2006
CHENNAI
edible oil
VELAN வேலன்

3913949   10/08/2018
M/S.SRI CHELLANDI AMMAN FOODS- VELAN, REPRESENTED BY ITS SOLE PROPRIETOR MR.A.PALANISAMY
202/153, Ramakrishna Hostel Road, Indra Nagar North, Palani-624601
Sole Propreitor Concern
Address for service in India/Attorney address:
B. RAMACHANDRAN
17/18, S.K.C.BLDGS, III FLOOR, MILL ROAD, COIMBATORE 641 001
Used Since :27/07/2015
CHENNAI
BUTTER, GHEE, MILK PRODUCTS
subject to the mark should be use as represented in the trademark application.
3915516    13/08/2018
SACHIN SHARMA
811, Pushpanjali vihar, railway station roorkee, haridwar
Registered
Address for service in India/Attorney address:
INDU SHARMA
H-69, STREET NO. 3, NEAR VIJAY CHAWK, VIKASH MARG, LAXMI NAGAR, NEW DELHI-110092.

Proposed to be Used
DELHI
BOTTLED AND CANNED FOOD AND FRUITS, CANNED AND PRESERVED FRUITS AND VEGETABLES, JELLIES, JAMS AND PICKLES,
ARUN AGMARK GHEE

3916301 14/08/2018

SRI GANAPATHY DAIRY
No: 1, Thairittery Road, Sanganur, Coimbatore - 641027, Tamil Nadu
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13, 1ST CROSS STREET, SRIPTURAM COLONY, ST. THOMAS MOUNT, CHENNAI-600016

Used Since: 29/06/1989

CHENNAI

Ghee
3918537 17/08/2018
P.VADIVEL
trading as ;SENTHIL VELAVAN TRADERS
NO.39A, THIAGI MUNIAPPAN STREET LEIGH BAZAAR SALEM-636009, TAMILNADU, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
ARS ASSOCITES
15, KOLAPPATTI ROAD, KAVERY NAGAR, AIRPORT - P.O. TRICHY - 620 007
Used Since :01/07/2017
CHENNAI
ALL EDIBLE OILS
SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATES OF SOUTH INDIA..
NUTVA

3921033    20/08/2018
KESAR INDUSTRIES
Survey No. 555, Elilatta Village, Farooqnagar Mandal, Ranga Reddy District - 509 216 (T.S) India.
Partnership Firm
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
CHENNAI
Preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; milk and milk products; edible oils and fats.
WIIZ
3926143    25/08/2018
SYED IRFANUDDIN
trading as ;Unique Tobacco Products
D.No. 18-13-8/A/5, Street No 2, Wadi E Farhan Colony, Bandlaguda, Post Keshavgiri, Hyderabad 500 005 (TS), India
Manufacturers and Merchants
Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Proposed to be Used
CHENNAI
Mukhwas, supari, sweet supari, chaliya (betel nuts), mouth freshner, mitha masala, pan masala (without tobacco) katha, betel nut powder and sounf.
subject to sale of product in the State of Andhra Pradesh and Telengana only.
3926218 25/08/2018
VVD AND SONS PRIVATE LIMITED
NO. 182, PALAYAMKOTTAI ROAD, TUTICORIN - 628 003.
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
P. C. N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.

Proposed to be Used
CHENNAI
EDIBLE OILS AND OLIVE OIL
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD HILIFE EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 534648, 534649, 1947436, 3338637, 3461260 IN CLASS - 29.
3930111  29/08/2018

GURU RAGHAVENDRA COCONUT INDUSTRIES
Survey No: 109/6, Y.T.Road, Goragandanahalli, Tiptur - 572 201, Karnataka, India
A PARTNERSHIP FIRM

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since: 10/01/2015

CHENNAI
Coconut Flakes
color combination as in the label.
D:Junk
3930696    30/08/2018
IMPECCABLE INNOVATIONS PVT. LTD.
G-07, LILY BLOCK, VIJYASRI ELIXIR, BOREWELL ROAD, WHITEFIELD, BANGALORE-560066, KARNATAKA, INDIA
Body Incorporate
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
CHENNAI

Ready-to-eat meals comprised primarily of meats, cheese and also including {indicate specific foods, e.g., rice, pasta, vegetables, etc.}; potato chips.

subject to the mark should be use as represented in the trademark application.
3932646 01/09/2018
M/S BIG MISHRA PRAYAGG PAN MASALA
Plot No.11-A, Survey No.249 & 250, Belur Industrial Area, Dharwad - 580011
Partnership firm
Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009
Used Since :12/06/2018

CHENNAI
Pan Masala, Flavoured Supari, Sweet Supari, Mouth Freshner
subject to no exclusive right over the word BIG.
3935695  05/09/2018
N.MANIKANDAN, TRADING AS EAM NAVATHIRUPATHI OIL MILL
Sittalarrai Main Road, Thatham Patti, Musiri, Trichy - 621211
An Indian Citizen

Address for service in India/Attorney address:
KOCHHAR & CO.
SUITE 305, DELTA WING RAHEJA TOWERS # 177 ANNA SALAI CHENNAI-600002

Proposed to be Used
CHENNAI
EDIBLE OILS AND FATS
ELITE FRESH

3947022  17/09/2018
PRIMAL FEEDS AND FARMS LLP
HALL MARK, Door NO - 4 C - 315 , OPP ST. GEORGE COLLEGE, OMBR LAYOUT , BANASWADI , BENGALURU – 560043, KA, India
Body Incorporate

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
CHENNAI
Processed poultry; Fresh poultry; Poultry extracts; Frozen poultry.
subject to no exclusive right over the word FRESH.
3947337 17/09/2018
VEPURI AGRO PRODUCTS PVT LTD
#203, 74-14-68A, Gananada Heights Apartments, Near Ayyappanagar Arch, Lakulu Road, Patamata, Vijayawada - 520 007, Krishna Dist., (A.P)

Body Incorporate

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Used Since :05/09/2018

CHENNAI
Coconut value added food products i.e., coconut powder, edible coconut oil and coconut milk.
subject to the mark should be use as represented in the trademark application Andhra pradesh & Telangana.
3960082  29/09/2018
MAHENDRA GEMAWAT, SOLE PROPRIETOR OF M/S.SHUDHEE,
Flat No.201, Romanesque Apartments, Chikoti Gardens Street, No.1, Begumpet, Hyderabad - 500 016
Individual

Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWARPET, CHENNAI - 600 079, INDIA.

Proposed to be Used

CHENNAI
Milk, Ghee and Milk Products

subject to the mark should be use as represented in the trademark application within the state of Andhra pradesh.
3961137  01/10/2018
RISHABH BIYANI
PLOT NO.3, SBI COLONY, TADBUND 2-20-41, MANOVIKAS NAGAR P.O. TIRUMALAGIRI SECUNDERABAD-500 009,
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Used Since :08/09/2015
CHENNAI
NUTS, ALMONDS, CASHEW NUTS, WALNUTS, PEANUTS, RAISINS, PISTACHIO, CHICKPEAS, CUMIN-SEEDS,
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, COMPOTES, MILK AND MILK
PRODUCTS, AND EDIBLE OILS AND FATS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
A ONE GOLD

3967036  08/10/2018
A ONE STEEL AND ALLOYS PRIVATE LIMITED
NO 852, BACK PORTION, 1ST FLOOR/A, 'D' BLOCK SAHAKARNAGAR, BANGALORE – 560092
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
BiswaJit Sarkar, Advocate.
42- A, Dhan Devi Khanna Road, Kolkata - 700 054.

Proposed to be Used

CHENNAI

VARIous PRESERVED AND FROZEN FOODS, DRIED AND PROCESSED FRUITS AND COOKED VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS

Subject to restriction with in Karnataka , AP and Telangana and Tamil Nadu.
3967455  08/10/2018
SRI GANAPATHY DAIRY
No : 1, Thairittery Road, Sanganur, Coimbatore - 641027, Tamil Nadu
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPTURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :29/06/1989
CHENNAI
Ghee
Trade Marks Journal No: 1913 , 05/08/2019           Class 29

3984047    26/10/2018
M/S KCK AGRO PRODUCTS PRIVATE LIMITED,
Plot No.18, KSIDC Industrial Growth Centre, Kinaloor, Kozhikode, Kerala 673612
Private Limited Company registered under the Indian Companies Act, 2013

Address for service in India/Attorney address:
MARKS &RIGHTS
42/2421,THALIATH BUILDING , ST. BENEDICT ROAD, KACHERIPPADY KOCHI-682 018.

Proposed to be Used
CHENNAI

Coconut oil; virgin coconut oil; edible oil and super refined coconut oil; coconut oil for food; desiccated coconut, dried coconuts, grated coconut, coconut butter, coconut cream, coconut fat, coconut flakes, coconut milk; edible vegetable oils; edible oils and fats

No exclusive right over the descriptive matters appearing in the representation of the mark and Subject to restrict the area to South India only.
BIG C MOBILES PVT. LTD.,
D.No.1-99/2/B, Plot No.2, 4th Cross Road, Image Hospital Lane, Vithalrao Nagar, Madhapur, Hyderabad (T.S) India.

Body Incorporate

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
CHENNAI

Edible oils, fats and pickles, Fruit based topping fills and fillings for cakes and pies, reserved, frozen, dried and cooked fruits and vegetables; desiccated coconut powder, preserved, frozen and dried and cooked fruits, jellies, jams, compotes; milk and milk products; and fats.
3994445   09/11/2018
SRI SARAVANAA SUBRAHMANYAA DAIRY AND AGRO FOODS LLP
3-1-170, RAMAR GUDI STREET, REVENUE WARD 10/1, NAGARI, CHITTOOR-517 590
Partnership Firm

Address for service in India/Agents address:
G. RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM, CHENNAI - 600 033.

Proposed to be Used
CHENNAI
Milk, Milk Products- Paneer, Curd, Flavoured milk Drinks, Milk beverages, milk predominating, Milk substitutes, butter milk
VIJAYKANT DAIRY AND FOOD PRODUCTS PRIVATE LIMITED
7309, "SUSHILA SADAN", ANJANEYA NAGAR, BELGAUM - 590016, KARNATAKA
a company incorporated under the Companies Act

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used
CHENNAI
MILK AND DAIRY PRODUCTS, EDIBLE OILS AND FATS
4000693  17/11/2018
VIJAYKANT DAIRY AND FOOD PRODUCTS PRIVATE LIMITED
7309, "SUSHILA SADAN", ANJANEYA NAGAR, BELGAUM - 590016, KARNATAKA
a company incorporated under the Companies Act

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used
CHENNAI
MILK AND DAIRY PRODUCTS, EDIBLE OILS AND FATS
4001254  19/11/2018
RAMADEVI. K.N.
Kizhumundayoor Mana, M.G. Road, Peramangalam, Thrissur District, PIN 680545, KERALA, INDIA.
An Individual and Indian national
Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISSUR - 680 001, Kerala

Proposed to be Used
CHENNAI
MILK, MILK POWDER, MILK SUBSTITUTES AND DAIRY PRODUCTS; PRESERVED, DRIED, FROZEN AND COOKED FRUITS AND VEGETABLES; DEHYDRATED VEGETABLES; VEGETABLE EXTRACTS FOR FOOD, JELLIES FOR FOOD, FRUIT JAMS, MEAT, FRUIT AND VEGETABLE JELLIES AND JAMS; FRUIT PASTES, VEGETABLE PASTES; FRUIT CHIPS, VEGETABLE CHIPS, BANANA CHIPS, TAPIOCA CHIPS, JACK FRUIT CHIPS; FRUIT OR VEGETABLE-BASED SNACK FOODS; PROCESSED FISH, PROCESSED MEAT; DRIED AND PROCESSED SEEDS; DRIED AND PROCESSED NUTS; PICKLES; PROCESSED PULSES, DRIED PULSES, PRESERVED PULSES; PROCESSED LENTILS; EDIBLE OILS AND FATS, COCONUT OIL FOR FOOD, SESAME OIL FOR FOOD, VIRGIN COCONUT OIL FOR FOOD; PICKLES, TENDER MANGO PICKLE, GARLIC PICKLE, LIME PICKLE; DRY TAPIOCA, DRY BITTER GOURD, DRIED CHILLI; JAMS, FRUIT JAMS, JACKFRUIT JAM.
GOLDEN GREEN

4016414  04/12/2018
P.SAMIAPPAN
No.15/104, Nallipalayam, Sivanmalai Village, Sivanmalai,Tiruppur-638 701
Individual

Address for service in India/Agents address:
G.RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM. CHENNAI - 600 033.

Proposed to be Used
CHENNAI
Coconut Oil, Virgin Coconut Oil, Olive Oil, Desiccated Coconut, Desiccated Coconut Powder, Coconut Milk, Coconut Milk Powder, Coconut Chutney Powder, Coconut Flaks, Gingoly Oil, Groundnut Oil, Edible Oils
Subject to restriction with in Tamil Nadu.
Trade Marks Journal No: 1913, 05/08/2019  Class 29

NAMDHARI ANIMAL GENETICS PRIVATE LIMITED
SY. NO. 118, URAGAHALLI VILLAGE, BIDADI POST, RAMANAGAR – 562109, KARNATAKA STATE
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 2013

Address for service in India/Attorney address:
ANIL KUMAR.H.
ALEXION, 2ND CROSS, 2ND MAIN, HANUMANTAPURA, TUMKUR - 572103, KARNATAKA

Proposed to be Used

CHENNAI
MILK AND MILK PRODUCTS PARTICULARLY, BUTTER; CURD; MILK; MILK FERMENTS; MILK SHAKES; YOGURT, GHEE AND PANEER.
4044767  03/01/2019
FOODS AND INNS LIMITED
UDYOG BHAVAN, 2ND FLOOR, 29 WALCHAND HIRACHAND MARG, BALLARD ESTATE, MUMBAI - 400038
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
PRESERVED, DRIED, COOKED, FROZEN, CANNED AND DEHYDRATED FRUITS & VEGETABLES; ORGANIC
DEHYDRATED FRUIT SNACKS; ORGANIC NUT AND SEED-BASED SNACK BARS; VEGETABLE BASED AND FRUIT
BASED SNACK FOODS; POTATO SNACK FOODS; POTATO CRISPS AND CHIPS; PULSE BASED AND MILK BASED
SNACK FOODS; VEGETABLE AND FRUIT BASED FOOD BEVERAGES; FRUIT-BASED ORGANIC FOOD SNACKS ALSO
CONTAINING GRAINS, VEGETABLES, NUTS, SEEDS AND CHOCOLATES; PICKLES; JELLIES AND JAMS; VEGETABLE
SOUP PREPARATIONS; PRESERVES MADE FROM VEGETABLES.
PASSPORT

4047153    05/01/2019

SUBHASH CHANDER AHUJA (SOLE PROPRIETOR)
M/S VIJAY TEA STORE, INSIDE DELHI GATE, NEAR OLD SUBZI MANDI, ROHTAK- 124001 (HARYANA)
SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
INDIA REGISTRATION SERVICE.
VAKILON WALI GALL, UDMIPURA, (NEAR SHANT MAI HOTEL), ROHTAK -124001. (HARYANA)

Proposed to be Used
DELHI
EDIBLE OILS & FATS, DRIED FRUITS, PROCESSED FRUITS, ROASTED NUTS, DRIED NUTS, DRYFRUITS
TEEN TITLI

4050830  09/01/2019

SURYAKANT PATEL (INDIAN NATIONAL, PROPRIETOR), TRADING AS BHAILALBHAI JAVERBHAI PATEL
59, Veersawarkar Market, Indore - 452007, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Processed betel nuts
COBB

4056674  15/01/2019

COBB APPARELS PVT. LTD.
A-9, MANGOLPURI INDUSTRIAL AREA, PHASE-2, MANGOLPURI, DELHI-110083
BODY INCORPORATE.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Preserved Pulses, Dried Pulses, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Groundnut Oil, Edible Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
4064856  23/01/2019
RAMESH SURWASE
RAMESH SURWASE, Nakhate Nagar, Kalewadi Road, Pune -411057
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats and Trading
Sole Proprietorship
Proposed to be Used
MUMBAI
EGGS MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
CHHITARMAL RAMDAYAL OIL MILLS PRIVATE LIMITED
22/318, PANDIT MOTILAL NEHRUROAD, AGRA (U.P.), INDIA.
BODY INCORPORATED
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA (U.P).
Used Since : 01/01/1946
To be associated with:
133750
DELHI
EDIBLE OILS.
Trade Marks Journal No: 1913, 05/08/2019 Class 29

KAIRA DISTRICT CO-OPERATIVE MILK PRODUCERS' UNION LIMITED
AMUL DAIRY, AMUL DAIRY ROAD, ANAND - 388001, TALUKA ANAND, DIST ANAND, GUJARAT INDIA

Proposed to be Used
To be associated with:
3510884, 3678638

AHMEDABAD
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIES AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS INCLUDED IN CLASS – 29.
TOJARATI
4136429  03/04/2019
TOJARATI OVERSEAS PRIVATE LIMITED
12C, FRIENDS COLONY WEST NEW DELHI
Private Limited Company
Address for service in India/Agents address:
YOGESH GUPTA
TC-345, 3RD FLOOR, RTECCH, PHOOL BAGH, BHIVEDI-301019
Proposed to be Used
DELHI
DRY FRUITS, PRESERVED, DRIED AND COOKED FRUITS, AND VEGETABLES; FRUIT SAUCES; MILK AND MILK PRODUCTS; EDIBLE OILS
4152108    19/04/2019
RECON OIL INDUSTRIES PRIVATE LIMITED
MILITARY ROAD, MAROL, ANDHERI EAST
Mfrs of edible oil
PRIVATE LIMITED COMPANY
Used Since :01/12/1992
To be associated with:
587612, 932319, 2366947

MUMBAI
OIL (TIL, MUSTARD, CORN, MAIZE, SESAME), BONE OIL, BUTTER, CHEESE AND COCONUT (BUTTER), COCONUT (OIL
AND FAT), COLZA OIL, OLIVE OIL, PALM KERNEL OIL, ROPE OIL, PALM OIL (FOR FOOD), EDIBLE (OIL AND FATS),
FATTY SUBSTANCES FOR THE MANUFACTURE OF EDIBLE FATS, PRESERVED, FROSTED, COOKED, TINNED,
CANNED AND FROZEN (FOODS DRIED, FISH, MEATS, FRUITS, VEGETABLES, EXTRACTS), JAMS AND JELLIES FOR
FOOD, MILK, MILK PRODUCTS AND BEVERAGES, NUTS (PREPARED) PICKLES, POTATO CHIPS, AND FRIES, SALADS
(FRUITS), SOUPS, TOMATO AND VEGETABLE (JUICE AND PUREE FOR COOKING), WHEY ALL INCLUDED IN CLASS 29
VENKATESAN SELVARAJ
trading as ;MARABU
PLOT 43, NO 8/208, IST STREET,SANKARAPURAM, SITHALAPAKKAM,CHENNAI - 600126
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard;  
INDIVIDUAL
Used Since :30/06/2016
To be associated with:  
3447973
CHENNAI
Edible oils/sesame oil/sunflower oil for food, Pickles, Preparations for making soup, Preserved garlic/ginger jam, Maize oil/corn oil; Milk products/soya milk/rice milk Coconut oil/Coconut butter/coconut fat/coconut, desiccated, Vegetables - dried /Tinned / mushrooms-preserved, Fruit, preserved/fruit pulp/frozen fruits, Aloe vera prepared for human consumption.
4162628  30/04/2019
HARISH G. SHETTY
A-5, Shalimar Apartments, S. V. Road, Andheri (West), Mumbai – 400 058.
SINGLE APPLICANT
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
To be associated with:
3578731
MUMBAI
Meat, Fish, Poultry, Meat Extracts, Preserved, Dried, Frozen or Cooked Fruits or Vegetables, Jellies, James, Fruit Preserves or Vegetable Preserves, Preserves, Dairy Product, Milk and Milk Products, Butter, Paneer.
4175124  13/05/2019
GRACIAS INDIA
C-194, CHAUHAN BANGER, OPP. GILI NO. 4, MAIN ROAD, BRAHMPURI, OPP. GILI NO. 4,MAIN ROAD, BRAHMPURI-
110053
PARTNERSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Used Since : 01/05/2015
DELHI
Dried and Cooked Fruits and Vegetables; Jellies, Jams, Eggs, Milk and Milk Products, Edible Oils and Fats
NANI

4180091    20/05/2019
M/S. KALYANI PRODUCTS
# 301, WILMOTT APARTMENTS, WEST MAREDPALLY, SECUNDERABAD - 500025, TELANGANA STATE.,
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
CHENNAI
MOUTH FRESHENERS, SCENTED SUPARI, SWEET SUPARI, AND PAN MASALA BEING WITHOUT TOBACCO AND NICOTINE
IVO
4191367  29/05/2019
HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
BOWL HUB

4191684  30/05/2019
TIPPING MR. PINK PRIVATE LIMITED
H-45, Block -H, Connaught Circus, New Delhi, Delhi- 110001
Private Limited Company

Address for service in India/Attorney address:
WIN LAW GROUP
7D, Shiv Shakti Apartments, Plot No. 10, Sector 10, Dwarka, New Delhi - 110075

Proposed to be Used
DELHI
Vegetables; soups; snack foods based on fruit; meat; nuts; fruit salads; vegetable salads; potato snacks; potato chips
Lev

4193967 31/05/2019
ANNASAHEB LAKSHMAN SATPUTE TRADING AS EAGLE CORPORATION
A-13, MIDC, MALEGAON, SINNAR, NASHIK-422103
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhgad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Edible bone oil.
ASHOK KUMAR MALI
No: 40/1, Shop No: 06, 2nd Floor, Sharief Market, O.T.Pet cross, Patnoolpet, Bangalore - 560 053, Karnataka, India
Individual

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Pan Masala (Processed Nuts, Seeds & Beetle Leaves used as ingredients)
M/S AM.P.PAN PRODUCTS PVT. LTD.,
1680, Jabrauli, Mohanlalganj, Lucknow (U.P.).
(A company duly incorporated under Indian Companies Act. 1956)

Address for service in India/Agents address:
DELIHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Proposed to be Used
DELHI
Pan masala, mouth freshner and meethi supari.
MASTMAY

4195838  03/06/2019

S K Oil Industries, Shivaji Nagar, Jalgaon-425001

Partnership Firm

Address for service in India/Attorney address:

LAW PROTECTOR

Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used

MUMBAI

Edible Oil
SHREE MATHA MARINE PRIVATE LIMITED
SY No 139/3, D No 9-83-1, Gangoli Village, Vandse Hobli, Kundapura Taluk, Udupi, Karnataka - 576216
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since : 23/01/2019

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
4196193  03/06/2019
RAUSHANI KUMARI, TRADING AS: PAWAN HANS OIL MILLS
DIDARGANJ, MALSAAMI, PATNA CITY, PATNA- 800007, BIHAR, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
GLOW WELL
201, 2ND FLOOR MOHINI MARKET, EXHIBITION ROAD, PATNA 800 001, BIHAR, INDIA.

Proposed to be Used
KOLKATA
MUSTARD OIL, Edible oil
ANIL KUMAR SINGHAL, PROPRIETOR AND OWNER OF THE FIRM “SONA FRUIT TRADERS”
8, Kirana Mandi, Ghaziabad-201001, (U.P.), India
Sole Proprietorship
Address for service in India/Attorney address:
BUDDHA PAL & ASSOCIATES
35A, POCKET-F MAYUR VIHAR, PHASE-II DELHI 110091
Used Since :20/05/2017
DELI
Ready to eat cooked food made of preserved, dried fruits and nuts, dried and cooked fruits and vegetables, pickles, fruit and vegetables salads, potato chips, milk and dairy products, milk based beverages, milk shakes, milk, condensed milk and milk ferments for culinary purpose, paneer, ghee, butter, curd, frozen vegetables, preserved garlic, jams, jellies and jellies for food, fruit chips, fruit powder, fruit jellies, fruit chips, fruit based snack foods, soups, crisps, marmalade, nuts (prepared), olive oil for food, olives preserved, processed fruits, fungi and vegetables (including nuts and pulses), seaweed extracts for food, seeds (prepared), vegetable soup preparations, gelatin, yoghurts, potato snack foods, cheese, cream, hummus, fat-containing mixtures of bread slices, dates, vegetable juices for cooking, aloe vera prepared for human consumption, margarine, coconut oil, edible oils and fats included in class 29
SR FRESHD

4197740   05/06/2019

S R TRADERS
A2 – ASHOPALAV ESTATE, SABALPUR, JUNAGADH 362003, GUARAT, INDIA

Partnership Firm

Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007

Proposed to be Used
AHMEDABAD

Dried and cooked fruits and vegetables, Processed Peanuts, Processed Nuts, Ground nuts, Legume-based snacks, jellies, jams, compotes; edible oils all included in Class 29.
DUSEJA

4197772  05/06/2019
PRAKASH DUSEJA, PROPRIOR SHRI BALAJI PRODUCT
LALTA CHOWK, SATNA, (M.P.)
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001
Used Since: 01/04/2001

MUMBAI
Edible Oil.
JIVAN BHASKAR HALANOR TRADING AS ARADHYA MILK & MILK PRODUCTS
House No. 376, Wadeshwar Nagar, Satara-411014
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
MILK & MILK PRODUCTS
4198792 06/06/2019
ADITYA VIKRAM MALHOTRA
WHITE HOUSE 1ST FLOOR, GOLF COURSE ROAD, AJMER - 305007
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
4200940 08/06/2019
MAUSAM KALRA
1101 BHAWNA APARTMENT SECTOR 43, GURGAON 122002
INDIVIDUAL
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.

Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
SHARBATI DATES
4201282  08/06/2019
TBJ IMPEX PRIVATE LIMITED
Shop No. 31, INA Market, New Delhi- 110023
A company incorporated under the laws of India
Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.
Proposed to be Used
DELHI
Dates; Dried Dates; Processed Dates;
JILANI (M D) MOTHERDHARA SOYABIN OIL
4201637  10/06/2019
IDRIS GAFFAR MEMON TRADING AS JILANI TRADERS
Hawaldar Pura Lingi Mandir Road, Jilani Traders, Wardha-442001
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
EDIBLE OIL
RAJGRUHA

4202193  10/06/2019
MISSA OILS AND FOOD PRODUCT
Plot No 12, Shivshakti Nagar, Manewada Ring Road, Near Lokhande Hardware, Nagpur 440034
A Partnership Firm registered under the Partnership Act, 1932
Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V. Road, Goregaon west, Mumbai - 400062

Proposed to be Used
To be associated with:
4202191

MUMBAI
Edible Oils for use in cooking, Coconut Oil, & Pulses
4202286    10/06/2019
RYB FROZEN FOODS PVT LTD
D BLOCK, PHOOL CHOWK, RDA BUILDING, RAIPUR, (C.G.)
BODY INCORPORATE

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
To be associated with:
3645083

MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats
Lacfree

4202297  10/06/2019

JOHANNES MICHAEL NETHER
502, Anuprabha, Plot 11, Sharda Colony, Pimple Nilakh, Pune - 411027
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI

Milk and milk products.
4202298    10/06/2019

JOHANNES MICHAEL NETHER
502, Anuprabha, Plot 11, Sharda Colony, Pimple Nilakh, Pune - 411027
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Dried and cooked fruits and vegetables; Jellies, jams, compotes, Milk and milk products.
Guffaloo

4202299   10/06/2019

JOHANNES MICHAEL NETHER
502, Anuprabha, Plot 11, Sharda Colony, Pimple Nilakh, Pune - 411027
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI

Dried and cooked fruits and vegetables; Jellies, jams, compotes, Milk and milk products.
4202300  10/06/2019
JOHANNES MICHAEL NETHER
502, Anuprabha, Plot 11, Sharda Colony, Pimple Nilakh, Pune - 411027
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Dried and cooked fruits and vegetables; Jellies, jams, compotes, Milk and milk products.
4202301  10/06/2019  
JOHANNE MICHAEL NETHER  
502, Anuprabha, Plot 11, Sharda Colony, Pimple Nilakh, Pune - 411027  
Individual  

Address for service in India/Attorney address:  
NADAR VENNILA  
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046  

Proposed to be Used  
MUMBAI  
Dried and cooked fruits and vegetables; Jellies, jams, compotes, Milk and milk products.
4202381    10/06/2019
M/S UGRAYA AGRO FARMS PRIVATE LIMITED
AT - VISAPUR, POST - KARUL, TAL - GUHAGAR, DISTRICT - RATNAGIRI - 415724 MAHARASHTRA
PRIVATE LIMITED
Address for service in India/Attorney address:
DHAWAL KANT SINGH (COMPANY SECRETARY)
A -233 GROUND FLOOR BUNKAR COLONY ASHOK VIHAR PHASE IV DELHI 110052
Proposed to be Used
MUMBAI
DAIRY PRODUCT.
4202809   11/06/2019
RUCHIRA ROHAN SONALKAR
trading as ; NATIVE TONGUE
A-401, PARKWOODS, BEHIND D-MART, NEAR SURAJ WATER PARK, G. B. ROAD, KASARVADAVALI, KAVESAR THANE WEST - 400615, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
JAM, SPREADS, DATES ALL INCLUDED IN CLASS 29.
TAKRAM

4203401  11/06/2019

JITENDRAKUMAR JETHABHAI KUNIYA
GATHAMAN GATE, PALANPUR – 385 001. (NORTH GUJARAT) – INDIA.

INDIVIDUAL

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

MILK & MILK PRODUCTS IN CLASS 29.
MR. ASHISH PANJWANI
M/s RUCHI OILS, G-64, Ground Floor, Vardhman Fortune Mall, Community Centre, GTK Industrial Area, New Delhi-110033
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
DELHI
EDIBLE OILS
4203547  11/06/2019
SARIKA A. RAJPUT
B1/604, Gaganvihar, Kondhwa Road, Market Yard, Next To Ganga Dham, Pune – 411037, Maharashtra
Sole Proprietor

Address for service in India/Attorney address:
GAURAV SHARADCHANDRA DESHPANDE
C/o. Gaurav Deshpande, 7, Mrunmayee Society, Behind Bank of India, Near Nal Stop, Karve Road, Erandwane, Pune – 411004, Maharashtra, India

Proposed to be Used
To be associated with:
3967972

MUMBAI
SPICED MIXED NUTS, DRY FRUITS, EDIBLE OILS AND FATS, MILK AND MILK PRODUCTS, FRUIT JELLIES, JAMS, GULKAND, BANANA CHIPS, POTATO CHIPS, PICKLES, PROCESSED BETEL NUTS.
SETTE

4203731    12/06/2019
FRATELLI WINES PRIVATE LIMITED
A-35, Brij Greens, Village Sathari, Mehrauli, New Delhi-110030
A company incorporated under the laws of India

Address for service in India/Attorney address:
ASHOKA & CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, NEW DELHI - 110 001

Proposed to be Used
DELHI
Preserved, Frozen, Dried and Cooked Fruits and Vegetables; Milk and Milk Products; Edible Oils;
4203734  12/06/2019

VNKC AGROCOM PRIVATE LIMITED
Shangrila Arcade, Near Shyamal Cross Roads, Anandnagar Road, Ahmedabad-380015
Manufacturer and Trader
Address for service in India/Attorney address:
UNIVERSAL LEGAL
505-506, Shivalik High Street, Nr. Keshavbaug Party Plot, Opp. HDFC Bank, Vastrapur, Ahmedabad-380015

Proposed to be Used
AHMEDABAD

Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.
Abhinandan

4203779  12/06/2019

SUBBANNA V
Perumalappa Compound sagara road, opp. R M C, Shimoga 577201
Pan Masala
Individual

Proposed to be Used
CHENNAI
BETAL SPICES (PAN MASALA), SCENTED & SWEET SUPARI, MOUTH FRESHNERS
Brawny Bear
4203871  12/06/2019
SEEMA TIBREWAL
32/128 LAXMI VILAY SOCIETY, LAXMI INDUSTRIAL ESTATE, ANDHERI (WEST), MUMBAI 400053
Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
SANJAY GOYAL TRADING AS SHRIKISHAN RAMCHANDRA
D - 6 KRASHI UPAJ MANDI SAMITI JODHPUR - 342001
No.

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
To be associated with:
3984045
AHMEDABAD
potato chips
4204388  12/06/2019
KHUSHBOO COOL PRODUCTS PVT. LTD.
NEAR PETROL PUMP, VASAVAD ROAD, DERDI KUMBHAJI, TALUKA - GONDAL, DIST. RAJKOT
BODY- INCORPORATE PRIVATE LIMITED

Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS, B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007

Proposed to be Used
AHMEDABAD
CHEESE, BUTTER, DAIRY PRODUCTS, FROZEN FRUITS, EDIBLE OILS, EDIBLE GHEE, MILK CURD, FRUIT PULPS, JELLIES, JAMS, MILK AND MILK PRODUCTS, PROCESSED PEANUTS, PICKLES, POTATO CHIPS, DATES, MILK BEVERAGE, BUTTER MILK, YOGURT, MILK SHAKES
KEYURI

4204499    12/06/2019
SUMITABEN BHARATBHAI POLRA PROP. OF KEYURI SALES
GODOWN, HOUSE NO.336, NISHAL FALIYU, PUNAGAM, SURAT.
SOLE PROPRIETOR

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD
Milk; Milk Products; Oils And Fats For Food;
Trade Marks Journal No: 1913 ,  05/08/2019           Class 29

4204521    12/06/2019
MR. SUNIL AGARWAL. TRADING AS: M/S. SHRI KRISHNA EDIBLE PRODUCTS.
313/14/B, BADU ROAD, MADHYAMGRAM, KOLKATA- 700128, WEST BENGAL, INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.),KOLKATA 700 069,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
EDIBLE OIL
TASTINGO

4204824  13/06/2019

MAHESH VALUE PRODUCTS PRIVATE LIMITED
68, 4TH FLOOR, C.P. RAMASWAMY ROAD, ALWARPET, CHENNAI-600 018, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
PRAPTHA
4204826  13/06/2019
MAHESH VALUE PRODUCTS PRIVATE LIMITED
68, 4TH FLOOR, C.P. RAMASWAMY ROAD, ALWARPET, CHENNAI-600 018, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
4204893    13/06/2019
AROGYAVEDA PHARMACEUTICALS INDIA PRIVATE LIMITED
SF NO.146/2, 149-2, NALLATIPALAYAM, KINATHUKADAVU, COIMBATORE - 642 109, COIMBATORE DIST, TAMILNADU.
PRIVATE LIMITED

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Edible oils and fats, Sunflower oil for culinary purposes, Nut oils, Soya bean oil for food, Vegetable oils for food, Virgin olive oil, Virgin olive oil, Corn oil for food, Rice bran oil for food, Ghee, Cooking oil, Argan oil for cooking, Palm oil for food and Coconut oil for food.
KATA
4205113   13/06/2019
TEJRAM, DHARAM PAUL, NEERAJ KUMAR AND NUTESH KUMAR, SHRI NUTESH KUMAR trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI-110034.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS AND PAN MASALA INCLUDED IN CLASS 29.
MAHAVIR PRASAD JAIN & SONS.
93, NAYA BANS, DELHI-110006.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
4205618  13/06/2019
POTHAN & COMPANY
KP-II, Ajnas Complex, Adoor, Kadachira P.O., Kannur, Kerala, India- 670621
Partnership Firm
Address for service in India/Attorney address:
ANUP JOACHIM T,ADVOCATE
JOACHIM & JANSON, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA
Proposed to be Used
To be associated with:
4083434
CHENNAI
Seafood, processed; Seafood, tinned; Frozen seafood; Canned seafood; Smoked seafood products; Meat; Fish; Poultry
NABUCH
4205674    13/06/2019
A. YOUSUF ALI, PROPRIETOR, AYA ENTERPRISES
425, ECR ROAD, NEAR AMET UNIVERSITY, KANATHUR- 603112, TAMILNADU
Proprietorship firm
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Proposed to be Used
CHENNAI
EDIBLE OIL, DRY FRUITS AND VEGETABLES
GUANGZHOU MINI KING FOOD CO., LTD.
Floors 6-23 (excluding 15) (position 1101), No. 667, Huacheng Avenue, Tianhe District, Guangzhou, Guangdong, China.
A Company incorporated under the Laws of China

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Meat; fruit-based snack food; vegetables, preserved; eggs; milk products; oils for food; nuts, prepared; albumen for culinary purposes; fruit jellies; fish-based foodstuffs; raisins; crystallized fruits; peanuts, prepared.

Transliteration : LI SHANG HUANG
OLOR
4205694   13/06/2019
PUROFYHEALTH PVT. LTD.
B-359, GROUND FLOOR, GREENFIELD COLONY, FARIDABAD, HARYANA
Body Corporate
Address for service in India/Attorney address:
SONALI SHAH
B-1444, FF, Gate No.15, greenfield Colony, Faridabad-121001
Proposed to be Used
DELHI
EDIBLE OIL, MARGARINE, MILK AND DAIRY PRODUCTS, DRIED FRUITS AS INCLUDED IN CLASS 29
4205730  13/06/2019
PURSHOTTAM DAS GUPTA TRADING AS M/S SHIV SONS
50/217, MOORHA TOLI, HALSEY ROAD, KANPUR, UTTAR PRADESH
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/01/1980
DELHI
Mouth freshner, scented supari, paan masala and paan flavouring material
4205733  13/06/2019
SAVITA NAGAR
SHIV VATIKA, BADAUN ROAD, SUBHASH NAGAR, BAREILLY, U.P.
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
DELHI
MILK AND MILK PRODUCTS
4205741   13/06/2019
RAMANDEEP SINGH TRADING AS M/S. KAWATRA & SONS
3214/101, RAM BAZAAR, MORI GATE, DELHI-110006
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Pickles, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
ANUJ SARAF, PROPRIETOR, JDK SERVICES
26/66, BIRHANA ROAD, KANPUR 208001
PROPRIETOR

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
205, CHANDRALOK COMPLEX, BIRHANA ROAD, KANPUR 208001, UP

Proposed to be Used

DELHI

PAN MASALA, MOUTH FRESHNER, SWEET SUPARI, SCENTED SUPARI, PROCESSED BETEL NUTS
MR. VISHNU KUMAR GOYAL (PROP.) OF M/S SHRI RAMESH INDUSTRIES
E-1, 223, RIICO INDUSTRIAL AREA, BHARATPUR-321001 (RAJASTHAN)
SINGLE FIRM
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/04/2019
DELHI
MUSTARD OIL & EDIBLE OIL.
4206200 14/06/2019
LAYMEN AGRO VENTURES PVT. LTD.
194C, SANKARA EYE HOSPITAL ROAD, SIVANANDAPURAM, SARAVANAMPATTY, COIMBATORE - 641035
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
AKIVA SUPERFOODS
4206227   14/06/2019
GOODVITAMIN FOODS PRIVATE LIMITED
K-1/8, Second Floor, Rajapuri Road, Uttam Nagar, New Delhi – 110059, India
Body incorporate

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017

Used Since :14/02/2019

DELHI
Preserved, frozen, dried and cooked fruits and vegetables, Dairy-based beverages, Nut-based milk for use as a milk substitute, Flavored nuts, Peanuts, preserved, Coated peanuts, Organic nut and seed-based snack bars, Granola-based snack bars, Nut-based snack bars, Dried fruit-based snack bars, Organic nut and seed-based snack bars, Fruit leathers, Frozen fruits and vegetables, Snack mixes consisting of dehydrated fruit and processed nuts, Ghee, Oils for food.
4206408  14/06/2019
HARIRAM BULANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS BULANI PRODUCTS
33, Kailash Nagar, Khandwa - 450001, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Paan masala [processed nuts, seeds and betel leaves used as ingredients]
4207207  15/06/2019
PARVEZ AHMED SOFI PROP. OF M/S ALL IN ONE DRY FRUIT GALLERY
MALOUT CHOWK, NEAR JAMMU BASTI, ABOHAR, DISTT. FAZILKA.
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001
Used Since :18/01/2018
DELHI
DRY FRUITS, DRIED AND COOKED FRUITS.
4207517  15/06/2019
SINGHAL EDIBLE (INDIA) LLP
116-117, MANGLAM INDUSTRIEAL CITY, JAITPURA, JAIPUR (RAJASTHAN)
Limited Liability Partnership (LLP)
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Oils and fats for food, Processed Pulses, Dried pulses, Processed fruits, fungi and vegetables (including nuts and pulses), Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products;
4208090  15/06/2019

VAYALA SRINIVAS
# 201 6-3-1093 V V VINTAGE,SOMAJIGUDA,HYDERABAD,CIRCLE10-500082
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
AQUADELICA

4208113  15/06/2019

KAVURI NITHISH CHANDRA
7-5-160, 10 OCEAN VIEW EXTENSION LAYOUT, PANDURANGAPURAM, NEAR SBI KOHINOOR, VISAKHAPATNAM - 530003

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food, shrimp, seafood
4208451  17/06/2019
MR. SANTOSH CHAWALA
4/32, UNNAT NAGAR, M. G. ROAD, NEAR ROSARY CHURCH, GOREGAON (EAST), MUMBAI - 400 104
INDIVIDUAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
EDIBLE OIL (GROUNDNUT OIL, SUNFLOWER OIL, MUSTARD OIL, PALM OIL), MILK & MILK PRODUCTS, GHEE, PANNEER, DRY FRUITS
KATH
4208489  17/06/2019
MR. HEMANT SHARMA
RZ-I-30, WEST SAGARPUR, NEW DELHI-110046
individual

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
To be associated with:
4092199

DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
ULLAKAI

4208613  17/06/2019
KARTHIKA INDUSTRIES
C-53, INDUSTRIAL ESTATE, GUINDY, CHENNAI- 600032
A Partnership firm established under The Partnership Act, 1932

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :06/04/2019

CHENNAI
Aaloo Papad (Potato based snacks); Bean-based snack foods; Laver-based snack foods; Soya-based snack foods; Seed-based snack foods; Nut-based snack bars; Fruit-based snack bars; Nut-based snack foods; Probiotic milk-based snack bars; Probiotic dried fruit-based snack bars; Nut and seed-based snack bars; Nut and dried fruit-based snack bars; Organic nut and seed-based snack bars; Snack mixes consisting of processed fruits, processed nuts or raisins; Canned sweetcorn; Sweet corn, processed
4208643  17/06/2019
MANISH JANARDAN SHINDE
trading as ;AQUARIS
3-C, 602, EDEN ROSE, OPP. CINEMAX, BEVERLY PARK, MIRA ROAD EAST DIST. THANE - 401107.

Proposed to be Used
MUMBAI
SEAFOOD, PROCESSED SEAFOOD, SEAFOOD EXTRACTS, DRIED SEAFOOD, FROZEN SEAFOOD, TINNED SEAFOOD,
SEAFOOD PRODUCTS, COOKED SEAFOOD, SEAFOOD SPREAD, SEAFOOD JELLIES, SEAFOOD PRESERVES, SEAFOOD
PASTE, CANNED SEAFOOD, SEAFOOD, NOT LIVE, FISH, SEAFOOD AND MOLLUSCS SPREADS, FROZEN APPETIZERS
CONSISTING PRIMARILY OF SEAFOOD, PREPARED ENTREES CONSISTING PRIMARILY OF SEAFOOD
4208683   17/06/2019
VICKY RAMESHKUMAR WADHWANI
trading as ;KRISHNA PRODUCTS
OPP. UDAY GAS AGENCY, NEAR RUDRAKSH HOSPITAL, KRISHNA NAGAR ROAD, NARODA - PATIYA, AHMEDABAD - 382345 - GUJARAT
Used Since :01/04/2012

AHMEDABAD
JAMS, CONCENTRATES, FRUITS CRUSHES INCLUDED IN CLASS – 29.
4208977  17/06/2019

ANNUR SS AGRO FOODS PRIVATE LIMITED
No - 107, Nagammapudur, Avinash Road, Annur - 641 663, Coimbatore Dist
Private Limited

Address for service in India/Attorney address:
B. ARTHI
SRI ANDAL ILLAM, NO.37-1, ARUMURUGAM NAGAR, RAMANATHAPURAM, COIMBATORE - 641 045.

Used Since :01/04/2019

CHENNAI
COCONUT OIL, SUNFLOWER OIL FOR FOOD, PALM OIL FOR FOOD, OLIVE OIL, PULSES, DRIED PULSES, EDIBLE OIL,
SESAME OIL, GROUNDNUT OIL & DAL
T.GOPU, PROPRIETOR OF M/S.KALANJIAM CHEKKAALAI
NO:240/82A, JACK FRUIT STREET, GANDHI NAGAR POST, ANNAGRAMAM, KURINJIPADI TALUK, VADAKUTHU,
CUDDALORE-607308, TAMILNADU, INDIA

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Used Since :03/07/2017

CHENNAI

COOKING OIL, EDIBLE OILS AND FATS, EDIBLE VEGETABLE OILS, OILS FOR FOOD, OLIVE OIL FOR COOKING, NUT OILS, MILK AND MILK PRODUCTS, MILK SUBSTITUTES, COW'S MILK, ORGANIC MILK, DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, PANNEER (MILK PRODUCT), BUTTER, BUTTERMILK, GHEE, CHEESE, CHEESE SPREADS, CHEESE SUBSTITUTES, WHITE CHEESE AND COTTAGE CHEESE, MILK CURD, YOGURT, YOGHURT BASED ON MILK SUBSTITUTES, DRIED FRUIT AND VEGETABLES
4209046 17/06/2019
GAZALA SAEED TRADING AS M/S. HADI INDIA
1801, NOOR GANJ, BAHADUR GARH ROAD, SADAR BAZAAR, DELHI-110006
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4209328   18/06/2019
RAVIKUMAR SELVARANGAM PROPRIETOR OF GLOBE EMPOWER ENTERPRISES
NO: 59/11A, AYYAPAN STREET, D/NO:F3 SAI VIJAYALAKSHMI APTMS, AMBATHUR, CHENNAI – 600053
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanam Mal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Edible oils and fats; Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
YASH VILAS

4209720  18/06/2019
MANISH KUMAR CHAURASIA
B-3, SURYA NAGAR, GHAZIABAD UTTAR PRADESH INDIA
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
THE APEX COMPANY
1026/21-23, IIND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.

Proposed to be Used
To be associated with:
2914264, 2981195

DELHI
PAN MASALA, MOUTH FRESHNER, CHATNI FOR PAN, SUPARI, KATHA, LIME FOR PAN , PAN INGREDIENTS, CONSTITUENTS OF PAN, GUTKHA & PAN PRODUCTS.
4209839   18/06/2019
RAGEN FOOD AND DAIRY SOLUTIONS
B/9, Krishna Apartments, BH. Arihant Nagar, Naroda, Nikol road, Ahmedabad, Gujarat- 382330
Partnership Firm
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
 Proposed to be Used
AHMEDABAD
Milk beverages, Buttermilk, Milk shakes, Dairy products and dairy substitutes, Cheese, Curd.
Muditji

4209952  18/06/2019
RASMADHUR AGRO INDUSTRIES
Ganganagar Road Near Kalpataru Warehouse, Bikaner, Rajasthan 334001
Partnership Firm

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETaji SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used

AHMEDABAD
DAIRY PRODUCTS, MILK-BASED BEVERAGES, MILK SHAKE, POTATO CHIPS, JELLIES, JAMS PICKLES, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, READYMADE DISHES & FROZEN OR DEHYDRATED PRESERVES, PROTEIN PREPARATIONS FOR FOOD, MEAT, FISH, POULTRY & GAME, MEAT EXTRACTS, EDIBLE OILS & FATS, PRESERVES AND PICKLES, FRUITS IN POWDER FORM, FRUIT PULP CONCENTRATES, CHEESE, POTATO CHIPS, SOUP EXTRACTS AND POWDER, SOUPS, VEGETABLE SOUP PREPARATIONS BEING GOODS INCLUDED IN CLASS 29.
MUMBAI LADU SAMART
4210944 19/06/2019
KAMLAKAR MARUTI RAKSHE
SHOP NO. 1 AND 2, HABIB TERRACE, DR. B. A. ROAD, LALBAUG, MUMBAI-400 012
Used Since :14/04/1992
To be associated with:
1912481
MUMBAI
MILK AND MILK PRODUCTS; JAMS JEMS, JELLIES; PRESERVED, DRIED AND COOKED FRUITS, DAIRY PRODUCTS AND DAIRY SUBSTITUTES, PROCESSED FRUITS, FUNGI AND VEGETABLES (INCLUDING NUTS AND PULSES), ARTIFICIAL MILK BASED DESSERTS, BEVERAGES CONSISTING PRIMARILY OF MILK, BEVERAGES CONSISTING PRINCIPALLY OF MILK, BEVERAGES HAVING A MILK BASE, ARTIFICIAL MILK BASED DESSERTS, BEVERAGES MADE FROM OR CONTAINING MILK, COCONUT MILK-BASED BEVERAGES, CONDENSED MILK, COWS MILK, DESSERTS MADE FROM MILK PRODUCTS, FERMENTED MILK, FLAVOURED MILK DRINKS, FOOD PREPARATIONS PREDOMINANTLY OF MILK, MILK, MILK BEVERAGES CONTAINING FRUITS, MILK BEVERAGES WITH COCOA, MILK CURDS, MILK DRINKS CONTAINING FRUITS, MILK PRODUCTS, MILKSHAKES, PROTEIN MILK, RICE MILK, SKIMMED MILK, SOYA MILK AND RELATED PRODUCTS, FRIED POTATOES
PROTIMO
4211025  19/06/2019
HONEY ENTERPRISES
G-20/32, FF, Sector - 7, Rohini, Delhi - 110085
Single Firm
Address for service in India/Attorney address:
ABHISHEK KAUSHIK
204, RG Complex-2, Sector-14, Rohini, Delhi 110085
Proposed to be Used
DELHI
preserved, frozen, dried and cooked fruits and vegetables
LALCHAND
4211320  19/06/2019
MONARK RAO
WARD NO. 19, CHIRAWA, JHUNJHUNUN, RAJASTHAN-333026
INDIVIDUAL
Address for service in India/Agents address:
SHIKHA NILESH DHANUKA
B-702,DOMAIN HEIGHTS, NR. BAKERI SONNET, SHYAMAL CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT.
Proposed to be Used
AHMEDABAD
MILK, CHEESE, GHEE, CREAM (DAIRY PRODUCT), BUTTER, BEVERAGES HAVING BUTTER, COCONUT MILK, YOGURTS,
DESSERTS MADE FROM MILK PRODUCTS, POWERED NUT BUTTER, FLAVOURED MILK POWDER, SOYA BASED
BEVERAGES, TOFU, DAIRY BASED BEVERAGES AND DAIRY PRODUCTS AND DAIRY SUBSTITUTES INCLUDED IN
CLASS 29.
PRISCA LOURDES QUADROS
1101, POLARIS TOWER CO-OP. HOUSING SOCIETY LTD., VASANT GALAXY, BANGUR NAGAR, GOREGOAN (WEST),
MUMBAI – 400 104
INDIVIDUAL

Proposed to be Used
MUMBAI
MEAT, POULTRY; MEAT EXTRACTS; EGGS, MILK AND MILK PRODUCTS; FOODSTUFFS OF ANIMAL ORIGIN AS WELL
AS VEGETABLES; MILK BEVERAGES (MILK PREDOMINATING)
4211359   19/06/2019
AJIT RAMNIKLAL JOSHI TRADING AS AJEET TRADING COMPANY
F-3, Apmc Market-I, Phase-II, Sector-19, Vashi, Navi Mumbai - 400705
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Dried fruits.
COCOATINI

4211444  19/06/2019

MR. HARISH RAMNANI TRADING AS COCOATINI CHOCOLATIERS

D.No:6-3-190, 4th Floor, Banjara Hills, Hyderabad - 500034, Telangana, India

Sole Proprietor

Address for service in India/Agents address:

PRADEESH P.L

NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Used Since :01/06/2015

CHENNAI

Spiced cashews; Spiced almonds; Yogurt drinks; Spiced peanuts; Milk beverages flavoured with chocolate; Milk-based beverages flavoured with chocolate ;Potato snack foods; Pickles; Crystallised ginger; Garlic paste; Cooking oil; Olive oil; Edible oil; Milk; Flavoured milk; Milk curd; Cheese; Paneer (Milk Product); Butter; Buttermilk; Buttercream; Nut butter; Almond milk; Almonds, Pulses, preserved; Processed pulses; Pulses, dried; Processed fruits, fungi and vegetables (including nuts and pulses); Vegetable juices for cooking; Extracts of vegetables [juices] for cooking; Pre - cooked curry dishes. Spicy pickles; Pickles; Baked beans in tomato sauce; Grilled meat marinated in soy sauce; Frozen berries; Blackberries, frozen; Blueberries, Frozen blackberries; Frozen strawberries; Cherries, frozen.
MR. HARISH RAMNANI TRADING AS COCOATINI CHOCOLATIERS
D.No:6-3-190, 4th Floor, Banjara Hills, Hyderabad - 500034, Telangana, India
Sole Proprietor
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :01/06/2015

CHENNAI
Spiced cashews; Spiced almonds; Yogurt drinks; Spiced peanuts; Milk beverages flavoured with chocolate; Milk-based
beverages flavoured with chocolate ;Potato snack foods; Pickles; Crystallised ginger; Garlic paste; Cooking oil; Olive oil;
Edible oil; Milk; Flavoured milk; Milk curd; Cheese; Paneer (Milk Product); Butter; Buttermilk; Buttercream; Nut butter;
Almond milk; Almonds, Pulses, preserved; Processed pulses; Pulses, dried; Processed fruits, fungi and vegetables
(including nuts and pulses); Vegetable juices for cooking; Extracts of vegetables [juices] for cooking; Pre - cooked curry
dishes. Spicy pickles; Pickles; Baked beans in tomato sauce; Grilled meat marinated in soy sauce; Frozen berries;
Blackberries, frozen; Blueberries, Frozen blackberries; Frozen strawberries; Cherries, frozen.
Trade Marks Journal No: 1913 , 05/08/2019  Class 29

K-LAL
4211533  19/06/2019
VIKRAM TRADING CO.
Shop No. 7, Roma Apartment, Near Paras Police Choki, Katargam Main Road, Surat - 395004.
Partnership Firm

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used
To be associated with:
3932292

AHMEDABAD
Processed Seeds; Scented, Flavored and Sweet betel nuts; Prepared seeds; Edible seeds; Limes (chuna), processed; Edible Lime (chuna); Dairy Products; Preserved, Dried, Cooked, Frosted and Frozen Fruits, Seeds and Vegetables; as included in Class – 29.
Trade Marks Journal No: 1913 , 05/08/2019           Class 29

4211549    19/06/2019
NABA KUMAR DAS  
Sy.No.88/4, Plot No.156/81, 19th Cross, Bhagwathi Temple Road, Hulimavu, Bengaluru – 560 076  
Individual

Address for service in India/Attorney address:
SANJAY H SETHIYA  
Level One, No.25, NS Iyengar Street, Kumara Park West, Bengaluru - 560 020

Proposed to be Used
CHENNAI
Edible oils and fats.
4211552  19/06/2019  
NABA KUMAR DAS  
Sy.No.88/4, Plot No.156/81, 19th Cross, Bhagwathi Temple Road, Hulimavu, Bengaluru – 560 076  
Individual  

Address for service in India/Attorney address:  
SANJAY H SETHIYA  
Level One, No.25, NS Iyengar Street, Kumara Park West, Bengaluru - 560 020  

Proposed to be Used  
CHENNAI  
Edible oils and fats.
4211554  19/06/2019
NABA KUMAR DAS
Sy.No.88/4, Plot No.156/81, 19th Cross, Bhagwathi Temple Road, Hulimavu, Bengaluru – 560 076
Individual

Address for service in India/Attorney address:
SANJAY H SETHIYA
Level One, No.25, NS Iyengar Street, Kumara Park West, Bengaluru - 560 020

Proposed to be Used
CHENNAI
Edible oils and fats.
SANGYAAN

4211768    20/06/2019

DEEPTI MISHRA

H.NO.-147A, OM GAYATRI NAGAR, PRAYAGRAJ-211004, UTTAR PRADESH, INDIA.

MANUFACTURERS AND MERCHANTS

Proposed to be Used

DELHI

MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, EGGS, MILK AND OTHER DAIRY PRODUCTS, EDIBLE OILS AND FATS, PRESERVES, PICKLES INCLUDED IN CLASS -29.
SAMNAK FOODS PRIVATE LIMITED
503, JAHOOR TANDA, BHATAPUR, TALUKA MUKHED JAHOO , JAHOO, NANDED 431715

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
Trade Marks Journal No: 1913 , 05/08/2019 Class 29

BLUENAME
4212317 20/06/2019
MAHESH GUPTA
H. NO - 09, A.C. DUTTA LANE, F.A. ROAD, KUMARPARA, GUWAHATI- 09 (ASSAM)
INDIVIDUAL

Address for service in India/Agents address:
KHUSHI TRADE MARK CO.
BLOCK A-1/15, NEAR SANT HOSPITAL, SHASTRI MARG, SANT NAGAR, BURARI DELHI-110084

Proposed to be Used
KOLKATA
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED; EDIBLE OILS AND FATS, PROCESSED PULSES, CANNED PULSES, DRIED PULSES, PRESERVED PULSES, BETEL NUTS, PAN MASALA, SWEET SUPARI & MOUTH FRESHNER, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES, CHEESE, BUTTER, YOGHURT AND MILK PRODUCTS; OIL AND FATS FOR FOOD.
4212484  20/06/2019
GARIMA PAREEK D/O SANWARMAL PAREEK
AAKASHBHOOOMI OPP BDM JUICE FACTORY, TATEHRA, UNA, HIMACHAL PRADESH- 144206, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
meat, fish, poultry and game meat extracts preserved, frozen, dried and cooked fruits and vegetables jellies, jams, compotes eggs milk and milk products edible oils and fats in class 29
Trade Marks Journal No: 1913, 05/08/2019  Class 29

4212650  20/06/2019

BALDEVBHAI S. GHATALIYA, PROPRIETOR OF, SWASTIK GRUH UDYOG
Bhaktinagar, B/h. Pooja School, at Ratanpar, Dist. Surendrnagar-363 020, Gujarat
proprietor

Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE

Used Since: 01/04/2016

AHMEDabad
Edible Lime
NEED HO

4213019  21/06/2019
MR. HEMANT SHARMA
RZ-I-30, WEST SAGARPUR, NEW DELHI-110046
individual

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADAPUR, DELHI - 110033

Proposed to be Used

DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
VINTEYA
4213244   21/06/2019
M/S MUKHTIAR SINGH & SONS
VPO Chhapar, Distt. Ludhiana, Punjab 141204
Sole Proprietor
Address for service in India/Attorney address:
HEENA KHURANA
WZ-86,Om Vihar,Phase-2, Uttam Nagar,New Delhi-110059
Proposed to be Used
DELHI
Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats
AHARVEDA JUICE
4213361   21/06/2019
HARISH G. SHETTY
A-5, Shalimar Apartments, S. V. Road, Andheri (West), Mumbai – 400 058.
SINGLE APPLICANT
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST),
MUMBAI - 400 058.
Proposed to be Used
To be associated with:
3578731
MUMBAI
Meat, Fish, Poultry, Meat Extracts, Preserved, Dried, Frozen or Cooked Fruits or Vegetables, Jellies, James, Fruit
Preserves or Vegetable Preserves, Dressings, Preserves, Foods Supplements, Snack Foods, Health Foods, Dairy Product,
Milk and Milk Products, Butter, Paneer.
VIDUR

4213685  21/06/2019
SABKA FOODS
I-33, SACHIN GIDC, NEAR NEW G.E.B. SUBSTATION, OPP. LAXMI PARK, SACHIN,SURAT-394520
Partnership Firm

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD
Milk; Milk Products; Oils And Fats For Food;
Khetikart

4213944  22/06/2019

CHETTIAR FOODS AND BEVERAGES PRIVATE LIMITED
303, SHREE SAI CORPORATE PARK, MAHAKALI TEMPLE ROAD, OFF NEW LINK ROAD, GOREGAON WEST, MUMBAI-400062, MAHARASHTRA, INDIA

Body Incorporate

Address for service in India/Attorney address:
PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.

Proposed to be Used

MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
SETH JI
4214173  22/06/2019

M/S SANJAY KUMAR PARVESH KUMAR,
383-B, Ram Nagar, Kirana Mandi, Ghaziabad (U.P.).
(A partnership firm duly Regd. under Indian Partnership Act, 1932).

Address for service in India/Agents address:
DELEHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since: 01/01/1993

DELHI
Dry fruits
AMIANSHU
4214612  23/06/2019
AMIT CHAUDHARY
5/481A, MOHALLA MAHARAM, PANDAV ROAD, STREET NO-1, DELHI, East Delhi, Delhi-110032
INDIVIDUAL OR PROPRIETOR
Address for service in India/Attorney address:
CORPORATE COACHES INDIA LLP
CHAMBER NO. 275, CIVIL COURT, GHAZIABAD-201001 U.P
Proposed to be Used
DELHI
ALL TYPES OF DRY FOODS & NUTS AS INCLUDED IN CLASS 29
MEATIGO
4214952    24/06/2019
MEAT AND SPICE PVT LTD
102-A, FIRST FLOOR AVA COURT, SECTOR-47, GURGAON, HARYANA, INDIA.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
M.K.GUPTA TRADE MARKS CO.
A-73, III FLOOR, SILVER COMPLEX, ABOVE MAHARANI JEWELLERS, MAIN VIKAS MARG, GURU NANAK PURA, DELHI.
Used Since :01/06/2016
To be associated with:
3285121
DELHI
PROTEIN FOODS, AGRO FOOD, PACKED FOOD, SEA FOOD, MILK FOOD, POULTRY PRODUCT, FROZEN FOOD, DEHYDRATED FOOD, PRECOOKED FOOD, CANNED FOOD, PRESERVED FOOD
4215030  24/06/2019
DEVENDRA SONI PROPRIETOR OF M/S ATHARVA ENTERPRISES
KHASRA NO. 322/2, PLOT NO. 1, KHANDELWAL COMPOUND, PALDA, NEVAWAR ROAD, INDORE 452001 M.P INDIA
PROPRIETOR SHIP FIRM

Address for service in India/Attorney address:
NEELRAJ ASSOCIATES
105-106,NX,SHAKUNTALA COMPLEX,NEAR HOLKAR SCIENCE COLLEGE,NAVLAKHA,INDORE, M.P-452001

Proposed to be Used
MUMBAI
EDIBLE OIL
GADRE MARINE EXPORT PRIVATE LIMITED
PLOT NO FP-1, MIRJOLE MIDC, RATNAGIRI – 415 639, MAHARASHTRA – INDIA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

PROCESSED, PRESERVED, FROZEN, TINNED, CANNED, SALTED, DRIED FISH; PROCESSED FISH PRODUCTS, FROZEN
FISH PRODUCTS; PROCESSED, FROZEN, TINNED AND CANNED SEAFOOD; SEAFOOD SUBSTITUTES; BOTTLED FISH
PRODUCTS; FISH-BASED FOODSTUFFS; FISH SAUSAGES; FISH FILLETS; FISH MEAL FOR HUMAN CONSUMPTION;
FISH PRODUCTS PREPARED FOR HUMAN CONSUMPTION; EDIBLE FISH OILS FOR CULINARY PURPOSE; MEAT, FISH,
Poultry AND GAME; FOOD PRODUCTS MADE FROM FISH; EDIBLE OILS DERIVED FROM FISH [OTHER THAN COD
LIVER OIL]; SHRIMPS, PRAWNS AND LOBSTERS, NOT LIVE; SALMON, NOT LIVE [FOR FOOD PURPOSES]; TINNED AND
CANNED SALMON.
4215324    24/06/2019

SHASHANK
239, TARLA MOHALLA, CHARAN SINGH FARM, NEAR BADA KUAN, GHITORNI VILLAGE, GADAI PUR, HAUZ KHAS,
SOUTH DELHI-110030
INDIVIDUAL

Address for service in India/Attorney address:
MEENU VERMA
J-178 B VISHNU GARDEN, NEAR SHAKTI MANDIR, NEW DELHI-110018.

Proposed to be Used
To be associated with:

3845971

DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams,
compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4215744 25/06/2019
MR. MOHIT GOYAL
Proprietor of M/s New Foods Agro, 511/1, Pvt. No.5, Katra Ishwar Bhawan, Khari Baoli, Delhi-110006
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
LEGALESE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA
Used Since :23/08/2016
DELHI
Preserved, frozen, dried and cooked fruits; Jellies, jams, Edible oils and fats
4217278  26/06/2019
V. RAJALAKSHMI PROPRIETOR OF AKSHARA INDUSTRIES
MANAM CHEKKU ENNAI 7/43, 17TH MAIN ROAD, THIRUMOOLAR COLONY, ANNANAGAR WEST, CHENNAI 600040
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Cooking oil; Nut oils; Spiced oils; Virgin olive oil; Edible bone oil; Edible vegetable oils; Oils for food; Perilla oil for food; Peanut oil for food; Palm oil for food; Rapeseed oil for food; Coconut oil for food; Linseed oil for food; Colza oil for food; Whale oil for food; Vegetables preserved in oil; Grapeseed oil for food; Maize oil for food; Flaxseed oil for food; Soybean oil for food; Canola oil for food; Soybean oil for food; Olive oil for cooking; Argan oil for cooking; Oil-based cooking spray;

Transliteration  :  Manam Chekku Ennai
MUKESH PATEL (INDIAN NATIONAL, PROPRIETOR), TRADING AS NEEL NEEMA ENTERPRISES
16, Kiri Mohalla, Near Bank of Baroda, Vidisha - 464001, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

MUMBAI

Paan masala (processed nuts, seeds and betel leaves used as ingredients)
4218464    27/06/2019
SHAH VIKRANT KANUBHAI
trading as ;HARSH MARKETING
SHOP -4, KRUSHNA JYOT APRT., NR. JYOTI JAGRUTI SOCIETY, THAKKARBAPA NAGAR, AHMEDABAD - 382350

Proposed to be Used
AHMEDABAD
DAIRY PRODUCTS (FOR FOOD), BUTTER MILK, EDIBLE CREAM, GHEE, EDIBLE OILS AND FATS, PANEER, CHEESE, ICE CREAM, SHRIKANDA, JELLIES, JAM, FRUIT SAUCES, DRIED AND COOKED FRUITS AND VEGETABLES, MILK AND MILK PRODUCTS INCLUDED IN CLASS 29.
4218659  27/06/2019
N K NAGARAJ
81, 1ST CROSS, SEETHARAMAIAH LAYOUT, B.K. NAGAR, BANGALORE – 560022, KARNATAKA, INDIA
Single Firm

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072

Proposed to be Used
CHENNAI
JELLIES, JAMS, FRUIT AND VEGETABLE SPREADS, GULKAND (ROSE PETAL JAM), PICKLES, MIX PICKLES, FRUIT
BASED, SNACKS FOOD, INCULDED IN CLASS 29.
4218687  27/06/2019
DIVINE DAIRY
OLD NO: 30 NEW NO: 25 SCHOOL ROAD, PERAMBUR, CHENNAI-600 011
PARTNERSHIP FIRM
Address for service in India/Agents address:
C. PRAKASH
IA, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
RAKESH RASIKLAL KANTARIA PROPRIETOR OF KULDEVI KRUPA SALES
A-304, ADHAYAY RESIDENCY, OPP, SHAURYA PLAZA, VASTRAL, AHMEDABAD – 382418. GUJARAT – INDIA.

Proprietorship Firm

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

BETEL NUTS, PROCESSED; PAN MASALA [PROCESSED NUTS, SEEDS AND BETEL LEAVES USED AS INGREDIENTS];
PROCESSED NUTS, SEEDS AND BETEL LEAVES USED AS INGREDIENTS OF PAN MASALA; IN CLASS 29
4218921  27/06/2019
JAGDISHCHAND M. JAIN & KHUSHBU A. SANCHET PARTNERS OF J. J. OIL PACKAGING
G- 57, LAXMI NARAYAN IND, B.R.C. COMPOUND, UDHANA, SURAT – 394210. GUJARAT – INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
EDIBLE OIL IN CLASS – 29.
4220335  28/06/2019
MOHD JUNAID HUSSAIN PROPRIETOR OF MASHALLO ENTERPRISES
LAND NO 8/1, NARAYANA CHETTY KULAM VENGAI VASSAL STREET, MAMBakkAM MAIN ROAD, CHENNAI,
TAMILNADU - 600100
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Dried fish, Foods prepared from fish, Boiled and dried fish, Meat, fish, poultry and game; Meat extracts; Preserved, frozen,
dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk
products; Oils and fats for food
4220851  29/06/2019
GOVIND GUPTA (INDIAN NATIONAL, PROPRIETOR), TRADING AS GUPTA GRAH UDHYOG
53, Chandriswari Dham, Chhota Bangarda Road, Indore - 452006, Madhya Pradesh
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :05/06/2000
MUMBAI
Roasted peanut
4221604   01/07/2019
NARESH KUMAR TRADING AS ROYAL IMPEX
1062/3, FIRST FLOOR, GANDHI GALI, KATRA ISHWAR BHAVAN KHARI BAOLI, DELHI-110006
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091
Used Since :06/08/2014
DELHI
Dried fruits, Dried nuts, Prepared dried fruit mixes, Almonds (Prepared -), Apricots, processed, Cashew nuts (Prepared -),
Dried coconuts, Raisins, Dates, Dried dates, Processed dates, Prepared dates, Prepared peanuts, Preserved peanuts,
Dried figs, Walnut kernels, Prepared pistachio, Prunes, Processed pistachio nuts.
2118628  21/03/2011
TURNERS
13 A GASTA HOUSING COMPLEX B-3 PASCHIM VIHAR NEW DELHI 110063
MANUFACTURER & MERCHANTS
Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
DELHI
All type of Almond paste, Baking powder, Beverages, Biscuits, Bread, Bread rolls, Buns, Cake powder, Cakes, Caramels, Cereal preparations, Chocolate, Cloves, Cocoa, Cocoa products, Coffee, Condiments, Confectionery, Cooking salt, Corn flakes, Corn flour, Corn, Custard, Essences for foodstuffs, Flavorings, Flour, Ginger, Honey, Ice cream, Ketchup, Macaroni, Maize, Mustard, Noodles. Oat flakes, Pancakes, Pastries, Pizzas, Popcorn, Rice, Rice cakes, Rice-based snack food, Saffron, Sandwiches, Spices, Spaghetti, Sugar, Tea, Tortillas, Turmeric for food, Vinegar, Waffles, Yoghurt and other such products falling in Class 30.
2375054    06/08/2012
WANBURY LIMITED
10TH FLOOR-B WING, BSEL TECH PARK, SECTOR NO-30 A, OPP.VASHI RAILWAY STATION, VASHI, NAVI MUMBAI-400705
MARKETERS AND TRADERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware’s Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used
MUMBAI
Flavored and unflavored food for human consumption fortified with vitamin and/ or mineral for nutritional use (other than medical); malt and malt based preparations, cocoa and cocoa based preparations
2455779  07/01/2013

JRM FOODS PVT. LTD
JIND ROAD HANSI 125033 HARYANA
TRADERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:

VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since: 01/04/2005

DELHI
RICE
2458699  11/01/2013
JRM FOODS PVT. LTD.,
JIND ROAD, HANSI-125033, HARYAN
PROCESSOR AND TRADERS
Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since :01/04/2005
DELHI
RICE
2621942  31/10/2013
ANKUR KAKKAR
trading as ;NEW ANKUR CONFECTIONERY WORKS
A-7/120, ELECTRO STEEL COMPOUND, SOUTH SIDE OF GT ROAD, INDUSTRIAL AREA, GHAZIABAD, UP
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :01/09/1985

DELHI
TOFFEE, LOLLY POP, HARD BOILED SUGAR CONFECTIONERY
SHADHIYA

2724135  24/04/2014
SHINING STARS AGRO FOOD PVT LTD
51, SI, 3RD FLOOR, DILSHAD COLONY, SHAHADARA, DELHI-95
MANUFACTURERS & MERCHANTS
A COMPANY INCORPORATED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT,1956
Used Since :21/04/2014

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
GIRIRAJ
2783415  30/07/2014
SHRI RAJESH KUMAR GUPTA
286/73 NIWAZ KHERA AISI AISH BAGH LUCKNOW U.P
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since :20/01/2010
DELHI
2835710  31/10/2014
DALMIA BHARAT SUGAR & INDUSTRIES LIMITED
11th Floor, Hansalaya, 15, Barakhamba Road, New Delhi -110001
MANUFACTURERS & MERCHANTS
A company incorporated under the Companies Act, 1956.
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA
Used Since : 27/02/2013
To be associated with:
2835708
DELHI
SUGAR
Trade Marks Journal No: 1913, 05/08/2019 Class 30

MOHAMMAD RAHISE CHHUTANI
trading as: NEW VIDHARBHA TRADING COMPANY
MIDC PHASE III, SHIONI ROAD, H-158, NR. M G ELECTRIC COMPONENT, AKOLA
MANUFACTURER AND MERCHANTS
INDIAN NATIONAL

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since: 01/01/2010

MUMBAI
FLOUR MADE OUT OF PULSES AND GRAM FLOUR GOODS INCLUDED IN CLASS 30
SBS KI SAWARI

2858446  08/12/2014
IMRAN AMAN SHARIF
trading as ;I.A.S. ENTERPRISES
26, BASE BANK, VIVEK VIHAR, VIVEKANAND MAHILA COLLEGE DELHI 110095
MANUFACTURER & TRADER

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :27/11/2014

To be associated with:
2858445
DELHI
RICE
2874028  02/01/2015
SHILPA SHARMA
FLAT NO LCG-02GFA, THE LABURNUM, SUSHANT LOK-1, GURGAON-122001, HARYANA
MANUFACTURERS AND TRADERS

Address for service in India/Attorney address:
MR. KUNAL CHANDRA AGRAWAL ADVOCATE
A-32, SECTOR 35, NOIDA UP-201301
Used Since : 29/12/2014

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING.
2915577  04/03/2015
KISHORE LAKHANI
trading as ;J.K. FOOD INDUSTRIES
65, SAMTA NAGAR, NEMAWER ROAD, PALDA, INDORE-452020 (M.P.)
MANUFACTURERS AND MERCHANTS
INDIAN NATIONAL
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/01/2015
MUMBAI
BAKERY PRODUCTS INCLUDING CAKES, PASTRIES, BISCUITS, TOAST, BREAD, CONFECTIONERY (NON-MEDICATED), PREMIX POWDERS FOR CAKES, CAKE POWDER, CAKE PASTE, FLAVORING OTHER THAN ESSENTIAL OILS FOR CAKES INCLUDED IN CLASS 30
2954184    30/04/2015
SPIDER METAL PRODUCTS PVT. LTD.
A - 56, 57, TALA NAGRI - II, RAMGHAT ROAD, ALIGARH - 202001, U.P
MANUFACTURER / MERCHANT.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), SPICES, ICE, APPARATUS), PLASTIC MATERIALS FOR PACKAGING, PRINTERS" TYPE, PRINTING BLOCKS.
2956836  06/05/2015
KETAN GATHANI
trading as ;MITHAAS
864, BUDHWAR PETH, LAXMI ROAD, PUNE-411002, MAHARASHTRA, INDIA
MANUFACTURER
AN INDIAN NATIONAL
Used Since :01/06/2014
MUMBAI
SPICES, MASALA AND NAMKEENS BEING GOODS INCLUDED IN CLASS 30
BAAP DADA
2958398   06/05/2015
VISHAL GOYAL
trading as ;GAGAN INDUSTRIES
PLOT NO-1251/C/398, ISHER NAGAR, C-BLOCK, BACKSIDE G.N.E. COLLEGE, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/03/2012
DELHI
Atta, Maida, Suji, Besan, Dalia, Rice, Tea, Noodles, Sugar, Popcorn, Vermicelli Pasta, Pulses, Spices, Confectionery & Bakery Products.
2961302   12/05/2015
MANISH S. KHETWANI
trading as ;OM SAI BAKE FOODS
SHOP NO. 3, SWAPNALOK APARTMENT, PATEL COLONY NO. 9 CORNER, NEXT TO VIKAS MEDICAL, OPP. WHITE HOUSE BUILDING, P.N. MARG, JAMNAGAR – 361 008 (GUJARAT) INDIA
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT
Used Since :06/05/2015

AHMEDABAD
BAKERY PRODUCTS AND CAKE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD "EGGLESS" AND OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
2991169    23/06/2015
MANISH D. PRAJAPATI
trading as ;KRISHNA FOOD PRODUCTS
SHED No.9 TO 14, SHIV INDUSTRIAL PARK, NEAR SARJAN INDUSTRIES, AMBICA TUBE COMPOUND, NEAR OVER BRIDGE, VATVA, AHMEDABAD 382 440. (GUJARAT)
MANUFACTURER AND MERCHANTS
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT
Used Since :20/06/2015
AHMEDABAD
SPICES AND TEA.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is restricted in the state of Gujrat only.
Trade Marks Journal No: 1913 , 05/08/2019 Class 30

MARUTI AGRO FOODS
VIPIN BANSAL
SACHIN BANSAL
2533/6-7, GALI LALTAIN, NAYA BAZAR, DELHI-110006
MANUFACTURER AND TRADER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.
Used Since :01/07/2015
DELHI
RICE,; FLOUR IN CLASS 30
美儷家族

3046755  03/09/2015
ZHUANG LAISHENG
NO.-170 QINGNIAN ROAD, XIANGCHENG DISTRICT, ZHANGZHOU CITY , FUKIAN PROVINCE, CHINA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
VIDHANI ASSOCIATES
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, NEW DELHI-8

Proposed to be Used

DELHI
RICE CAKE; CAKES; HONEY; BEVERAGES (COFFEE-BASED —) BREAD; COFFEE; SANDWICHES; CHEESEBURGERS [SANDWICHES]; FLOUR-MILLING PRODUCTS; ICE CREAM; SNACK FOOD (CEREAL-BASED —); TEA-BASED BEVERAGES; RICE DUMPLING (RICE BASED SNACK); TEA; PIES; PASTRIES; MOUSSES (DESSERT —) [CONFECTIONERY]; CEREAL PREPARATIONS; BISCUITS; SOYA FLOUR.

Transliteration : MET LI JIA ZU
Dairymaid

3053415  11/09/2015

SH. Sanjay Gupta

Trading as ;TG Confetti

43-R, Industrial Area-B, Gill Road, Ludhiana 141003, PB

Merchants & Manufacturers

Address for service in India/Agents address:

Mahtta & Co.

43 - B/3, Mahtta House, Udham Singh Nagar, Ludhiana - 141 001, (Punjab).

Used Since : 01/09/2012

Delhi

Chocolates, Snacks & Confectionery Goods.
3055583  15/09/2015
TPG WHOLESALE PVT. LTD.
PLOT NO. 184, 5TH FLOOR, PLATINUM TOWER, UDYOG VIHAR, PHASE-1, GURGAON.
MANUFACTURE AND TRADERS
Address for service in India/Agents address:
LEGALESE LAW FIRM
H. NO.-285, SECTOR-14, GURGAON, HARYANA
Used Since :01/08/2015
To be associated with:
3055582
DELHI
TEA, COFFEE.
DOON FRESH

3059651  21/09/2015
POMIL JAIN
HOUSE NO. 199, DRONAPURI, GMS ROAD, DEHRADUN, UTTARAKHAND.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :01/09/2015

DELHI
COFFEE, TEA, COCOA, SUGAR, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
LYZEN

3076911  13/10/2015
NILESH DWIVEDI
191/35, RAJROOPPUR, ALLAHABAD-211011, UP
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
GAUTAM SATYAVIR SINGH & CO.
420 ARTHALA MOHAN NAGAR GHAZIABAD 201007 UP
Used Since : 15/09/2015
DELHI
MALT EXTRACT FOR FOODS, MOLASSES FOR FOODS, MEAL REPLACEMENTS NOT FOR MEDICAL PURPOSES,
DIETETIC FOOD AND SUBSTANCES NOT FOR MEDICAL PURPOSES, HEALTH SUPPLEMENTS NOT FOR MEDICAL
PURPOSES, DIETARY SUPPLEMENTS FOR HUMANS NOT FOR MEDICAL PURPOSES, NUTRITIONAL SUPPLEMENTS
FOR HUMANS NOT FOR MEDICAL PURPOSES CLASS 30
NOOR’S 999

3079371 15/10/2015

GREEN VILLAGE AGROS PVT. LTD.
Near Police Station, Railway Road, Taraori - 132 116, District Karnal (Haryana) also at: 938, Sector-13, Urban Estate, Kamal - 132001 (Haryana)
Manufacturer, Merchant & Exporter

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH , NEW DELHI-110005
Used Since :01/04/2007

To be associated with:
1774695

DELHI

Rice, atta, maida, sooji, dalia, besan, rawa and preparations made from cereals, dal (broken grains), flour of grains, coffee, coffee substitutes, cocoa, sugar, chocolate, tapioca, sago, honey, treacle, yeast, baking powder, salt, mustard, pepper, vinegar, sauces, condiments, spices, food products for human consumption, sweets, snack food, ready to eat food products for sale in India and exports.
ALMAS

3079372  15/10/2015
GREEN VILLAGE AGROS PVT. LTD.
Near Police Station, Railway Road, Taraori - 132 116, District Karnal (Haryana) also at: 938, Sector-13, Urban Estate, Kamal - 132001 (Haryana)
Manufacturer, Merchant & Exporter
Body Incorporated
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH , NEW DELHI-110005
Used Since :01/04/2007
To be associated with:
1774693
DELHI
Rice, atta, maida, sooji, dalia, besan, rawa and preparations made from cereals, pulses, dal (broken grains), flour of grains, coffee, coffee substitutes, cocoa, sugar, chocolate, tapioca, sago, honey, treacle, yeast, baking powder, salt, mustard, pepper, vinegar, sauces, condiments, spices, food products for human consumption, sweets, snack food, ready to eat food products for sale in India and exports.
SH. HARISH KUMAR
trading as ;H.K. SWEET HOUSE.
2 B, VIKAS VIHAR, CHANDER VIHAR, DELHI-110041.
MANUFACTURER AND MERCHANTS
Address for service in India/Agents address:
LALJI TRADE MARK CO.
A/48, YOJNA VIHAR, DELHI - 110 092.
Used Since :01/05/2000
DELHI
CONFECTIONERY, (TOFFEE, CANDY, AAM PAPAD, COCONUT PEDA AND OTHER CONFECTIONERY ITEMS), ICES, SWEETS, SAUCES, HONEY, NOODLES, TREACLE, JAGGERY, NAMKEEN, DALIA, SALT, CAKES, POWDER MILK, CHEWING GUM, JEERA, SOUNF, ILAYACHI, HING, PEPPER, YEAST, SNACKS, MUSTARD, CHOCOLATES, PASTRY, RUSK COFFEE, TEA, SUGAR, RICE, TAPIOCA SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATION AND FROM CEREALS.

The Trade Mark shall be used as a whole with no exclusive right on the descriptive matters appearing on the label.
3133141  21/12/2015
MARVEL LIMITED
MARVEL ROAD, UKLANA-125113, HARYANA.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/1994
DELHI
TEA.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..625297.
3139208  25/12/2015
SHRI GANESHAY DALL MILL
DEEPAK MITTAL
SUMAN MITTAL
NARENDER KUMAR SHARMA
GEETA SHARMA
KRISHANKANT SHARMA
trading as ;M/s. SHRI GANESHAY DALL MILL
4125, FIRST FLOOR, NAYA BAZAR, DELHI - 110006
MANUFACTURER AND MERCHANTS
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Used Since :10/12/2015

DELHI
PULSES, RICE

no right to the exclusive use of the word "DILLI ". Mark should be used as whole..
3160822  16/01/2016
M/S. MODERN SNACKS (P) LTD.
D-44, PANKI SITE-2, KANPUR, U.P.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
SUDHIR BALYAN & ASSOCIATES
FLAT NO. 504, SHIVASHISH TOWER, SHALIMAR CITY, DELHI WAZIRABAD ROAD, SHAHIBABAD, GHAZIABAD U.P.-201005
Used Since :01/01/1990
To be associated with:
3050560
DELHI
Snacks and namkeen
No exclusive right over the descriptive matters appearing on the label.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1745147..
PREM PASAND

3174302  02/02/2016
GAURAV GUPTA
PIYUSH GUPTA
AKASH THAKKUR
trading as ;NIRMAL FOODS
HIG -313, RATAN LAL NAGAR (NEAR GURUDWARA), KANPUR (UP).
MERCHANTABILITY & MANUFACTURERS
Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.

Proposed to be Used
DELHI
NAMKEEN, DALMOTE, BHUJIA, MONG DAL, KACHARI, PAPAD, PUFFS, CHIPS, FLAKES, WAFERS, PASTA AND PASTA
PRODUCTS, BISCUIT, RUSK, BAKERY PRODUCTS, NON-MEDICATED CONFECTIONERY ALL BEING GODS INCLUDING
IN CLASS-30;
ChocoFun BigFan

3177617 05/02/2016
SUJAL FOODS PVT. LTD.
trading as; SUJAL FOODS PVT. LTD.
LAXMI HOUSE, 1/117, BAG BAZAR, POKHARA, P.O. BOX 403, NEPAL.
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
LOYAL REGISTRATION SERVICES.
210, JOP PLAZA, P-2, SECTOR-18, NOIDA - 201 301, NCR DELHI (INDIA).

Proposed to be Used

To be associated with:
1547493
DELHI
CONFECTIONERY ITEMS INCLUDING CHOCOLATES, TOFFIES, CHEWING GUMS, BISCUITS & WAFERS INCLUDED IN CLASS 30

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 998670.
3177618  05/02/2016
SUJAL FOODS PVT. LTD.
trading as ;SUJAL FOODS PVT. LTD.
LAXMI HOUSE, 1/117, BAG BAZAR, POKHARA, P.O. BOX 403, NEPAL.
MANUFACTURE AND MERCHANT
Address for service in India/Agents address:
LOYAL REGISTRATION SERVICES.
210, JOP PLAZA, P-2, SECTOR-18, NOIDA - 201 301, NCR DELHI (INDIA).

Proposed to be Used
To be associated with:
1547493, 3177617

DELHI
CONFECTIONERY ITEMS INCLUDING CHOCOLATES, TOFFEES, CHEWING GUMS, BISCUITS & WAFERS INCLUDED IN CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CHOCO.
3177988  06/02/2016
P. K. OVERSEAS PVT. LTD.
trading as :P. K. OVERSEAS PVT. LTD.
4039/3, LAHORI GATE, NAYA BAZAR, DELHI-110006, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :29/12/1994
To be associated with:
2890849
DELHI
FOOD PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND
PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST,
BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
3194652  24/02/2016
MR. MAHESH CHUNNILAL KARIA
trading as ;Mr. Mahesh Chunnilal Karia
297, Old Bagadganj, Garoba Maidan, Nagpur-440008
Manufacturer & trader
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :14/08/1996
MUMBAI
Chikki, Namkeen, Confectionery, Flour & Preparation made from cereals
3196622  27/02/2016
AUM AGRI FREEZE FOODS
MUKESH K. SHAH
SANDIP K. SHAH
PRASHANT D. SHAH
DHAVAL D. SHAH
AMAR H. SHAH
MAYUR D. SHAH
3/169, BIDC, GORWA INDUSTRIAL ESTATE, GORWA, VADODARA - 390016, GUJARAT
MANUFACTURERS

Address for service in India/Attorney address:
ABHIYAN LEGAL SERVICE
591/3740, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380024, GUJARAT

Proposed to be Used
AHMEDABAD
HERBAL TEA AND FLAVOURED TEA OTHER THAN FOR MEDICAL PURPOSE IN CLASS 30 SALE IN STATE OF GUJARAT ONLY.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE "FRESH".
DHANLAXMI

3223690  30/03/2016
MR. MADANLAL KANhaiyALAL KANKARIYA
trading as ;Kankariya Bandhu
S. No. 1509, Khaddajin, Malegaon, Nashik-423203
Manufacture & Trader
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :02/02/2002
MUMBAI
Spices
3225517   31/03/2016
MOHAN ICE CREAMS PVT.LTD.
trading as ;Mohan Ice Creams Pvt.Ltd.
702,Ravivar Peth,Tara Mall,Pune-411002.
Manufacture & Trader
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :22/01/2015
MUMBAI
ICE CREAMS
3225908    31/03/2016
GURUDEEP GRUH UDYOG
trading as :Gurudeep Gruh Udyog
P-85-89, MIDC, Near Hanuman Mandir, Cidco, Nanded-431603 (Maharashtra)
Manufacturer & Trader
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
Namkeen, Flour & Preparations made from cereals
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3239630   19/04/2016
ASHWANI DUTTA S/O SH. GULSHAN KUMAR DUTTA
trading as ;M/s Sun Agro Food & Nutrition Products, 521, Block 12, Geeta Nagri, Ambala (Haryana)
R/o # 521, Block 12, Geeta Nagri, Ambala (Haryana)
Manufacturing, Marketing and Trading:
Address for service in India/Attorney address:
V. K. MARWAH ADVOCATE
292, Model Town, Ambala City-134003 Haryana
Used Since :11/01/2016

DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
3246420    29/04/2016
BIKANER SWEET CORNER
8998, 8990, 9000, 9001, 90002 & 9003, CHOWK MULTANI DHANDA, PAHAR GANJ, NEW DELHI 110055
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
ELUDICATION & ASSOCIATES
CHAMBER NO. 404, CIVIL SIDE, TIS HAZARI COURT, DELHI-110054
Used Since :01/01/2000
DELHI
SWEETS, NAMKEENS, BISCUITS (NOT FOR ANIMALS), CAKES, PASTRY, ICE CREAM, CONFECTIONERY, BHUJIA, PAP
AD, TEA, COFFEE, CHOCOLATES, SPICES, COOKED RICE, FOOD PREPARATIONS, SWEETS, CAKES, PASTRY,
CONFECTIONERY, WAFFLES, PUDDINGS, PEANUTS, CONFECTIONERY, PREPARATIONS MADE FROM CEREALS
EDIBLE ARTICLES FOR HUMAN CONSUMPTION AND BAKERY PRODUCTS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.BIKANER.
CARGILL INDIA PRIVATE LIMITED
Y-65, Ground Floor, Hauz Khas, New Delhi – 110016
Manufacturers
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049
Used Since :01/10/2015
To be associated with:
2558087
DELHI
All kinds of flour.
CHATLEY HING PANI

3264913    20/05/2016
BENFENLI FOODS PVT. LIMITED.
trading as ;BENFENLI FOODS PVT. LIMITED.
49/102, STIE-IV, SAHIBABAD INDL. AREA, GHAZIABAD-201010, U.P., INDIA.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2016
DELHI

CHURAN TABLETS, CHURAN, CANDY, SPICY TABLETS, HING PANI, JALJIRA, CHEWING GUM, CHOCOLATES, CONFECTIONERY GOODS, BREAD, CAKES, PASTRY, BISCUITS, BAKING POWDER, VINEGAR, SAUCES AND SPICES INCLUDED IN CLASS 30.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3170498.
CHANCHAL
3280855 08/06/2016
GOPAL DAS GOYAL
trading as M/s Ambey Snacks Industries
11/34/1A, Sita Nagar, Ram Bagh, Agra, U.P.
Manufacturers and Merchants
An Indian National
Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Proposed to be Used
DELHI
snack foods, namkeen.
Trade Marks Journal No: 1913,  05/08/2019   Class 30

3281348    08/06/2016
NISHA WALDE
trading as ;M/s NISHA AGROTECH
PLOT NO-129, SF-4, SECTOR-4, VAISHALI, GHAZIABAD, UTTAR PRADESH.
TRADER AND MANUFACTURER
PROPRIETOR
Used Since :10/05/2016

DELHI
SPICES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS) & FOOD PROCESSING INCLUDED IN CLASS 30.
ZENTRAX

3288167  20/06/2016

RAVINDER CHAHAL

HOUSE NO 1859/19, SRI NAGAR COLONY, CIRCULAR ROAD, ROHTAK, HARYANA-124 001

MANUFACTURERS AND MERCHANTS

Used Since :01/04/2008

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
IROCARB
3288169  20/06/2016
RAVINDER CHAHAL
HOUSE NO 1859/19, SRI NAGAR COLONY, CIRCULAR ROAD, ROHTAK, HARYANA-124 001
MANUFACTURERS AND MERCHANTS
Used Since :01/04/2008
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; noun AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECHONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ace
HAPPY KITCHEN

3292481   24/06/2016
MR. NITIN SETH
C-1/203, JANAK PURI, NEW DELHI-110058
MANUFACTURING AND MERCHANT

Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.

Proposed to be Used

DELHI
BISCUITS, COOKIES, RUSKS, MUFFINS, CAKES, NOODLES, VERMICELLI, MACARONI, MUESLI, PASTA, COM FLAKES, CHOCO FLAKES, COM FLOUR, SAUCE (TOMATO), MUSTARD SAUCE, DAHI BHALLA SAUCE, SOYA SAUCE, CULINARY SAUCES, KETCHUP (SAUCE), SAUCES (CONDIMENTS), VINEGAR, MAYONNAISE, CUSTARD POWDER, BAKING POWDER, CAKE POWDER (MIX), INSTANT MIXES LIKE DOSA MIX, IDLI MIX (FLOUR MILLING PRODUCTS), KULFI MIX, DRINKING CHOCOLATE, INSTANT SNACKS
NTC DAINIK TEA

3296763  29/06/2016
VISHNU BHAGAVAN
trading as ;NITIN TEA COMPANY
GANDHIGANJ, SHAHJAHANPUR, U.P.
MANUFACTURING & TRADING
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :29/10/2009
DELHI
TEA & COFFEE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD DAINIK TEA.
3296773  29/06/2016
RAJ KUMAR CHABRA
trading as ;BALAJI FOOD PRODUCTS
HOUSE NO. 182, GALI NO.-14, WARD NO. 13, ANAND NAGAR, KHANNA, DISTT. LUDHIANA, PUNJAB
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :01/06/2016
DELHI
NAMKEEN,CONFECTIONERY & BAKERY ITEMS
3299134  28/06/2016  
ROJA A
367/7, bharathi Street, Gannamurthy Nagar, Ambattur, Chennai 600053  
Manufacturing and Trading

Address for service in India/Attorney address:
KOCHHAR & CO
SUITE 305, DELTA WING 3RD FLOOR, RAHEJA TOWER, # 177, ANNA SALAI, CHENNAI- 600 002

Used Since :28/01/2015

CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice

No exclusive right over the descriptive matters appearing in the representation of the mark.
APIS VEDIC KITCHEN

3301529  05/07/2016
APIS INDIA LIMITED.
18/32, EAST PATEL NAGAR, NEW DELHI-110008
MARKETING, MANUFACTURING, TRADING
Proposed to be Used
DELHI
GINGER GARLIC PASTE, GARLIC PASTE, SAUCES, (CONDIMENTS); AND SPICES.
3302958  07/07/2016

M/S. SURESH & COMPANY

trading as ; M/S. Suresh & Company
Plot No.W/13, M.I.D.C., Shiroli, Kolhapur-416122.
Manufacture & Trader

Address for service in India/Attorney address:

LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since : 31/03/1997

MUMBAI

SPICES
3305788    11/07/2016
TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURING AND MERCHANT
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/06/2015
To be associated with:
3250622, 3305785
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BISCUITS, CAKES, BREAD, PASTY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE, NOODLES, RUSKS OF ALL KIND INCLUDED IN CLASS 30.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3250622,3305785..
A world of good

3305792   11/07/2016
MRS. BECTORS FOOD SPECIALITIES LTD
THEING ROAD, PHILLUAR-144410
MANUFACTURE AND MERCHANT

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APPTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
BISCUITS, RUSKS, BUNS, BREADS, FLOUR BASED WAFERS AND ITS CONCOCTIONS, FLOUR BASED CONFECTIONARY AND OTHER BAKERY PRODUCTS INCLUDED IN CLASS 30
VEGENNAISE

3305823  11/07/2016
CREMICA FOOD INDUSTRIES LIMITED
202, GF, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI 110020
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used

DELHI
SAUCES, KETCHUPS, CHUTNEY, CURRIES, CURRY PASTES, FONDANTS, VINEGAR, RELISHES, DRESSINGS/ SPREAD/ MAYONNAISE, RETORTED FOOD, TOPPINGS, ICINGS, PUREES, PRESERVES, HONEY, HONEY BASED LIQUID PRODUCTS, INDIAN SNACKS (LIKE NAMKEEN, NUTS AND MIXTURE), EXTRUDED SNACKS (CONDIMENTS BUSINESS), INCLUDED IN CLASS 30
SHREE RAM FARSAN AND TAM TAM MART

3322081  28/07/2016

MOHAN LAL SHARMA
trading as ;M/S. SHREE RAM FARSAN AND TAM TAM MART
G-8, SIDDHARTH COMPLEX, NR. VIRUNDAVAN CHAR RASTA, WAGHODIYA ROAD, VADODARA-390019, GUJARAT

MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :01/04/1991

AHMEDABAD

Preparations made from cereals and namkeen products
3329770 06/08/2016
MAA VESHNO CONSUMER PRODUCTS PRIVATE LIMITED
PLOT NO. 99, 100, ECOTECH - 1, ECOTECH EXTENSION, GREATER NOIDA, (U.P.) INDIA AND ALSO 87/A G/F GALI NO. 15, MADHU VIHAR, MAIN ROAD, DELHI - 110 092.
MANUFACTURERS / MERCHANTS.
BODY INCORPORATE
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :30/11/2015
DELHI
PREPARATION MADE FROM CEREALS (NAMKEEN, SNACKS, WAFERS AND BAKERY PRODUCTS), CONFECTIONERY.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1339006.
3331560  09/08/2016
SAROJINI TEA CO. PVT. LTD.
trading as ;SAROJINI TEA CO. PVT. LTD.
R.K.B. PATH,KARTICK PARA,DIST.DIBRUGARH,ASSAM,PIN-786001
MANUFACTURER & TRADERS
Address for service in India/Attorney address:
MRS.PINKY BAGARIA AGARWAL, ADVOCATES
C/O.AGARWAL CONSULTANCY SERVICES,MANDOVI APPARTMENT,1ST FLOOR,1A,G.N.B. ROAD,OPP.RABINDRA BHAWAN,GUWAHATI,ASSAM,PIN 781 003,INDIA.
Used Since :01/04/2002
To be associated with:
3331559
KOLKATA
CTC TEA, BLACK TEA, ORTHODOX, WHITE TEA, GREEN TEA & ALL TYPES OF TEA FALLING UNDER CLASS 30.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE EASTERN PART OF INDIA.
YUMASTA

3334368    11/08/2016

BIKAJI FOODS INTERNATIONAL LIMITED
F/196 - 197, BICHHWAL INDUSTRIAL AREA, BIKANER - 334 006, RAJASTHAN
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used

AHMEDABAD

NACHO, BHUJIA, NAMKINS, PASTA, DESHI SWEET MEATS, ICE CREAM, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, BISCUITS, CAKES, PASTRY, CONFECTIONERY AND BAKERY PRODUCTS, HONEY, TREACLES, SALT, VINEGAR, SAUCES, SPICES AND READY TO EAT FOOD PRODUCTS IN CLASS 30.
Trade Marks Journal No: 1913 ,  05/08/2019        Class 30

MEDALLIOUS BUSINESSES PRIVATE LIMITED
305, SECTOR-15/A, NOIDA-201301 (U.P.), INDIA
MANUFACTURER AND MERCHANT.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :10/07/2012
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, coffee substitutes, flour and preparations made from cereals bread, biscuits cakes, pastry and confectionery, ices, honey, treacle, yeast baking powder, salt, mustard, pepper, vinegar sauces, spices ice.
KAMCO PARTY PANDA

3349518 30/08/2016

SUPERNESS FOOD PVT. LTD.
67/2/2, S.K. 1 COMPOUND, LASUDIA MORI, DEWAS NAKA, INDORE - [M.P.], INDIA

Manufacturers & Merchants.
A PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANY ACT, 1956

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1ND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Used Since :01/01/2008

MUMBAI

CONFECTIONERY (NON-MEDICATED), CHOCOLATES, CANDY, LOLLY POPS, BISCUITS (NOT FOR ANIMAL), CHEESE BALLS, CHEESE BISCUITS INCLUDED IN CLASS 30
ANJU GUPTA
170, SECTOR 3, HSIDC INDUSTRIAL AREA, KARNAL (HARYANA), INDIA.
MANUFACTURER AND MERCHANT.

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since: 01/04/2016

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, coffee substitutes, flour and preparations made from cereals bread, biscuits cakes, pastry and confectionery, ices, honey, treacle, yeast baking powder, salt, mustard, pepper, vinegar sauces, spices ice.
YASIFBHAI USMANBHAI GHOGHA
trading as YASIFBHAI USMANBHAI GHOGHA
AT. BASU, TA. VADGAM, DIST. BANASKANTHA -385520
MANUFACTURER
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/08/2016
AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
3394996   24/10/2016
GRAINSPAN NUTRIENTS PRIVATE LIMITED
504 - 505, SHAPATH - V OPP KARNAVATI CLUB, S.G. HIGHWAY AHMEDABAD, GUJARAT. INDIA.
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
AANAL JIGAR PANCHOLI
B-603, Signature-2, Sarkhej Circle, S.G. Highway, Sarkhej-Sanand Road, Ahmedabad-382210

Proposed to be Used
AHMEDABAD
FRAYAMS AND NAMKEENS INCLUDED IN CLASS-30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word SNAC.
restriction of goods for sale in the state of GUJARAT only.
Trade Marks Journal No: 1913, 05/08/2019 Class 30

3429600 08/12/2016
MR. SANTOSH TULSIDAS LANDE
162, Mangalwar Peth, Pawaskar Wada, Satara-415002.
Manufacture & Trader
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since: 27/10/2016

MUMBAI
SWEETS & NAMKEEN
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3436859  20/12/2016
SWAPAN SAHA
DEBabrata PAUL
trading as ;S.D. ENTERPRISE
"ANGASREE",BIDHAN MARKET,NEAR ARYA BEKARY,SILIGURI,PIN-734001,DARJEELING,W.B.
MERCHANT, TRADERS
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001, WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
TEA.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "GOLD" AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY..
3443866  28/12/2016
KRISHNA GOPAL DIWVEDI H. U. F., WHOSE KARTA IS KRISHANGOPAL GHEWARCHAND DIWVEDI
trading as ;K G TEA COMPANY
GAT NO.255, SURVEY NO.55/2, PLOT NO.6, NEAR GANESH HIGHWAY PETROL PUMP, AT RAHUTI, POST KONDI, TALUKA NORTH SOLAPUR, DISTRICT SOLAPUR, MAHARASHTRA 413006.
MANUFACTURER, DEALER, TRADER
H.U.F
Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD, DOMBIVILI(W) 421202
Used Since :02/12/2016
To be associated with:
3443865
MUMBAI
TEA, COFFEE, COCOA AND ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICES, ICE CREAM CORNETS, WAFERS, KULFI (ICE CREAM), SUNDAES, CONES, CAKES, BARS, FRUIT ICE CREAM, DAIRY ICE CREAM & ICE CREAM CONFECTIONERY
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..REGISTERED APPLICATION NO.3443865.
VIRAT GOLD

3443893 29/12/2016

DEEPAK KUMAR GUPTA
PAHADGARH ROAD, KAILARAS, MORENA-476001 (M.P.)
MERCHANTS AND MANUFACTURERS
INDIAN NATIONAL

Address for service in India/Attorney address:
GAURAV BHAWSAR
407 e block greenvelly indore madhya pradesh
Used Since :01/04/2016

MUMBAI

WHEAT FLOUR PREPARATION, ATTA, RAVA, MAIDA, DALIA AND GRAM FLOUR; INCLUDED IN CLASS 30
MOHANI GOLD

3443894    29/12/2016

DEEPAK KUMAR GUPTA
PAHADGARH ROAD, KAILARAS, MORENA-476001 (M.P.)
MERCHANTS AND MANUFACTURERS
INDIAN NATIONAL

Address for service in India/Attorney address:
GAURAV BHAWSAR
407 e block greenvelly indore madhya pradesh
Used Since :01/04/2016

MUMBAI

WHEAT FLOUR PREPARATION, ATTA, RAVA, MAIDA, DALIA AND GRAM FLOUR; INCLUDED IN CLASS 30
area restricted to the state of M.P for the applied goods only..
3459514   16/01/2017
MEENA PRADEEP MODI
229/230 Sadashiv Peth, Moti Chowk, Satara 415002 in the State of Maharashtra within the Union of India
Manufacturer and Merchant
An Indian National
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, Venus, Worli Sea Face, Worli, Mumbai-400018
Used Since :23/04/1999
MUMBAI
flour and preparations made from cereals; pastries and confectioneries; all types of sweets falling under class 30
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3472401    02/02/2017
MR. RAJESH MAHADEO PARSHIONIKAR
Vaishali Nagar, N.I.T. Chowk, Plot No. 89, Nagpur - 440 017 (Maharashtra)
Manufacturer & Trader
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :16/10/2012
MUMBAI
Coffee, Tea, Cocoa, rice, Flour And Preparations made from cereals, bread, pastry and confectionery, baking powder, salt, mustard, vinegar, sauces (Condiments) & Spices
SHRIRAM SWEETS
3500428  03/03/2017
MR. LALARAM CHOUDHARY
trading as ;Shriram Sweets
Opp. S.T. Stand, Indapur Road, Baramati. Tal.- Baramati, Dist. Pune 413102
Manufacture & Trader

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :17/01/2017

MUMBAI
SWEETS, NAMKEENS & CONFECTIONARY
3506515   04/03/2017
MUJAHID SAJID PATEL
trading as ;S. P. Foods
Plot No. E39, Old MIDC, Latur 413531 in the State of Maharashtra within the Union of India
Manufacturers and Merchants
A sole proprietary concern
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, Venus, Worli Sea Face, Worli, Mumbai-400018
Proposed to be Used
MUMBAI
Snacks including snacks made of rice, potato, flour, cereal, cereal preparation
3550855  17/05/2017
MR. KAMAL GUPTA TRADING AS GULSHAN TRADERS
C/o Tilda Road, Kharora, P. O. Kharora, Dist. Raipur - 493 225
Sole proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
Coffee, Tea, Sugar, Rice, Bread, Pastry & Confectionery, Honey, Baking Powder, Salt, Sauces (Condiments), Spices, Ice
HITESHBHAI M. PALAN (THAKKAR) PROPRIETOR OF NEW BINHARIF DABELI WALA

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Used Since : 15/01/1980

AHMEDABAD

SANDWICH, PIZZA, DABELI, VADAPAV, BHEL, CHAT INCLUDED IN CLASS-30
3567484  09/06/2017
AADHAR PRODUCTS PVT. LTD.
F-264, RIICO INDUSTRIAL AREA, GUDLI, UDAIPUR, RAJASTHAN-INDIA.
BODY INCORPORATE
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :21/04/2017
AHMEDABAD
SALT IN CLASS 30.
3567522 09/06/2017
DESAI BROTHERS LTD
1436, Kasba peth, Pune- 411 011, Maharashtra, India
Body Incorporate

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Ginger, Minced garlic(Condiments) included in class 30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. Ginger garlic Paste.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
G M TEA PACKERS PRIVATE LIMITED
SURVEY NUMBERS 96/2, 97/1, 97/2, 97/3 & 97/4, TULSI TEA, NEAR MADHUSUDAN ROLLING MILL, BAVLA-SANAND HINDWAY, AT- LODARIYAL, TAL : SANAND, DISTRICT – AHMEDABAD, GUJARAT, INDIA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :01/01/1990

AHMEDABAD
TEA

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3570142  14/06/2017
G M TEA PACKERS PRIVATE LIMITED
SURVEY NUMBERS 96/2, 97/1, 97/2, 97/3 & 97/4, TULSI TEA, NEAR MADHUSUDAN ROLLING MILL, BAVLA-SANAND
HINDWAY, AT- LODARIYAL, TAL : SANAND, DISTRICT – AHMEDABAD, GUJARAT, INDIA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/01/1990

AHMEDABAD
TEA

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
3570143  14/06/2017
G M TEA PACKERS PRIVATE LIMITED
SURVEY NUMBERS 96/2, 97/1, 97/2, 97/3 & 97/4, TULSI TEA, NEAR MADHUSUDAN ROLLING MILL, BAVLA-SANAND HINDWAY, AT- LODARIYAL, TAL : SANAND, DISTRICT – AHMEDABAD, GUJARAT, INDIA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/01/1990
AHMEDABAD
TEA
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3573841  19/06/2017
MEHSANA DISTRICT CO-OPERATIVE MILK PRODUCERS' UNION LIMITED
HIGHWAY, MEHSANA- 384 002. GUJARAT. INDIA.
A Society Registered Under Mumbai Co-operative Societies Act - 1925.
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.
Used Since :01/04/1996
To be associated with:
3573832
AHMEDABAD
ICE MILK, DAIRY CONFECTIONERY, DAIRY CHOCOLATE, DAIRY ICECREAM, BUTTER COOKIES, CHOCOLATE BASED READY TO EAT FOOD BARS, COCOA, TEA, SUGAR, COFFEE, BREAD AND SPICES INCLUDED IN CLASS-30
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3573854  19/06/2017
MEHSANA DISTRICT CO-OPERATIVE MILK PRODUCERS' UNION LIMITED
HIGHWAY, MEHSANA- 384 002. GUJARAT. INDIA.
A Society Registered Under Mumbai Co-operative Societies Act - 1925.
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.
Used Since :01/04/1996
AHMEDABAD
ICE MILK, DAIRY CONFECTIONERY, DAIRY CHOCOLATE, DAIRY ICECREAM, BUTTER COOKIES, CHOCOLATE BASED READY TO EAT FOOD BARS, COCOA, TEA, SUGAR, COFFEE, BREAD AND SPICES INCLUDED IN CLASS-30
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
DUDHMANSAGAR

3573864  19/06/2017
MEHSANA DISTRICT CO-OPERATIVE MILK PRODUCERS' UNION LIMITED
HIGHWAY, MEHSANA- 384 002. GUJARAT. INDIA.
A Society Registered Under Mumbai Co-operative Societies Act -1925.

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.

Used Since :01/10/2011

To be associated with:
3573821

AHMEDABAD

ICE MILK, DAIRY CONFECTIONERY, DAIRY CHOCOLATE, DAIRY ICECREAM, BUTTER COOKIES, CHOCOLATE BASED READY TO EAT FOOD BARS, COCOA, TEA, SUGAR, COFFEE, BREAD AND SPICES INCLUDED IN CLASS-30
3575456 21/06/2017
RAMESHKUMAR BHAWARLAL TELI TRADING AS HASTEE BAKERY
90, GAYATRI NAGAR SOCIETY, NEAR PARVAT PATIYA, DUMBHAL ROAD, MOMBAY MARKET, SURAT 395010
Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
AHMEDABAD

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; flour and preparations made from cereals; Bread, pastry and confectionery, Edible ices; Sugar, honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3576869  23/06/2017

LAXMANSINGH F. CHAUHAN
3, Shree Ram Estate, opp. Shah Allows, Satej Circle, Satej,Taluko: Kalol, Dist: Gandhinagar.,
-

Address for service in India/Attorney address:
DIPEN THAKKAR, ADVOCATE
MAHI COMMUNICATION, A-2, SAGAR COMPLEX B/h. JANTA ICE CREAM, STERLING HOSPITAL LANE, GURUUL, AHMEDABAD -52
Used Since :15/04/2011

AHMEDABAD
Ready to eat food, Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
3582590  01/07/2017
LAXMI PROTEIN PRODUCTS PVT. LTD.
APPROCH ROAD, P.O.BOX NO. 25, VASAD- 388 306, GUJARAT, INDIA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :16/05/2017

AHMEDABAD
BESAN (GRAM FLOUR); PULSE FLOUR, FLOUR PREPARATIONS FOR FOOD, FLOUR AND PREPARATIONS MADE FROM CEREALS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD BESAN AND OTHER DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3582589.
LAXMI PROTEIN PRODUCTS PVT. LTD.
APPROCH ROAD, P.O.BOX NO. 25, VASAD- 388 306, GUJARAT, INDIA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since : 16/05/2017

AHMEDABAD

BESAN (GRAM FLOUR); PULSE FLOUR, FLOUR PREPARATIONS FOR FOOD, FLOUR AND PREPARATIONS MADE FROM CEREALS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD BESAN AND OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3582589.
Trade Marks Journal No: 1913 , 05/08/2019 Class 30

3583177  03/07/2017
DIVAKAR.M.SHETTY
Sector-5,B-35,403,Shanti Nagar,Mira Road East.Thane-401107
Proprietor

Address for service in India/Attorney address:
ASHOK
NO 2/496,2ND FLOOR, NAKKERAR SALAI, MOGAPPAIR EAST, CHENNAI - 600037
Used Since :01/07/2017

MUMBAI
Ice cream; Frozen Dessert
GIRIRAJ GUPTA
63, RNT MARG, CHHAWNI, INDORE (M.P.)
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore
Used Since : 18/12/2003
MUMBAI
MANUFACTURING OF SWEETS, BREAD, PASTRY, CAKES INCLUDED IN CLASS 30
3587393 08/07/2017
MR. SHAZIA PARVEEN TRADING AS GIC FOOD PRODUCTS
Plot No. 52, Priya Colony, Padegaon, Aurangabad – 431 002
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since: 26/06/2017
MUMBAI
SPICES & KETCHUP
LAMINO
3590151   12/07/2017
LA RENON HEALTHCARE PVT. LTD.
208, ISCON ELEGANCE, S. G. HIGHWAY, CIRCLE - P, AHMEDABAD-380 051. GUJARAT. INDIA.
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.
Used Since :24/10/2007
AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, SPICES INCLUDED IN CLASS-30.
FYN

3590775    13/07/2017

GOURAV JAIN
48/13 JESSORE ROAD, TULSIDHAM COMPLEX, KOLKATA WB 700055

INDIVIDUAL

Address for service in India/Attorney address:
KANIKI JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used

KOLKATA

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices.
3592167   15/07/2017
BHIKHABHAI J. PATEL PROPRIETOR OF KISAN GRUH UDHYG
B-402, SHREE RATNA APPARTMENT, NEAR SURDHARA CIRCLE, SUN N STEP CLUB ROAD, THALTEJ, AHMEDABAD-
380054, GUJARAT-INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since :01/09/2000
To be associated with:
1535652
AHMEDABAD
KACHARIYU & CHIKKI FOR SALE GUJARAT ONLY INCLUDED IN CLASS-30
3592269  15/07/2017
RAJENDRAKUMAR SOMABHAI PATEL PROPIETOR OF M/S. DIPESHWARI ENTERPRISE.
SHOP GF- 35, AVANI ICON, NR. HARIDARSHAN CHAR RASTA, NARODA, AHMEDABAD - 382 330. GUJARAT. INDIA.
A SOLE PROPIETOR
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.
Used Since :12/06/2017

AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD,
PAstry AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR,
SAUCES, SPICES INCLUDED IN CLASS-30.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
ATUL SHANKARBHAI BHATASANA
trading as; GUDDU SPICES INDUSTRIES
SURVEY NO. 6251, 6252, OPP. SURYA GARDEN RESTAURANT, NEAR K.B. COLLEGE, PALIYAD ROAD, BOTAD GUJARAT
Address for service in India/Attorney address:
REGAL IPR ASSOCIATES
717, STAR CHAMBER, 7TH FLOOR, HARIHAR CHOWK, RAJKOT - 360 001, GUJARAT

Proposed to be Used
AHMEDABAD
SPICES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. subject to restriction of the goods for sale in the state of GUJARAT only.
3603078   31/07/2017
MRS. HIMANI KHATRI TRADING AS AJANTA ICE CREAM
2537, Lalmati Gopal Hotel Chowk, Jabalpur - 482 002
Sole proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
Ice cream desserts, Dessert mousses [confectionery], Custards [baked desserts] & Ice-cream
ARIHANT NAMKEEN AN INDIAN PARTNERSHIP FIRM
NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
IN RESPECT OF NAMKEEN INCLUDED IN CLASS - 30.
3607818 07/08/2017
SUSHANT KUMAR PODDAR
trading as ;PALAK ENTERPRISES
NEAR GANGA HOTEL, H.C ROAD, PRADHAN NAGAR, SILIGURI - 734003, WEST BENGAL.
MANUFACTURER, MERCHANT, TRADER
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
TEA.
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
THIS IS SUBJECT TO FILING OF TM-M TO AMEND THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF FOR PROVIDING SERVICE IN THE STATES OF "WEST BENGAL." ONLY.
SURESH KUMAR SINGH trading as M.S. INDUSTRIES
SURESH KUMAR SINGH, NEAR CHILDREN PARK, ATTA MILL, MILAN PALLY, SILIGURI BAZAR, DARJEELING, PIN - 734 005, W.B.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
AN INDIAN COMPANY

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

KOLKATA
ATTA, CHANA BESAN, SPICES.

3607819 07/08/2017
3611324 11/08/2017
KAUSHAL KISHOR SHARMA
S/O: VIMAL KUMAR SHARMA, DANALPUR, KARAULI, DANALPUR, RAJASTHAN 322220
INDIVIDUAL
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
AHMEDABAD
TEA, COFFEE AND SPICES.
3613264  16/08/2017
AIKHETLAAPPTEASTALLPRIVATELIMITED
7/3C/1,BHARWADVAS,NAWAWADAJ,AH.,AHMEDABAD,GUJARAT.
PRIVATELIMITED
Address for service in India/Attorney address:
GAURAVSONI,ADVOCATE
E-101,SHAKSHATSTUDIOAPPARTMENT,NEARNANDHISWARMAHADEVMANDIR,MAKARBAROAD,VEJALPUR-380051,AHMEDABAD-GUJARAT
UsedSince:01/08/2017

AHMEDABAD
COFFEE,TEA,COCOA,SUGAR,RICE,TAPIOCA,SAGO,ARTIFICIALCOFFEE;FLOURANDPREPARATIONSMADEFROM
CEREALS,BREAD,PastryANDCONFECTIONERY,ICES;HONEY,CREACLE;YEAST,BAKING-POWDER;SALT,
MUSTARD;VINEGAR,SAUCES(CONDIMENTS);SPICES;ICE
REGISTRATIONOFTHISTRADEMARKSHALLGIVENOREGHTTOTHEXCLUSIVEUSEOFTHE."A1".
3616156  19/08/2017
SATYOM ENTERPRISES PRIVATE LIMITED
# 15, DURGA COLLEGE COMPLEX,K.K ROAD, MOUDHAPARA,RAIPUR-492001
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
All spices, herbs, Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
HI-TECH FROZEN FACILITIES PVT. LTD.
BLOCK NO. 276, OPP. RELIEF HOTEL, NH-8, & PO.: BALESHWAR, TAL.: PALSANA-394317, SURAT, GUJARAT
A Company Incorporated under the Indian Companies Act 1956.

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :01/04/2010

AHMEDABAD
ICE CREAM, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, BREAD, PASTRIES AND CONFECTIONERY,
VINEGAR, SAUCES [CONDIMENTS]; SPICES, ICE, HONEY, FROZEN CUSTARD, FROZEN WHOLE GRAINS, TAPIOCA AND
SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES;
SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE
restrictive matters.
restriction of goods for sale in the state of GUJARAT only.
3618512   23/08/2017
JANAKBHAI HIMMATBHAI KACHHADIYA (PROPRIETOR) TRADING AS PRUTHVI GROUP OF COMPANY
B/30 ADARSHNAGAR-2, NEAR G.E.B OFFICE, CHHAPRABHATHA ROAD, AMROLI, SURAT 394107
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
TEA, COFFEE.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE, subject to restriction of the goods for sale in the state of GUJARAT only, no exclusive right to descriptive matters.
3618514  23/08/2017
JANAKBHAI HIMMATBHAI KACHHADIYA (PROPRIETOR) TRADING AS PRUTHVI GROUP OF COMPANY
B/30 ADARSHNAGAR-2, NEAR G.E.B OFFICE, CHHAPRABHATHA ROAD, AMROLI, SURAT- 394107
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
To be associated with:
3499866, 3499867
AHMEDABAD
TEA, COFFEE.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL descriptive
matters, subject to restriction of the goods for sale in the state of GUJARAT only.
Trade Marks Journal No: 1913, 05/08/2019 Class 30

3620711 25/08/2017

VAHANVATI FOOD & BEVERAGES
43, SHUKHRAM INDUSTRIAL ESTATE NEAR-UMRA GAM, VELANJA HAJIRA HIGH WAY ROAD, TA-OLPAD, SURAT-394540, GUJARAT
Partnership Firm

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used

AHMEDABAD
ICE CREAM, KULFI (ICE CREAM), FROZEN CONFECTIONERY, CHOCOLATE DESSERTS, ICE CREAM DESSERTS, ICE CREAM SANDWICHES, DAIRY ICE CREAM, ICE CREAM MIXES, FROZEN CONFECTIONS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE "WORD COOL & DAIRY"**, SUBJECT TO COLOUR CONDITION. subject to restriction of the goods for sale in the state of GUJARAT only.
3621265  27/08/2017
MR. VED PRAKASH AGARWAL TRADING AS M/S. PREM BHUJYA BHANDAR
ROAD NO.01, INDUSTRIAL AREA, RANI BAZAR, BIKANER RAJASTHAN
Firm
Address for service in India/Attorney address:
TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, ( RAJASTHAN)
Used Since :01/04/2017
AHMEDABAD
BHUJIYA,PAPAD, RASGULLA, NAMKEEN,BADI.
VIVAAN THE SPICE OF INDIA

3622797    29/08/2017

GOKUL AGRI INTERNATIONAL LIMITED.,
Gokul House, 43, Shreemali Co-op Society, Opp. Shikhar Building, Navrangpura, Ahmedabad - 380 009, Gujarat,
Limited Company, (A company incorporate under the company act. 2013)

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
AHMEDABAD
SPICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words THE SPICE OF INDIA.
3623433  30/08/2017
ASHIS KUMAR DUTTA
trading as ;TIP TOP
BOLETALA (BOKULTALA),P.O.BISHNUPUR,DIST.BANKURA,WEST BENGAL,INDIA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
JP TRADE MARK SERVICES
"APARNA BUSINESS CENTRE",5,CLIVE HOUSE (STRAND ROAD),ROOM NO.C-3,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :01/06/2011
KOLKATA
SPICES OF ALL KINDS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “Masala” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
3625882 01/09/2017
PRAVINBHAI BHIKHABHAI VASOYA
C/O. SOMNATH AGENCY, RUBY COMPLEX, SHOP NO. 204, PANJARAPOL, BHAVNAGAR ROAD, RAJKOT-360 001
(GUJARAT)

Individual

Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD.,121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD
INSTANT TEA, TEA, TEA BEVERAGES, GREEN TEA, COFFEE, COFFEE BEVERAGES, SUGAR INCLUDED IN CLASS-30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE."SOMNATH."

Trade Marks Journal No: 1913, 05/08/2019 Class 30
HEMANGI DIVYESHBHAI MEHTA
SHIV, TULSI BANGLOW NO-10, NEAR TIRTH APARTMENT, BEHIND BHARATVAN-C, NANAVATI CHOWK, RAIYA ROAD,
RAJKOT - 360007 (Gujarat)
Single Firm
Address for service in India/Agents address:
SAMPAT DHURUV PRADIP
Proposed to be Used
AHMEDABAD
SWEETS, THEPLA, SAMOSA, CHAPATI, FRANKIE, FAST FOOD, BREAD, PASTRY AND CONFECTIONERY, WAFERS,
NAMKEENS, SAVOURYS, FARSANS INCLUDED IN CLASS 30.
3638886  19/09/2017
K. B. TEA PRODUCT PVT. LTD.
Shiv Temple Road, Milanpally, siliguri-734005, Distt. Darjeeling, West Bengal

body incorporate

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
TEA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “LIFE” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.681332.
MURTI
3640824  21/09/2017
DUTTA AGRO PLANTATIONS PVT. LTD.
DUTTA AGRO PLANTATIONS PVT. LTD. RAJANI BAGAN, HILL CART ROAD, SILIGURI-734001
BODY INCORPORATE
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.
Proposed to be Used
KOLKATA
TEA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
Proposed to be Used

MUMBAI

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices;

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
LIGER TEA

3650525   05/10/2017

M.LOKESH REDDY
307, 2nd Floor, 2nd Main, 7th Cross, Domlur Layout Bangalore - 560071
Individual

Address for service in India/Attorney address:
AFSAR S PATCHA
KRISHNA & SAURASTRI ASSOCIATES LLP, 2801 HEMAVATHY, NANDI ENCLAVE, BANASHANKARI III STAGE,
BANGALORE-560 085

Proposed to be Used
CHENNAI
Coffee, tea, cocoa, sugar, artificial tea, milk powder, artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice included in class 30
3656341   13/10/2017
MAHESH KUMAR AGARWAL, TRADING AS, SANJAY ENTERPRISE
S.P. MUKHERJEE ROAD, KHALPARA, SILIGURI (W.B) PIN- 734005
SINGLE FIRM
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEV LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.
Used Since : 09/09/2010
KOLKATA
tea
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “TEA” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
3656343  13/10/2017
PRADEEP KUMAR GUPTA, TRADING AS SHIVANI ENTERPRISES
NEAR T.O.P. VIDYASAGAR ROAD, KHALPARA, SILIGURI-734005
single firm
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.
Proposed to be Used
KOLKATA
tea
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “TEA” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
SURESH KUMAR AGARWAL TRADING AS, SHREE SHYAM PRODUCTS
DABGRAM INDUSTRIAL GROWTH CENTRE, SATELLITE TOWNSHIP, RAJGANJ, PIN-734015

Address for service in India/Attorney address:
Bharatiya Trade Protect Bureau
Dey Lodge, 1st Floor, Najrul Sarani, Ashram Para, Siliguri-734 001, West Bengal, India.

Used Since: 20/12/2016

KOLKATA
TEA sugar, ; flour and preparations made from cereals, bread, pastry and confectionery, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.

THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA.
3658370  16/10/2017
ARSHI RECIPES PRIVATE LIMITED
30th Cross, 12th Main, Banashankari 2nd Stage, Bengaluru- 560070, Karnataka
Private Limited Company
Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
B-10 GROUND FLOOR VISHWAKARMA COLONY, M.B.ROAD NEW DELHI-110044
Proposed to be Used
To be associated with:
3658368
CHENNAI
Ready-made dishes and pre-cooked food made with pasta, rice based cooked food, including frozen and deep-frozen products, semi-finished and ready-cooked food products
3665455  30/10/2017

SUBHA SINGHA
trading as ;PABITRA ENTERPRISE
VILLAGE - CHOTOKANRAMARI, P.O. - RAGHUNATHPUR, DIST - MURSHIDABAD, PIN - 742223, WEST BENGAL.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
JP TRADE MARK SERVICES
"APARNA BUSINESS CENTRE",5,CLIVE HOUSE (STRAND ROAD),ROOM NO.C-3,KOLKATA 700 001,WEST BENGAL,INDIA.

Used Since :09/10/2017

KOLKATA
SPICES OF ALL KINDS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3666783  31/10/2017
LAL BABU RAY PROP.OF CHEF RAJAN BAKERY
SHREE RAMNAGARY,SECTOR-4,GANDHI NAGAR,PATNA,SADAR,PATNA,BIHAR-800025
INDIVIDUAL
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER.
SunMart - Everything under the sun

3673933 09/11/2017

DIBYODIP SAHA
Maa Durga Villa, Opp Sts Club, Falakata Road, Dhupguri, Jalpaiguri – 735210, West Bengal

Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

KOLKATA

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Everything under the sun.
3676720  13/11/2017
AYUSH AGRAWAL
3. A.B.J VIHAR EXT. BEHIND CHIR SAGAR APP. CHITAWAD INDORE-452001 M.P.

Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE

Proposed to be Used
MUMBAI
PASTA, MACROMI, SOYABARI.

Area restricted to the state of M.P for the goods PASTA, MACROMI, SOYABARI.
3678299   14/11/2017
Nitesh Kumar, trading as NEHA TRADERS
Village-Tumajote, PO-Matigara, Dist-Darjeeling, Siliguri-734010
single firm

Address for service in India/Attorney address:
Bharatiya Trade Protect Bureau
Dey Lodge, 1st Floor, NaJRUL Sarani, Ashram Para, Siliguri-734 001, West Bengal, India.

Proposed to be Used
KOLKATA
TEA

Registration of this trade mark shall give no right to the exclusive use of word “GOLD” and all descriptive matter appearing on the label...

For providing service/goods in the states of Eastern part of India only.
3678457  15/11/2017
SMDC NATURAL HEALTH AND FOOD PRODUCTS PRIVATE LIMITED
Lakshman Sadan, Bijali Nagar, Kalepadal, S. No. 37, Near Suyash Srushti, Hadapsar, Pune – 411028, India
Private Limited Company
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI, AHMEDABAD 380006
Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, bakingpowder; salt, mustard; vinegar, sauces (condiments); spices; ice; all included in class 30
3678493  15/11/2017
ANIL KUMAR PANDEY
20 & 20/2 SHALIMAR ROAD, HOWRAH - 711103
PROPRIETOR
Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR, ST. NO.7, POST-HINDUSTHAN CABLES, BURDWAN-713335, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
SNACKS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD SNACKS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE EASTERN PART OF INDIA.
MANJO
3680227 16/11/2017
MR. ANCKUR BHARECH PROP. OF M/S AB MARKETING
OPP. INDIAN OIL PETROL PUMP, DATALPARA AKDEB ROAD, GUWAHATI.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
MARK-R
4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002
Used Since :01/11/2017
KOLKATA
BISCUITS, BREAD, CAKES, PASTRY AND CONFECTIONERY, ICE CREAMS, COFFEE, TEA, COCOA, SUGAR, RICE,
TAPIOCA, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE FROM CEREALS, SALT, HONEY YEAST,
BAKING POWDER, MUSTARD, PEPPER, VINEGAR, SAUCES, SPICES.
3682975  20/11/2017
NAVIN KUMAR AGARWAL, TRADING AS- CATALYST CORPORATION
C/O, NAVIN ENTERPRISE, 288 SEVOKE ROAD, 1ST FLOOR, SILIGURI-734001, DARJEELING, WEST BENGAL
SINGLE FIRM
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.
Proposed to be Used
KOLKATA
TEA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD FOREST AND ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL...
ARYAN

3684549  22/11/2017

MD. AKHLAQUE TRADING AS SHAMA DAIRY
Plot No. 06-07, Industrial Estate, P.O: Harpur Alloth, Samastipur, Bihar
Sole Proprietorship

Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry
and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; included in class 30

FOR PROVIDING SERVICE/GOODS IN THE STATES OF "BIHAR & JHARKHAND" ONLY..
3708236   21/12/2017
SMT. BIMLA SINGHI TRADING AS TILAK FOOD PRODUCTS.
INDUSTRIAL ESTATE, NEW BONGAI GAON, ASSAM, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
KOLKATA
CONFECTIONERY, READY FOR EAT SNACK FOODS, NAMKEEN, BHUJIA AND PUFF SALE ONLY FOR ASSAM STATE.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “SNACK” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
KUMAR GAUTAM
T. LAL LANE FISH MARKET FARIYA PATTI, BHAALPUR, BHAGALPUR SADAR, BHAGALPUR (BIHAR) - 812002
PROPRIETOR

Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR,ST. NO.7,POST-HINDUSTHAN CABLES,BURDWAN-713335,WEST BENGAL,INDIA.

Used Since: 29/04/2017

KOLKATA

SPICES, GRAIN, RICE, BESAN, SATTU, FLOUR PRODUCT, PAPAD, TEA, BAKERY PRODUCT

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD GAUTAM BHANDAR EXCEPT AS DEPICTED.
3710971  25/12/2017
ELITE NATURAL PRIVATE LIMITED
22-A, DEVELOPMENT PLOT, P.O. PERINGANDOOR, THRISSUR – 680 581, KERALA, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :19/06/1995
CHENNAI
RUSKS, COOKIES AND BAKERY PRODUCTS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
ELITE

3710973   25/12/2017

ELITE AGRO SPECIALITIES
XIV/19, (OLD NO. IX/256), SIDCO INDUSTRIAL ESTATE, PERINGANDOOR (PO), THRISSUR, KERALA – 680581, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :28/11/1997

CHENNAI

RICE AND RICE MIX, RICE FLOUR, IDLI AND DOSA MIXES (FOODSTUFF MADE FROM RICE FLOUR), WHEAT FLOUR ;
FLOURS AND PROCESSED CEREALS PREPARATION.
HEALTH N HALAL

3713288    28/12/2017

MOHAMMED AKMAL KHAN S/O M. AKRAM KHAN

#47, 3rd Floor, 1st Cross Road, Marappa Garden, Benson Town Post, Bangalore – 560 046.

Individual

Address for service in India/Attorney address:

N SATISH REDDY

#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Proposed to be Used

CHENNAI

Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Artificial coffee, Flour and preparations made from cereals, Bread, Pastry and Confectionery, Ices, Honey, treacle; Yeast, Baking-powder; Salt, Mustard, Vinegar, Sauces (condiments), Spices, Ice being included in Class 30
3720601    06/01/2018
MANU KUMAR PROP. OF VAGGAN TEA PVT.LTD.
C/O DEO NARAYAN PRASAD,SAHEBGANJ ROAD,WARD NO-02,BANSGHAT,BHUWAN CHAPRA-MOTIHARI,EAST
CHAMPARAN,BIHAR-845412 INDIA
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Proposed to be Used
KOLKATA
TEA AND COFFEE.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER...
MunchiMasala
3751906  13/02/2018
RAJESH KAMATH B
R.K Industries Plot No: 28C Manipal Industrial Area, Manipal, Udupi – 576104, Karnataka
Proprietor
Address for service in India/Attorney address:
ANJALI MOTA
F-97, 4th Floor, Anna Nagar (East), Chennai – 600102, Tamil Nadu
Used Since :30/09/2017
CHENNAI
SPICES.
SUBJECT TO CONFINING SALES ONLY IN THE STATE OF KARNATAKA ALONE..
parsika

3772229  07/03/2018

CYRUS FEROZE VAID
Munsiff Building, 635 Parsi Colony, M. Joshi Road, Dadar, Mumbai 400014

The Trademark Act of 1999

Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used
MUMBAI

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
HARIS MUTAVYAB MOHAMMAD
FLAT NO.101, H.NO.10-3-31/9/56, EAST MARREDPALLY, SECUNDERABAD-500026
MANUFACTURERS AND MERCHANTS
INDIVIDUAL

Address for service in India/Agents address:
MITTAPALLI NAGA KISHORE
Flat No.404, Raqaga Orchids, KPHB-6th Phase, Near Vijetha Super Market, Hyderabad-500072

Proposed to be Used
CHENNAI
Snacks made from Corn & Confectionery.
PAVITRA

3777538  14/03/2018

KAPCO BANQUETS & CATERING PVT. LTD.
1, Floor-G, Rashid Mansion, Dr. Annie Besant Road, Lotus Junction, Worli, Mumbai 400018

Body Incorporate

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Used Since :01/07/2016

MUMBAI

coffee; tea; cocoa; sandwiches; breads; frozen food (sandwiches, pancakes, frozen yoghurt) ; noodles; pasta; pizza;
burgers; pies; rice; barley; besan; maize; rava; wheat & wheat flour; corn flour; papad; honey; yeast; baking- powder;
vinegar, sauces, permitted food flavours & colours, cooking salt; flour and preparations made from cereals; gravy and
gravy mixes; spices, masala desserts; desert made from (cream, curd, milk cocoa, chocolate); biscuits; cakes and
pastries; confectionery and confectionery made from sugar; chocolate; wafers; popcorn; ice creams; cereal based snacks
and preparations; beverages of (tea, coffee and cocoa, chocolate); condiments; dressings for salads; cooking essences;
breakfast foods; puddings; ketchup; instant food mixes; noodles; potato flakes; wafers; snack foods; rusks falls in class
30

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3340061 & 3340062.
MS. PRANJALI P. NAKHARE TRADING AS VAIBHAV PRODUCTS
USHAKKAL, NAKHARE COMPOUND, MAHESH PARK, TULINJ ROAD, NALLASOPARA (EAST)-401 209
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :01/01/1993
MUMBAI
RAJGIRA LADDU, CHIKKIS
ACB
3812651  21/04/2018
SHIVALINGAIAH
478, 4th Cross, Gangondanahalli Main Road, Indiranagar, Nagasandra Post, Bangalore-560073
Sole proprietor trading as Messers Maruthi Enterprises
Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Used Since :09/08/2017
CHENNAI
cornflour
3827490  08/05/2018
MEENAKSHI BHANJ DEO
plot-122 b604 killa belapur
proprietor

Address for service in India/Attorney address:
MOHANA MATHUR
307 new bake house kalaghoda fort mumbai

Proposed to be Used
MUMBAI
processed fermented tea

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3835228.
3828443  09/05/2018
VINAY NANDKUMAR KARNA (PROPRIETOR) TRADING AS S.K.HOSPITALITY SERVICES
A/32, DHANISHTA BLDG, SRISHTI COMPLEX, SECTOR 2, NEAR BHAKTIVEDANTA HOSPITAL, MIRA ROAD (EAST), DIST:
THANE - 401107
Proprietorship
Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Proposed to be Used
MUMBAI
Corn Flour, Corn Flakes, Corn Meal, Corn Roasted, Pop Corn, Coffee, Tea, Cocoa and Artificial Coffee, Rice, Tapioca and
Sago, Flour and Preparations made from Cereals, Bread, Pastry and Confectionery, Chocolate, Ice-Cream, Ices, Sugar,
Honey, Treacle, Yeast, Baking-Powder, Salt, Mustard, Vinegar, Sauces (Condiments), Spices, Ice, Snacks, Sweetmeats,
Spaghetti, Seasonings, Farinaceous Foods.
MUKTA ADLAKHA
NO. 403, D1, SRIRAM WHITE HOUSE, RT NAGAR, BANGALORE - 560 032, KARNATAKA, INDIA

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
CHENNAI
SPICES, GARAM MASALA, CHILLI POWDER, SPICES PREPARATIONS MADE FROM PEPPER, TURMERIC, CINNAMON, CLOVES, CURRY, GINGER AND GARLIC, FLOUR FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS, NOODLES, SAUCES, RICE, SUGAR, SALT, BISCUITS, CHIPS, PUDDING AND PAPPADUMS, RICE BASED SNACKS, CEREAL-BASED SNACKS, WHEAT-BASED SNACKS, ICE CREAM PRODUCTS SUCH AS BARS, CONES, DESSERTS, FLOUR, FLOURS MADE FROM RICE, CORN, GRAM, WHEAT, RAWA, CEREAL, BARLEY AND PAPPADUMS, SALT, SUGAR, POWDERED SUGAR, SUGAR COOKIES, CAKES, CAKE POWDER, HONEY, HERBAL HONEY, NAMKEENS
KAMALA TEA

3828979   10/05/2018
M/S GHANSHYAMDAS & COMPANY
34, SIYAGANJ, INDORE (M.P.)-452007
PARTNERSHIP FIRM

Address for service in India/Attorney address:
CS ARPIT AGRAWAL
M/S RIGHTWAY LEGAL SOLUTIONS & CO. 403 (P-3), ANMOL TOWER, 15/2, OLD PALASIA INDORE (M.P.)-452001

Proposed to be Used
MUMBAI
TEA AND COFFEE
3835557  17/05/2018
MITA EXPORTS
No.265/1-5, First Floor, New York Avenue, Mayilkal, Podanur, Coimbatore - 641023
Proprietorship
Address for service in India/Agents address:
MOHAMMED HUSSAIN S.
45/1, NOOR MAHAL, SIVARAM NAGAR, 2ND CROSS, SUNGAM, RAMANATHAPURAM, COIMBATORE-45.
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
No exclusive right over the word NATURALS separately except as substantially shown in the representation of the mark.
CAMEL
3838351  21/05/2018
M/S GHANSHYAMDAS & COMPANY
34, SIYAGANJ, INDORE (M.P.)-452007
PARTNERSHIP FIRM

Address for service in India/Attorney address:
CS ARPIT AGRAWAL
M/S RIGHTWAY LEGAL SOLUTIONS & CO. 403 (P-3), ANMOL TOWER, 15/2, OLD PALASIA INDORE (M.P.)-452001

Used Since :01/04/1976
MUMBAI
TEA AND COFFEE
Trade Marks Journal No: 1913, 05/08/2019 Class 30

3840927  23/05/2018
CLIFFORD DALGADO
Jubilee Bakery, 406, Lala Jainarayan Marg, Mohan Nagar Nagpur-440001, Maharashtra
Proprietor
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/02/1982

MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER)
3841115 23/05/2018
M/S GHANSHYAMDAS & COMPANY
34, SIYAGANJ, INDORE (M.P.)-452007
PARTNERSHIP FIRM

Address for service in India/Attorney address:
CS ARPIT AGRAWAL
M/S RIGHTWAY LEGAL SOLUTIONS & CO. 403 (P-3), ANMOL TOWER, 15/2, OLD PALASIA INDORE (M.P.)-452001
Used Since: 01/04/1976

MUMBAI
TEA AND COFFEE
384494 26/05/2018
AMRIN
130, Anjuman Theru, Suthkar, Sarangal Masigam, Vellore, Tamil Nadu – 635 810.
An Indian National

Address for service in India/Attorney address:
AMINA S
PUTHRAN & ASSOCIATES, B3 KESAVAN ORCHID, 5/7 NORTH MADA STREET, SRI NAGAR COLONY, SAIDAPET, CHENNAI

Proposed to be Used

CHENNAI

cocoa and artificial coffee; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]; granola snacks; Muesli snacks; Rice based snacks; wheat-based snacks; Maize-based snacks; Cheese-flavored corn snacks; Bhujia (cereal based fried snacks); ice cream; Kulfi (Ice cream); Ice cream desserts; Fruit ice cream; Soft serve ice cream; Ice cream bars.
MOOZ
3845288  28/05/2018
M/S GHANSHYAMDAS & COMPANY
34, SIYAGANJ, INDORE (M.P.)-452007
PARTNERSHIP FIRM

Address for service in India/Attorney address:
CS ARPIT AGRAWAL
M/S RIGHTWAY LEGAL SOLUTIONS & CO. 403 (P-3), ANMOL TOWER, 15/2, OLD PALASIA INDORE (M.P.)-452001

Proposed to be Used
MUMBAI
TEA AND COFFEE
SWEETOLA
3851082    04/06/2018
STAR NUTRITIONS
WB 68 SCHEME NO 94 NEAR BOMBAY HOSPITAL, INDORE
MY TRADEMARK CLASS IS 30
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia, INDORE
Proposed to be Used
MUMBAI
WAFFER BISCUIT, LOLLIPOP, SWEET CANDY, CHOCOLATE, ALL CONFECTIONERY AND BAKERY PRODUCTS.
3858095  13/06/2018
STAYFIT ENTERPRISE PRIVATE LIMITED
16/B, KAPILA HOUSING SOCIETY, GOKHALE NAGAR, PUNE: 411016, Maharashtra
Body Incorporate

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
To be associated with:
3602122
MUMBAI
Cereal based snack food, cereal bars, High Protein Cereal bars
Trade Marks Journal No: 1913 , 05/08/2019 Class 30

3858181 13/06/2018
MR. JAI PURANLAL TANANI
DONGARGAONWADI, TALUKA MAVAL GAT NO. 213 LONAVALA 410401
Individual

Address for service in India/Attorney address:
VINOD KUMAR CHHABRA
1801, Plantinum Tower, Sector-9, Charkop, kandivali (West), Mumbai-400 067

Proposed to be Used
MUMBAI
JELLY PRODUCTS
3863307  18/06/2018
JAYASHREE S SHAH
Richie Rich Ice-Cream Parlor No 5 SNS plaza Shivananda Circle Kumara Park East Bangalore - 560001
proprietorship
Address for service in India/Attorney address:
MAHESH CHOWDHARY
A Mahesh Chowdhary No. 189, 7th Main Srinivasanagar, BSK 1st Stage, Bangalore- 560050
Used Since :18/07/1989
CHENNAI
Frozen Confections; Ice Cream And Related Products, Sorbets And Related Products, All of The foregoing In Plain Form Or Custom-Blended With Mix-ins Such As Candy, Fruits, And Nuts; Sundaes, Ice Cream Shakes, Frozen Desserts, Cakes, Pies, Pizza, Burgers, Bun Items(Pav Bajji etc), Rolls, Snacks, Biscuits, bread rolls, cakes,chocolate beverages with milk, pastries, sandwiches, Waffle Cones And Bowls, Tea, And Coffee
The Applicant claims device mark containing two words "Richie Rich". The Applicant further claims color Red (CMYK: 1:100:100:11) for word Richie, color orange (CMYK 0:78:100:0) for word Rich.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
MINGLE
3865035    20/06/2018
THE NILGIRI DAIRY FARM PVT. LTD.
Knowledge House, Shyam Nagar, Off. Jogeshwari Vikhroli Link Road, Jogeshwari (E), Mumbai 400060
Body Incorporate
Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.
Proposed to be Used
MUMBAI
FROZEN YOGHURT
Proposed to be Used

MUMBAI

CONFECTIONERY GOODS, CHOCOLATE, CANDIES, CHUMS CANDIES, SWEETS, JAM, TOFFEES, MINTS, PASTRY, NAMKEEN, TEA, COFFEE, BISCUITS, HONEY, SPICES, CHEWING GUM, LOZENGES, SUGAR, FLOUR AND PREPARATIONS, BREAD PASTRY YEAST, MUSTARD AND BAKING POWDER ALL BEING GOODS FALL IN CLASS 30

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3865927    20/06/2018
VENKATA RAMA MOHANA RAO YELCHURI
SHOP NO-314, MGWC COMPLEX, GOLLAPUDI, VIJAYAWADA-521225
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
MRS. VEERA DINESH HASSANI TRADING AS: VEERA NUTRITIONS
PLOT NO.W 28 A, ADDITIONAL AMBERNATH, ANAND NAGAR MIDC, AMBERNATH EAST – 421501, DIST. THANE.
SOLE PROPRIETOR
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.

Proposed to be Used
MUMBAI
NON-MEDICATED CONFECTIONERY, SWEETS, TOFFEES, CHOCOLATES, CANDIES, LOLLY POPS, BUBBLE GUMS,
CHEWING GUMS, INCLUDED IN CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE IMLI.
3873129  28/06/2018
SAIMIRA FOODS (PROPRIETOR NAME - N.DEEPIKASRIVALLI)
112 VK Palayam, Puliyampatti (po), Karadivavvi (via), Palladam, Tirupur – 641658, Tamil Nadu
Proprietorship firm
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :30/11/2017
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER)
IN USE
Subject to restrict the area to South India only.
3873847  29/06/2018  
ALLA MURALI KRISHNA REDDY
Apt 102 Block 32, Bollineni Hillside, Perumbakkam Road, Sithalapakkam, Chennai – 600126, Tamil Nadu
Proprietor
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 01/06/2018

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER)
Chairman's Special

3876151  02/07/2018

DHAN SHRI METAL PRIVATE LIMITED
NO.29, 2ND FLOOR, WHITES ROAD, ROYAPETTAH, CHENNAI -600014, TAMIL NADU, INDIA
AN INDIAN NATIONAL

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARmenian street, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Used Since :01/03/2018

CHENNAI
COFFEE, TEA, COCOA, CHOCOLATE-BASED BEVERAGES, COFFEE-BASED BEVERAGES, COCOA-BASED BEVERAGES, TEA-BASED BEVERAGES

SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS SPECIAL SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION..
ADORBS
3884800  11/07/2018
FUTURE CONSUMER LIMITED
KNOWLEDGE HOUSE, SHYAM NAGAR, OFF JOGESHWARI VIKHROLI LINK ROAD, JOGESHWARI (EAST), MUMBAI - 400 060.

Body Incorporate

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used

MUMBAI
Sweetmeat (Candy); Candy (non medicated); Caramel and Cocoa (candy); Candy (coated); Candy bar; Toffee; Chocolates; Chocolate bars; Chocolate based beverages and spreads; Chocolate beverages with milk; Biscuits; enrobed biscuits; wafer biscuits; cookies, center filled biscuits; cakes and pastries; confectionery; waffles.
CREAMYLICIOUS

3884809   11/07/2018
FUTURE CONSUMER LIMITED
KNOWLEDGE HOUSE, SHYAM NAGAR, OFF JOGESHWARI VIKHROLI LINK ROAD, JOGESHWARI (EAST), MUMBAI - 400 060.

Body Incorporate

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used

MUMBAI
Sweetmeat (Candy); Candy (non medicated); Caramel and Cocoa (candy); Candy (coated); Candy bar; Toffee; Chocolates; Chocolate bars; Chocolate based beverages and spreads; Chocolate beverages with milk; Biscuits; enrobed biscuits; wafer biscuits; cookies, center filled biscuits; cakes and pastries; confectionery; waffles.
3889172    16/07/2018
M.S.SHANMUGAM
#5,KOTTIGE PALAYA MAGADI MAIN ROAD,BANGALORE-560091
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]

*The mark should be used as a whole.*
3897643    25/07/2018
ESSELWORLD LEISURE PRIVATE LIMITED
14th Floor, Times Tower Bldg, Kamala City, Kamala Mill
Private Limited Company
Address for service in India/Attorney address:
IMARTEY SHRIRAM PRABHAKAR
E-601, EKTA VIVEK CHSL, NEW LINK ROAD, KANDARPADA, DAHISAR WEST, MUMBAI- 400068

Proposed to be Used

MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
PRAYAGH NUTRI PRODUCTS PRIVATE LIMITED.,
Manufacturers and Merchants
A COMPANY REGISTERED UNDER THE COMPANIES ACT
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI
Cakes, Coffee, Cookies, Chocolates, Toffee Candies, Boiled Sugar Sweet, Confectionery, Chocolates Containing Nutrients, Chocolate Wafers, Baked Goods, Biscuits, Tea, Breads, Ice Creams, Corn Flakes.

Subject to the mark is allowed as whole and no exclusive rights to the descriptive matters except substantially as shown in the form of representation..

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1496776.
TOUCHSTONE ENTERPRISES (PROPRIETOR NAME: SRINIVASAKUMAR NARAMSETTI)
Touchstone Enterprises 28-15-19, Suryabagh, Visakhapatnam - 530020, Andhra Pradesh
Proprietorship Firm

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER)
3915625  13/08/2018
B.R.NATARAJU SOLELY TRADING AS RAJA TRADERS
Opp: KRS Complex, Near Chelur Circle, M.G.Road, Chintamani - 563 125, Karnataka, India
Sole Proprietory concern

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Salt
3915626  13/08/2018
B.R.NATARAJU SOLELY TRADING AS RAJA TRADERS
Opp: KRS Complex, Near Chelur Circle, M.G.Road, Chintamani - 563 125, Karnataka, India
Sole Proprietory concern
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Proposed to be Used
CHENNAI
SALT
3921126  20/08/2018
Chetan Agrawal, trading as UMRA International Trading Company
House No. 11, Behand Lifeworth Hospital, Ramkund, Samta Colony, Raipur, Pin-492001, Chhatisgarh, India.
An Indian Proprietorship firm.
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Proposed to be Used
MUMBAI
Tea
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE
MATTER..
Rakhi
3936009  05/09/2018
RAHUL
trading as ;KC FOOD INDUSTRIES
Phase-3, Plot No. H-884, R 11 co Industrial Area, Bhiwadi, Alwar. Rajasthan-301019
MANUFACTURER & MERCHANT
Proprietary Concern
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
AHMEDABAD
Tea, Coffee.
V.CHENNA KESAVAN
trading as ;KESAVA EXPORTS
NO.179, VENGATATHAMPATTI (VI-PO) UTHANGARAI (TK), KRISHNAGIRI DIST PIN -635207, TAMIL NADU, INDIA
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO ARTIFICIAL COFFEE, GOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE YEAST, BAKING POWDER, SALT, MUSTRAD, UINEGAR, SAUCES (CONDIMENTS) SPICES, ICE.

THIS IS SUBJECT TO CONFINING SALES ONLY IN THE STATE OF TAMIL NADU.
3942950   12/09/2018

MUSTHAFA
trading as ; ARMAN AND CO
NO.5, KRISHNA REDDY LAYOUT, MANIPAL COUNTY ROAD, SINGASANDRA, BANGALORE-560 068, KARNATAKA, INDIA
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR
Used Since : 26/06/2017

CHENNAI
READY COOK CHAPATTI, PURI (FRIED INDIAN BREAD) AND PARATHA (BUTTER COATED INDIAN BREAD.
Subject to restriction with in Karnataka.
KITCHEN QUEEN
3943082   12/09/2018
GEETHA DEVI, PROPRIETOR TRADING AS KITCHEN QUEEN
H.No. 12-1-68, Mallepally, Hyderabad - 500 028 (T.S)
proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
CHENNAI
Ginger and garlic in paste form, snack bars contains a mixture of grains, nuts and dry fruits (Confectionery)
3945131   14/09/2018

SAYYAD MOHAMMAD NAVEED, PROPRIETOR, TRADING AS CREAM 'N' CARAMEL.
Flat No.202, Esskay Court Apartments, Income Tax Colony, Mehdipatnam, Hyderabad - 500 012 (T.S)

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
CHENNAI
Ice-cream desserts and ice-creams
SIPTIN
3946668  17/09/2018
SIMLA TEA TRADERS
H. No. 4-6-494/A/2, Esamia Bazaar, Hyderabad-500 027 (T.S.) India.
a registered partnership firm
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Proposed to be Used
CHENNAI
Tea and coffee.
SWAGAT
3951820  21/09/2018
Haseena Banu, proprietress, trading as Sharn Products
H. No. 18-12-419/C/1/32, Balapur Road, Baba Nagar, Chandrayangutta, Hyderabad-500 005 (T.S) India.
Proprietress
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :01/04/1999
CHENNAI
Masalas, spices, mixed spices & powders thereof; and ginger garlic paste.
Goods for sale in the States of Telangana and Andhra Pradesh...
subject to sale of product in the State Telengana and Andhra Pradesh only.
3966991  08/10/2018
DESAI SANJAYBHAI VITTHALBHAI
trading as; LAXMINARAYAN FOOD
PLOT NO. 6-7-8, R.K. IND. ESTATE, OPP. SHIDHDHAKUTIR, KAPODRA, SURAT 395006
Used Since: 18/12/2017
AHMEDABAD
NAMKEEN AND SNACKS.
A ONE GOLD
3967037 08/10/2018
A ONE STEEL AND ALLOYS PRIVATE LIMITED
NO 852, BACK PORTION, 1ST FLOOR/A, 'D' BLOCK SAHAKARNAGAR, BANGALORE – 560092
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
BISWAJIT SARKAR, ADVOCATE.
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.
Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY, SUGAR, HONEY, YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SPICES
3970577    11/10/2018
NARESH CHELANI PROP OF ASHOKA FOOD PRODUCTS
D-19, A V M K, industrial estate, tah. sausar, CHINDWARA MP
PROPRIETORSHIP
Address for service in India/Attorney address:
PREMKUMAR GOPALANI
C/O SHRI SAI TRAVELS, OPP. ASHOKA HOTEL, SADAR, NAGPUR - 440 001
Proposed to be Used
MUMBAI
NOODLES
3973568    14/10/2018
GANGA RAJU BUDDIGA
6-82/1, SRIRAMPURAM, DIWANCHERVU, RAJAHMUNDRY, EAST GODAVARI DIST 533296
SALE OF BRANDED TEA
PROPRIETOR

Proposed to be Used

CHENNAI
Tea and all goods in class 30

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3976593  17/10/2018

DEVENDRA PAL (INDIAN NATIONAL, PROPRIETOR), TRADING AS SAGAR NAMKEEN
3-1-21, Ramshankar Nagar, Ramanthapur, Hyderabad - 500013, Telangana
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used

CHENNAI

Preparation made from cereal and flour (namkeen)

*No separate claim over descriptive letter SRI.*
3976605  17/10/2018
M. ANANTH (INDIAN NATIONAL, PROPRIETOR), TRADING AS MADHURUM NATURAL HONEY FARM
No : 123 - A, 1st Floor, Nehru Nagar, 5th Street (East), Civil Airport (Post), Kalapatti Main Road, Coimbatore - 641014, Tamil Nadu
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since : 19/07/2017

CHENNAI
Honey
DEZIRE LG
3979236  22/10/2018

SUNDAR DIABETIC DEZIRE PVT LTD
trading as ;SUNDAR DIABETIC DEZIRE PVT LTD
6G, CENTUARY PLAZA 560-562, ANNA SALAI, TEYNAMPET, CHENNAI-600 018, TAMILNADU INDIA
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956

Address for service in India/Attorney address:
HARISHANKAR MANI
NEW NO.115,( FIRST FLOOR) LUZ CHURCH ROAD, MYLAPORE, CHENNAI-600 004.

Used Since : 07/10/2014

CHENNAI
LOW GLYCEMIC NATURAL SWEETENER, PREPARATIONS USING LOW GLYCEMIC NATURAL SWEETENER IN FOOD PRODUCTS, INDIAN SWEETS AND SNACKS, SQUASH, JAM,COOKIES, PEANUT CHIKI AND BAKERY ITEMS.
CHOCO HUNT

3984768    27/10/2018

MADHU FOOD PRODUCTS
C-8/1 (C), IDA, Uppal, Hyderabad-500 039 (T.S) India.

Partnership Firm

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used

CHENNAI
Chocolates, confectionery and wafers.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE choco, subject to the mark should be use as a whole.
3985328  27/10/2018
NANDANS ENTERPRISES
Mohalla Ashok Nagar, Near School No. 2, Pilkhuwa, Distt. Hapur, UP, 245304
Partner
Address for service in India/Attorney address:
SANJEEVKOHLI
Proposed to be Used
DELHI
Tea, Coffee, and Allied Products
MILKCRISP
3987086   30/10/2018
MADHU FOOD PRODUCTS
C-8/1 (C), IDA, Uppal, Hyderabad-500 039 (T.S) India.
Partnership Firm
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Proposed to be Used
CHENNAI
Confectionery, chocolates and wafers.
SWASTIK MIRCH STORE
D.No:15-6-519, Begum Bazar, Hyderabad-500 012, (T.S), India.
Partnership Firm

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :01/11/1965

CHENNAI
Turmeric powder.

*mark is associated with the registered trade mark no. 2938253 and 2938255.*
3994299  09/11/2018
GEORGES MONIN SAS
5 rue Ferdinand de Lesseps, 18000 Bourges, France
a French company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Artificial coffee, tea and chocolate; icing and toppings for desserts; chocolate, vanilla and caramel sauces, fruit sauces; coulis.
Proprietor
Address for service in India/Agents address:
The applicant requires no address within India.

Proposed to be Used
CHENNAI
Spices powder which include chilli powder, turmeric powder, coriander powder, sambar powder, rasam powders and garam masala.
3998165  14/11/2018
ARUN KUMAR YADAV, AN INDIAN NATIONAL, SOLELY TRADING AS MITHILA AP ENTERPRISES
Shop No: 485, 4th Cross, Opp: Bandimahakali Temple, Bellandur Post, Bangalore - 560 103, Karnataka, India
Sole Proprietary concern
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Masala & Spices

*color combination as in the label.*
VIJAYKANT DAIRY AND FOOD PRODUCTS PRIVATE LIMITED
7309, "SUSHILA SADAN", ANJANEYA NAGAR, BELGAUM - 590016, KARNATAKA
a company incorporated under the Companies Act

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used
CHENNAI
SWEETS; ICE-CREAMS AND FROZEN DESSERTS
VIJAYKANT DAIRY AND FOOD PRODUCTS PRIVATE LIMITED
7309, "SUSHILA SADAN", ANJANEYA NAGAR, BELGAUM - 590016, KARNATAKA

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used
CHENNAI
SWEETS; ICE-CREAMS AND FROZEN DESSERTS

Trade Marks Journal No: 1913, 05/08/2019  Class 30

4001255  19/11/2018
RAMADEVI. K.N.
Kizhumundayoor Mana, M.G. Road, Peramangalam, Thrissur District, PIN 680545, KERALA, INDIA.
An Individual and Indian national

Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISUR - 680 001, Kerala

Proposed to be Used

CHENNAI
SPICES, POWDERED SPICES, MIXED SPICES, GARAM MASALA, CURRY POWDER; RICE, RICE FLOUR, ROASTED RICE FLOUR, NOODLES, RICE NOODLES, RICE-BASED SNACK FOODS, CEREAL FLOURS, JAGGERY, PAPADUMS(PAPADS), RICE PASTA; KERALA MIXTURE/CHIVDA (EXTRUDED, FRIED AND SPICY CEREAL FLOUR PREPARATION/ SNACK FOOD), EXTRUDED AND FRIED CEREAL FLOUR PREPARATIONS/SNACK FOODS, CHIKKI (INDIAN SWEET MADE FROM EDIBLE NUTS, SEEDS AND JAGGERY); SEASONINGS, FOOD SEASONINGS; FLAVOURINGS, OTHER THAN ESSENTIAL OILS; CEREALS, PROCESSED CEREALS; PREPARATIONS MADE FROM CEREALS; RICE, BARLEY, BESAN (GRAM FLOUR); MAIZE, PROCESSED MAIZE, WHEAT, PROCESSED WHEAT, WHEAT FLOUR, RAWA (WHEAT FLOUR), CORNFLOUR; PAPAD (CEREAL BASED SNACKS); ASAFETIDA, HONEY, YEAST, BAKING POWDER, VINEGAR, SAUCES; SALT; COFFEE AND TEA; SUGAR; PULSE, PULSE FLOUR, ESSENCES FOR FOOD [OTHER THAN ESSENTIAL OILS]; KETCHUP, NOODLES, CORN FLAKES, WHEAT FLAKES, OAT FLAKES; WAFERS; ICE CREAM; BREAD, RUSKS; CONFECTIONERIES, BISCUITS AND CHOCOLATES; BAKERY PRODUCTS; TAPIOCA; CHUTNEYS [CONDIMENTS], COCONUT CHUTNEYS, KETCHUP.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. DESCRIPTIVE MATTER IN THE DEVICE, SUBJECT TO THE MARK SHOULD BE USE AS REPRESENTED IN THE TRADEMARK APPLICATION.
4006362  23/11/2018
M/S. T.T. SALADS & GRILL, LLP
Tharakan Annexe, Kottappadi, Trissur, PIN:680 505, Kerala.
Limited Liability Partnership

Address for service in India/Agenst address:
K.RADHAKRISHNAN NAIR
DR NO. 33/3033 A, "SIVASAKTHI" VENNALA P.O., COCHIN - 28 ,KERALA

Proposed to be Used

CHENNAI
Coffee, tea, cocoa, sugar, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
CAFE 2.0

4007566  26/11/2018

MADHU FOOD PRODUCTS
C-8/1 (C), IDA, Uppal, Hyderabad-500 039 (T.S) India.

Partnership Firm

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
CHENNAI

Confectionery, wafers, biscuits, chocolates, candies and bubble gum.
MADHU FOOD PRODUCTS
C-8/1 (C), IDA, Uppal, Hyderabad-500 039 (T.S) India.a
Partnership Firm
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).
Proposed to be Used
CHENNAI
Confectionery, wafers, biscuits, chocolates, candies and bubble gum.
*mark is associated with the registered trade mark no. 1525164.*
Keshar Laxmi

4010702  28/11/2018
SATISH AVADHOOT KAVITKAR
A1 601, Brookefield Willows, Pisoli, Pune
Spices & Food Items Manufacturing and trading
Manufacturers and traders of Spices And other Food Items

Proposed to be Used
MUMBAI
Manufacturer of Spices.
4013296   30/11/2018

POOJA PANDAY
B-1101, Chaitanya Towers, Appa Saheb Marathe Marg, Near Siddhivinayak, Prabhadevi,
Individual

Address for service in India/Attorney address:
SIDHI MAHESHWARI
64, GREATER KAILASH COLONY, BEHIND APEX MALL, LAL KOTHI, TONK ROAD JAIPUR 302016

Proposed to be Used
MUMBAI
CAKES, CHOCOLATES, BREADS.
3FARM
4016624  04/12/2018
AYESHA ABDUL FAISAR
"SHAHIMA" KAYYATH ROAD, THALASSERY, KANNUR, KERALA- 670101
INDIVIDUAL
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027
Proposed to be Used
CHENNAI
Spices, coffee, confectionery products.
4031613  19/12/2018

ABDUL NASAR M
PULIKKAL, PINANGODE P. O, KALPETTA 673 122, WAYANADU, KERALA STATE, INDIA
Single firm

Address for service in India/Agents address:
JOHN MATHEW & ASSOCIATES.
S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018 KERALA

Proposed to be Used
CHENNAI
CEREALS; COFFEE; HONEY; SPICES; TEA; SWEETS AND CONFECTIONERIES
Device in Colour.
4039961  28/12/2018
KISHANLAL JASRAJ REBARI
703, 7TH FLOOR, TAURO APARTMENT, NEAR DIGHA TALAV, DIGHA, NAVI MUMBAI - 400708
Proposed to be Used
MUMBAI
ICE CREAM
Pass Pass

4046637   04/01/2019

DHARAMPAL SATYAPAL SONS PRIVATE LIMITED
4828/24, Prahlad lane, Ansari Road, Darya Ganj, New Delhi
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used

DELHI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces (condiments); spices; ice, candy, chewing gum.
PASSPORT

4047152  05/01/2019
SUBHASH CHANDER AHUJA (SOLE PROPRIETOR)
M/S VIJAY TEA STORE, INSIDE DELHI GATE, NEAR OLD SUBZI MANDI, ROHTAK- 124001 (HARYANA)
SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
INDIA REGISTRATION SERVICE.
VAKILON WALI GALI, UDMIPURA, (NEAR SHANT MAI HOTEL), ROHTAK -124001. (HARYANA)

Proposed to be Used
DELHI
SPICES, SUGAR, SALT, COFFEE, CONDIMENTS
ZAINY FRESH GROUP

4048563  07/01/2019
AHTSHAMUDDIN SHEIKH PROPRIETOR OF M/S ZAINY FRESH GROUP
KANDHARWA, BANSWARA, RAJASTHAN – 327001, INDIA
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92

Proposed to be Used
AHMEDABAD
SPICES, NOODLES AND INSTANT NOODLES, PASTA, BISCUITS, RICE, COOKIES, ICE MILK, CHOCOLATE,
FLAVOURINGS FOR SOUPS, TOFFEE, YEAST FOR USE AS AN INGREDIENT IN FOODS, WHOLEWHEAT CRISPS, CHIPS
[CEREAL PRODUCTS], SAMOSAS, BREAD, PIZZA, TEA, GREEN TEA, HONEY, AERATED BEVERAGES, ICE, ICE CREAMS,
FROZEN YOGURTS AND SORBETS, SWEETS, SANDWICHES, VEGGIE BURGERS, WHITE SUGAR, WHEAT, PROCESSED,
WHOLEMEAL FLOUR, CONFECTIONERY ITEMS, BAKERY GOODS.
Khayal Toh Chatpata Hai

4050755    09/01/2019

PEPSICO, INC.
700, Anderson Hill Road, Purchase, New York 10577, United States of America
a corporation organized and existing under the laws of North Carolina

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
DELHI
Grain-based snack foods.
PRAYANSH
4051293   09/01/2019
MANITA SHAH
E-111, 1st Floor, E Block, Sushant Lok I Near Parak Hospital, Gurgaon, Haryana – 122001
INDIVIDUAL
Address for service in India/Attorney address:
RITIKA JAIN
G-87, Street No. 3, Hari Nagar, New Delhi- 58
Proposed to be Used
DELHI
SPICES, COFFEE, TEA, COCOA, SUGAR, RICE TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FORM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT; MUSTARD; VINEGAR SAUCES, (CONDIMENTS) INCLUDED IN CLASS 30.
4051825   10/01/2019
SUDHIR UPADHYAY TRADING AS M/S. SHIV BHAGWATI TRADERS AND MARKETING
156 REVENUE NAGAR, BICHOLI MARDANA, INDORE, MADHYA PRADESH – 452016
Individual

Address for service in India/Agents address:
RAGHAV PANCHAL
33, ASHISH NAGAR, BANGALI SQUARE, INDORE-452016, M.P.

Used Since : 05/12/2018

MUMBAI

JAGGERY; JAGGERY POWDER; JAGGERY LIQUID; PALM SUGAR; SUGAR; RAW SUGAR INCLUDED IN CLASS 30.
PASTALIAN

4056666  15/01/2019
SHREE GANESH FOOD INDUSTRY
CHANGRABANDHA, OPP. NIRMAL RAJ SERVICE STATION, FULBARI 734015, JALPAIGURI

partnership

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA

PASTA, PAPAD, NOODLES (flour and preparations made from cereals) IN CLUDED IN CLASS 30
SUNIL AGARWAL, TRADING AS: POOJA FOOD PRODUCTS
6, DESH BANDHU ROAD, UMALOKE APARTMENT FLAT NO: 410 KOLKATA-700 036
AN INDIAN PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
AUROMAA ASSOCIATES
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India

Proposed to be Used
KOLKATA
CAKES
4059447    17/01/2019
MRS. ULKA TARACHAND MAHAJAN PROPRIETOR OF SAU PRIYA GRAH UDHYOG
PRIYA MASALE, RAMESHOR NAGAR, AMALNER, JALGON (MH) 425401
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI
SPICES AND FARIYALI MIXTURE AS INCLUDED IN CLASS 30.
4124818   22/03/2019
BHJAVA FOODS AND BEVERAGES OPC PRIVATE LIMITED
SHAKT STORE, GUNALRA RD VILLAGE- GONDAL TA-GONDAL GONDAL GJ 360311 IN BODY CORPORATE
Address for service in India/Agents address:
THAKKAR MEHUL RAJESHBHAI
9, Ramlalnagar Society, Opp. Ichhabenwadi, Rambhaug Road, Maninagar, Ahmedabad - 380 008.

Proposed to be Used
AHMEDABAD
ALL NAMKEEN & WAFER PRODUCTS INCLUDING WAFERS MADE FROM POTATO & BANANA, GRAM DAL (FRIED) MUGAL (FRIED, CHEVDA, PAPAD, KHAKHRA, POPCORN, SANDWHICH, FARSAN AND EATABLE READY TO SERVE INCLUDED IN CLASS 30.
4130204    27/03/2019
MS. MONIKA SOOD
House no. 1557, Sector 38B, Chandigarh
Manufacturers
Proprietor

Address for service in India/Attorney address:
KAIZEN IP ATTORNEYS
C-149, Industrial Area, Phase-7 (Sector 73), Mohali - 160055, Punjab, INDIA

Used Since : 04/12/1994

DELHI
Cakes, pastries, breads, cookies and puddings.
4161460  29/04/2019
MAHESHWARI TEA COMPANY PVT. LTD.
SECOND FLOOR, ARIHANT COMPLEX, NAHARGARH ROAD, JAIPUR, RAJASTHAN
Private limited company

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :31/07/1961

AHMEDABAD
TEA.
4162629  30/04/2019
HARISH G. SHETTY
A-5, Shalimar Apartments, S. V. Road, Andheri (West), Mumbai – 400 058.
SINGLE APPLICANT
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST),
MUMBAI - 400 058.

Proposed to be Used
To be associated with:
2673604, 3578732

MUMBAI
Desserts, Puddings, Potato Flakes, Ketchup, Lozenges, Cooked Foods and Snacks, Edible Articles for Human
Consumption, Instant Foods, Cakes, Mousse, Pies, Tarts, Bread, Bakery Products, Pastry and Confectionery (Non-
Medicated), Sweets, Toffees, Sweetmeats, Cocoa, Ice Cream, Soups, Chocolate.
QWELL

4162653  30/04/2019
MR. M. SIVA, PROPRIETOR TRADING AS M/S. MOON DRUGS,
#15/16, Kamarajar Street, Choolaipallam, M G R Nagar, Chennai - 600 078.
Merchant & Trader
Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.
Used Since :19/07/2018

CHENNAI
Food Preparations made from Cereals, Maltose, Nutrional based food and Natural Sweeteners
4170019  07/05/2019
U FOODS INDIA PVT. LTD.
442, EPIP, HSIIDC,KUNDLI, SONEPAT,HARYANA,INDIA-131028
An Indian Company under the Companies Act

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.

Proposed to be Used
To be associated with:
3589040

DELHI
Confectionery, Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry , ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice.
4174303   11/05/2019
MEFFIER GLOBALE EXPORTES PRIVATE LIMITED
41 GF, The Clarion Centrum Plaza, Sector-53, Golf Course Road, Gurugram 122001
Private Limited Company incorporated under the provisions of the Companies Act, 2013
Address for service in India/Agents address:
SAPNA KHANDELWAL
205, IIND FLOOR, A-BLOCK, VYAPAR KENDRA, PALAM VIHAR, GURUGRAM-122017,(HR)
Used Since :01/07/2017
DELHI
Rice, flour and preparations made from cereals, mustard, vinegar, sauces, spices, honey, mustard, Coffee, tea, cocoa, sugar included in class 30
4174401  13/05/2019
M/S. HANGYO ICE CREAMS PRIVATE LIMITED
NO. 301, STERLING CHAMBERS KALAKUNJ ROAD, KODIALBAIL MANGALURU- 575 003.
PRIVATE LIMITED
Address for service in India/Agents address:
S LAKSHMI
C/o. V. Veeraraghavan, Advocate, 10, II Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.
Used Since :01/01/1997
To be associated with:
2756265, 2756266
CHENNAI
ICE CREAMS
4175447    14/05/2019
ADINATH AGRO PROCESSED FOODS PVT. LTD.
301, 302, YASHODHAN BUSINESS COMPLEX, S.NO. 1187/11, OFF GHOLE ROAD, LANE OPP. TO JANATA BANK, NEAR PHULE MUSEUM, SHIVAJI NAGAR, PUNE-411005. MAHARASTHRA-INDIA.
PRIVATE LIMITED
Address for service in India/Agents address:
RAJESH SANAT UPADHYAYA
M/s RSU LEGAL, D/003, VISHAL APPARTMENTS, OPP. ANDHERI GYMKHANA, SIR M. V. ROAD, ANDHERI (EAST), MUMBAI-400 069.
Used Since : 28/05/2018
To be associated with:
3607978
MUMBAI
PASTE [CONTAINING ALMOND, SOYA BEAN CONDIMENT]; ANISEED; BAKING POWDER; BEVERAGES [BASED WITH CHOCOLATES, COCOA, COFFEE, TEA, MILK]; FLAVORED BEVERAGES; FLAVORINGS FOR BEVERAGES [OTHER THAN ESSENTIAL OILS]; COFFEE SUBSTITUTE [INCLUDING VEGETABLE PREPARATIONS]; CONDIMENTS; CONFECTIONERY [INCLUDING FRUIT JELLIES]; CORN, OAT & MAIZE FLAKES; FLOUR, MILLED, ROASTED CORNS & POP CORNS; COUSCOUS [SEMOLINA]; CURRY; BREAD CRUMBS; CAKE PASTE & POWDER; CAKE FROSTING & ICING; CANDY [CONTAINING CARAMELS]; SNACK FOOD CEREAL BASED; SANDWICHES [CHEESE BURGERS]; CHIPS [CEREAL PRODUCTS]; CHOCOLATE; CHOW-CHOW [CONDIMENT]; CHUTNEYS [CONDIMENTS]; ALL SPICES [INCLUDING GINGER, SEASONING PEPPER, TURMERIC]; COCOA PRODUCTS; FARINACEOUS FOODS & PASTE; DRESSING FOR SALADS; ESSENCES FOR FOODSTUFFS [EXCEPT ETHERIC ESSENCES AND ESSENTIAL OILS]; PRESERVED FOR SEASONING [GARDEN HERBS]; GLUCOSE FOR CULINARY PURPOSES; GOLDEN SYRUPS; SWEETS [INCLUDING HALVA]; HIGH-PROTEIN CEREAL BARS; HUSKED [BARLEY & OATS]; ICE TEA; TOMATO KETCHUP & SAUCES; SAUCE CONDIMENTS; PESTO [SAUCES]; MACARONI; MAYONNAISE; MEALS; MINT FOR CONFECTIONERY; MOLASSES FOR FOOD; CHOCOLATE MOUSSES; MUESLI; MUSTARD; MUSTARD MEALS; NOODLES & NOODLE BASED PREPARED MEALS; NUTMEGS; PASTA; RAVIOLI; RIBBON VERMICELLI; RICE & CEREAL BASED SNACK FOOD; RUSK; SAFFRON [SEASONING]; SAGO; SALT FOR PRESERVING FOODSTUFFS; SEASONINGS; SEMolina; ICE SHERBETS & SORBETS; SOYA FLOUR; SOYA SAUCES; SPAGHETTI; SPRING ROLLS; STAR ANISEED; STARCH FOR FOOD; TORTILLAS; VANILLA [FLAVORING]; VANILLIN [VANILLA SUBSTITUTE]; VERMICELLI [NOODLES]; VINEGAR; SCHÉZWAN SAUCES, KETCHUPS & CHUTNEYS.
4175701  14/05/2019

ADINATH AGRO PROCESSED FOODS PVT. LTD.
301, 302, YASHODHAN BUSINESS COMPLEX, S.NO. 1187/11, OFF GHOLE ROAD, LANE OPP. TO JANATA BANK, NEAR PHULE MUSEUM, SHIVAJI NAGAR, PUNE-411005, MAHARASTHRA-INDIA.
PRIVATE LIMITED

Address for service in India/Agents address:
RAJESH SANAT UPADHYAYA
M/s RSU LEGAL, D/003, VISHAL APPARTMENTS, OPP. ANDHERI GYMKHANA, SIR M. V. ROAD, ANDHERI (EAST), MUMBAI-400 069.

Used Since : 28/05/2018

To be associated with:

MUMBAI

PASTE [CONTAINING ALMOND, SOYA BEAN CONDIMENT]; ANISEED; BAKING POWDER; BEVERAGES [BASED WITH CHOCOLATES, COCOA, COFFEE, TEA, MILK]; FLAVORED BEVERAGES; FLAVORINGS FOR BEVERAGES [OTHER THAN ESSENTIAL OILS]; COFFEE SUBSTITUTE [INCLUDING VEGETABLE PREPARATIONS]; CONDIMENTS; CONFECTIONERY [INCLUDING FRUIT JELLIES]; CORN, OAT & MAIZE FLAKES; FLOUR, MILLING, ROASTED CORNS & POP CORNS; COUSCOUS [SEMOLINA]; CORN, OAT & MAIZE FLAKES; FLOUR, MILLING, ROASTED CORNS & POP CORNS; COUSCOUS [SEMOLINA]; CURRY; BREAD CRUMBS; CAKE PASTE & POWDER; CAKE FROSTING & ICING; CANDY [CONTAINING CARAMELS]; SNACK FOOD CEREAL BASED; SANDWICHES [CHEESE BURGERS]; CHIPS [CEREAL PRODUCTS]; CHOCOLATE; CHOW-CHOW [CONDIMENT]; CHUTNEYS [CONDIMENTS]; ALL SPICES [INCLUDING GINGER, SEASONING PEPPER, TURMERIC]; COCOA PRODUCTS; FARINACEOUS FOOD & PASTE; DRESSING FOR SALADS; ESSENCES FOR FOODSTUFFS [EXCEPT ESSENCES AND ESSENTIAL OILS]; PRESERVED FOR SEASONING [GARDEN HERBS]; GLUCOSE FOR CULINARY PURPOSES; GOLDEN SYRUPS; SWEETS [INCLUDING HALVA]; HIGH-PROTEIN CEREAL BARS; HUSKED [BARLEY & OATS]; ICE TEA; TOMATO KETCHUP & SAUCES; SAUCES CONDIMENTS; PESTO [SAUCES]; MACARONI; MAYONNAISE; MEALS; MINT FOR CONFECTIONERY; MOLASSES FOR FOOD; CHOCOLATE MOUSSES; MUESLI; MUSTARD; MUSTARD MEALS; NOODLES & NOODLE BASED PREPARED MEALS; NUTMEGS; PASTA; RAVIOLI; RIBBON VERMICELLI; RICE & CEREAL BASED SNACK FOOD; RUSK; SAFFRON [SEASONING]; SAGO; SALT FOR PRESERVING FOODSTUFFS; SEASONINGS; SEMOLINA; ICE SHERBETS & SORBETS; SOYA FLOUR; SOYA SAUCES; SPAGHETTI; SPRING ROLLS; STAR ANISEED; STAR FOR FOOD; TORTILLAS; VANILLA [FLAVORING]; VANILLIN [VANILLA SUBSTITUTE]; VERMICELLI [NOODLES]; VINEGAR; Schezwan Sauces, Ketchup & Chutneys.
MILLETO

4184792  23/05/2019

RAMAN PRABHAKAR
M-13, 2ND FLOOR, SOUTH EXTENSION PART-II, NEW DELHI
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
UMANG SRIVASTAVA
BASEMENT, B-25, LAJPAT NAGAR-III, NEW DELHI- 110024

Proposed to be Used
To be associated with:
3810980

DELHI
READY TO EAT FOOD, READY TO COOK FOOD PRODUCTS FOR HUMAN CONSUMPTION INCLUDING READY TO EAT
COOKED FOOD, READY TO EAT SNACKS AND INSTANT MIXES
Provisional Application

4191380  29/05/2019

HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

CHOCOLATES
Trade Marks Journal No: 1913, 05/08/2019  Class 30

4191382  29/05/2019
HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
CHOCOLATES
4191384  29/05/2019
HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
CHOCOLATES
Trade Marks Journal No: 1913 , 05/08/2019   Class 30

4191513  30/05/2019
VINEET JAIN
51, Prakrati Enclave, Bicholi Road, Opposite Bijali Nagar, Indore - 452001, Madhya Pradesh
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Confectionery
BOWL HUB
4191685  30/05/2019
TIPPING MR. PINK PRIVATE LIMITED
H-45, Block -H, Connaught Circus, New Delhi, Delhi- 110001
Private Limited Company

Address for service in India/Attorney address:
WIN LAW GROUP
7D, Shiv Shakti Apartments, Plot No. 10, Sector 10, Dwarka, New Delhi - 110075

Proposed to be Used
DELHI
Tea; green tea; tea-based beverages; coffee; coffee-based beverages; iced tea; chocolates; bakery items; pastry; biscuits; cake; desserts; tarts; prepared meals consisting primarily of pasta, noodles, rice or other grains; sandwiches; food and snack products made from cereals and flour; confectionery; edible items for human consumption included in class 30
Trade Marks Journal No: 1913, 05/08/2019 Class 30

4191823  30/05/2019
TAHIR HUSSAIN TRADING AS SHAUKAT TRADERS
1290, MAIN ROAD, FARASH KHANA, DELHI - 110006
PROPRIETORSHIP

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKI WALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
The Roast Label

4194216   31/05/2019

THE ROAST LABEL
31, SHALIGRAM - 2, OPPOSITE HILTON BUNGLOWS, PRAHLADNAGAR, AHMEDABAD - 380 015 GUJARAT, INDIA
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

AHMEDABAD

COFFEE, ROASTED COFFEE BEANS; COCOA AND ARTIFICIAL COFFEE; COFFEE SUBSTITUTES; GREEN AND ICED COFFEE; COFFEE EXTRACTS; INSTANT COFFEE, COFFEE CAPSULES, FILLED; DRIP COFFEE FILTER BAGS, FILLED; BREWED COFFEE; COFFEE BEVERAGES; COFFEE FLAVOURINGS AND ESSENCES; COFFEE BEANS.
4194233   01/06/2019
TODAY TEA LIMITED.
118, F.I.E PATPARGANJ, DELHI-110092, INDIA.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/1994
To be associated with:
2060605, 2731438
DELHI
TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE, BREAD, BISCUITS, CAKE, PASTRY, RUSK AND
CONFECTIONERY, ICES, HONEY & SAUCES.
4195364    03/06/2019
MR. ALPESH CHIMANLAL DOSHI , TRADING AS: SADHANA CHA BHANDAR
1ST FLOOR, JANKI COMPLEX, OPP. VINAY CYCLE, PARSIVAL PARA, DIST. MAHUVA-364290, DIST. BHAVNAGAR
single firm
Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAJYARAJ PARK, OPP. J.M.C.NAGAR FLATS, B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007
Used Since :19/06/2001
To be associated with:
817363
AHMEDABAD
TEA-INCLUDING IN CLASS-30
GORURAL
4195604  03/06/2019
GORURAL FOODS & BEVERAGES PRIVATE LIMITED
C/O SUNIL KR, KUMAR ENCLAVE, H. NO:- 257, W. NO:- 12, GANDHI CHOWK, NEAR SURI SCHOOL ROAD, MADHUBANI,
PIN:- 847211, BIHAR
AN INDIAN PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
SUNIL KUMAR SINGH
S.K. SINGH AND ASSOCIATES, 4TH FLOOR, ROOM NO.4(P),36, GANESH CHANDRA AVENUE, KOLKATA-700013.
Used Since :28/02/2019
KOLKATA
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT,
MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
BHARAT B KHANNA
FLAT NO-15, ASHA PUSH VIHAR, SECTOR 14, KAUSHAMBI, GHAZIABAD- 201010, UP, INDIA
INDIVIDUAL
Address for service in India/Agents address:
DIKSHA VAISH
551, JHA/183, KANPUR ROAD, ALAMBAGH, LUCKNOW-226005

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice
PEDIAPROT

4196049  03/06/2019

CARIS LABS LLP
# 275, 1st Main Road, A. Victor Road, Chamarajpet, Bangalore - 560018.
LLP

Address for service in India/Attorney address:
NAVEEN KUMAR N
# 26, Rajamma Garden, Rajeev Gandhi Road, Jaraganahalli, JP Nagar 6th Phase, Bangalore - 560078.

Used Since : 26/10/2018

CHENNAI

Cereals and Healthy Food made of cereals.
CARIET

4196053  03/06/2019
CARIS LABS LLP
# 275, 1st Main Road, A. Victor Road, Chamarajpet, Bangalore - 560018.
LLP
Address for service in India/Attorney address:
NAVEEN KUMAR N
# 26, Rajamma Garden, Rajeev Gandhi Road, Jaraganahalli, JP Nagar 6th Phase, Bangalore - 560078.
Used Since : 30/08/2018
CHENNAI
Cereals and Healthy Food made of cereals.
4196066 03/06/2019
CARIS LABS LLP
# 275, 1st Main Road, A. Victor Road, Chamarajpet, Bangalore - 560018.
LLP
Address for service in India/Attorney address:
NAVEEN KUMAR N
# 26, Rajamma Garden, Rajeev Gandhi Road, Jaraganahalli, JP Nagar 6th Phase, Bangalore - 560078.
Used Since: 25/10/2018
CHENNAI
Cereals and Healthy Food made of cereals.
4196976  04/06/2019
JACC4OUR SDN BHD
No. 24-2 (2nd Floor), Jalan Anggerik Aranda, BH31/BH, Kota Kemuning, 40460 Shah Alam, Selangor, Malaysia

Address for service in India/Agents address:
SARASWAT & CO.
84, NATRAJPURAM, KAMLA NAGAR, AGRA-282005 (U.P.)

Proposed to be Used
DELHI
Popcorn, popped popcorn, flavoured popcorn, Almond confectionery, chocolates, Chocolate bars, Caramel popcorn, Caramel coated popcorn, Candy coated popcorn
ETHIRAJULU ANITHA
NO 102, ATHUR ROAD, KARANODAI, Tamil Nadu, 600067
PROPRIETOR

Address for service in India/Attorney address:
THYAGARAJAN K
NO.6/18, 2ND FLOOR, AJ BLOCK, 5TH STREET, SHANTHI COLONY, ANNA NAGAR (W), CHENNAI - 600 040

Proposed to be Used
CHENNAI
ICE CREAMS, KULFI, DESERTS, BINDING AGENTS FOR ICE CREAM, MILKSHAKES, CHOCOLATE.
SR FRESHD

4197741   05/06/2019
S R TRADERS
A2 – ASHOPALAV ESTATE, SABALPUR, JUNAGADH 362003, GUARAT, INDIA
Partnership Firm

Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007

Proposed to be Used
AHMEDABAD
Sesame Seeds (seasonings), Processed Grains, Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice all included class 30
4197770   05/06/2019
A.SUNDARESAN
No.56,2nd Street,Lazar, Nagar,Avadi,Chennai-600071
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, chocolate, ice cream, sorbets and other edible ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces,- condiments; spices; ice (frozen water).
4198145 05/06/2019
KALARIYA BRIJESH KANAIYALAL
302, ANJANI APARTMENT, ALAP ROAD, RAVAPAR ROAD, MORBI, GUJARAT - 363641, INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.
Used Since :01/06/2019
AHMEDABAD
TEA.
CRISCUIT
4198369  06/06/2019
SIDDHANT AGARWAL
UDITA-01-1104,1050/1 SURVEY PARK, AJOYNAGAR, KOLKATA - 700075, WEST BENGAL, INDIA.
AN INDIAN INDIVIDUAL
Address for service in India/Attorney address:
AUROMAA ASSOCIATES
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India
Proposed to be Used
To be associated with:
4091171
KOLKATA
COOKIES, CHIPS, WAFERS, CRACKERS, SNACKS, BREAD, CAKE, BISCUITS, BHUJIA & ICE CREAM.
4198620  06/06/2019
THE NILGIRI TEA EMPORIUM
5-2-1040, Lasa Lamsa Lane, Mo Zamjahi Market, Hyderabad -500 095 (Telangana)
Partnership Firm
Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :01/03/2011
CHENNAI
TEA
NTE CHETAKPF

4198621    06/06/2019

THE NILGIRI TEA EMPORIUM
5-2-1040, Lasa Lamsa Lane, Mo Zamjahi Market, Hyderabad -500 095 (Telangana)
Partnership Firm

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :01/03/2011
CHENNAI
TEA
NTE NO.1 CHAI

4198622    06/06/2019
THE NILGIRI TEA EMPORIUM
5-2-1040, Lasa Lamsa Lane, Mo Zamjahi Market, Hyderabad -500 095 (Telangana)
Partnership Firm
Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :01/03/2011
CHENNAI
TEA
4198823  06/06/2019

SOCIETY FOOD PRODUCTS
MAPLE HOUSE, VIDYASAGAR ROAD, KHALPARA, SILIGURI- 734005
PARTNERSHIP FIRM

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
KOLKATA

Bhujia (cereal based fried snacks), Cereal snacks, Wheat-based snacks, Cheese curls [snacks], Papad (Cereal based snacks), Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
4198949  06/06/2019
ANKAN CHAKRABORTY, TRADING AS LUCIOUS SPICE
Bolpur, Kalikapur, Dist- Birbhum, Pin - 731204, W.B.
Proprietorship Firm

Address for service in India/Attorney address:
NIDHI SHARMA
IP NATION:D-177,SHYAM PARK EXT., SAHIBABAD,GHAZIABAD

Proposed to be Used
KOLKATA

Spices, Flour and preparations made from cereals, Rice, Sugar, Salt.
3060
4198972  06/06/2019
MR. PANKAJ BANSAL
trading as ; M/S SHREE BALAJI BASMATI HOUSE
PLOT NO. 24, PHASE-2, INDUSTRIAL AREA, PANCHKULA HARYANA.
MANUFACTURER & TRADER
Address for service in India/Agents address:
VENUKA KUMARIA.
5673, DUPLEX MODERN HOUSING COMPLEX, MANIMAJRA, U.T. CHANDIGARH.

Proposed to be Used
DELHI
RICE.
4199347  07/06/2019
HIMANSHU AHUJA
PURANI ANAJ MANDI, UKLANA- 125113 HARYANA
SINGLE FIRM NATH FOODS
Address for service in India/Attorney address:
VARSHA H.BHATT
BHATT LEGAL SERVICES, L-102, GHANSHYAM COMPLEX, NEAR CHANDLODIYA OVER BRIDGE, AHMEDABAD -382481
Proposed to be Used
DELHI
TEA AND SPICES INCLUDED IN CLASS 30
HIMFANI
4200043 07/06/2019
KAMLA DEVI RICE MILL PVT. LTD.
trading as ;KAMLA DEVI RICE MILL PVT. LTD.
KAMLA DEVI RICE MILL, C/O NARAYAN JAISWAL, MISSION CHOWK, LOHARDAGA, JHARKHAND - 835302
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
RACHIT SHRIVASTAV
D-2012, ANSALS PALAM VIHAR, GURGAON-122017

Proposed to be Used
KOLKATA
RICE; PASTA AND NOODLES; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; SEASONINGS AND SPICES
TRIPOOR SCIENCES
151-C, JAMANA NAGAR SOCIETY, NEAR SIVAJI PARK, GHOD DHOD ROAD, SURAT-395007
PARTNERSHIP FIRM
Address for service in India/Agents address:
RAVISHANKAR PERIWAL
OFFICE NO.4036, TRADEHOUSE
Proposed to be Used
AHMEDABAD
Herbal Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread,
pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, condiments; spices;
ice; organic products including in class-30
4200567   07/06/2019
PARASMAL M JAIN
C/O 4,5,6,7 TOWER 3-401, ANANDA NORTH TOWN ESTATES, STEPHENSON ROAD, PERAMBUR BARRACKS, PERAMBUR, CHENNAI - 600012, TAMIL NADU, INDIA
AN INDIVIDUAL
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Proposed to be Used
CHENNAI
SPICES, POWDERED SPICES, CURRY SPICES, BAKING SPICES, BREAD FLAVOURED WITH SPICES, GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE TO INDIAN CURRY), GARAM MASALA, PULSE FLOUR
4200744  08/06/2019
BABAN PANDEY KANEYALAL
RONGLI, EAST SIKKIM, PIN-737131, SIKKIM, INDIA.
PARTNERSHIP FIRM

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
SPICES
LUFFY ; NOT FAST FOOD, JUST GOOD FOOD FAST

4201019  08/06/2019
GAVYA CORPORATION PRIVATE LIMITED
NEAR GILL DHARAM AARA ROAD, MOGA-142001 PUNJAB
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
SONIDEEP
4202166  10/06/2019
SONIA PROPERITOR OF SONIDEEP SANCKS
1456, PANA CHAJJAN , V&PO-MOKHRA, ROHTAK HARYANA 124022
SOLE PROPRIETOR SHIP IN THE NAME OF SONIDEEP SANCKS
Address for service in India/Attorney address:
SONU
663 SECTOR 4 ROHTAK
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bhujia; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4202228  10/06/2019
ALPICSUN BIOCHEM PRIVATE LIMITED
155A/4 Jagriti Vihar Meerut, Uttar Pradesh - 250004
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/06/2018
DELHI
Green tea, Flowers or leaves for use as tea substitutes.
ITALIAN EDIBLES PVT. LTD.
Survey No. 367 / 7, 369 / 3, Nemawar Road, Near Prabhu Tol Kanta, Gram – Palda, Indore (M.P.)
Company Incorporated under Indian Company Act, through Director

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Wafers [food], Cereal based snack food, Snack food products made from cereals, Confectionary, Bakery & Candies.
4202461  10/06/2019

MADHAVI MEHTA
B/11, Chandanban Apartments, Lakaki Road, Model Colony, Shivajinagar, Pune, Maharashtra-411016

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

MUMBAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
Laal Mama

SAPAT INTERNATIONAL PRIVATE LIMITED
201, TV Industrial Estate, 248-A, SK Ahire Marg, Worli, MUMBAI – 400 030, Maharashtra
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used

MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Sapat Laal Mama

SAPAT INTERNATIONAL PRIVATE LIMITED
201, TV Industrial Estate, 248-A, SK Ahire Marg, Worli, MUMBAI – 400 030, Maharashtra
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used

To be associated with:
4202465

MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
PASITO INDUSTRIES PRIVATE LIMITED
B-1161 GALAXY NORTH AVENUE-2,GC-2/SEC.-16C GREATER NOIDA WEST GAUTAM BUDDHA NAGAR UP 201301
BODY INCORPORATE
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
DELHI
Potato starch for food; Sweet potato starch for food; Sweet potato starch for culinary purposes; Lomper [potato-based flatbread]; Wafers; Chocolate wafers; Rolled wafers [cookies]; Ice cream wafers; Rolled wafers [biscuits]; Sundae wafers; Sweets; Sugar-free sweets; Gulab Jamun (Sweetmeat); Natural sweeteners; Sweet and sour sauce; Flavored [sweetened] gelatins; Poha (Snack foods made of broken rice); Farsan (cereal based snacks); Cereal cookies; Cereal preparations; Breakfast cereals; Processed cereals; Chips [cereal products]; Cereal based snack food; Preparations made from cereals; Ready-to-eat cereals; Pakoda (Cereal based snack food); Bhujia (cereal based fried snacks); Probiotic cereal-based snack bars; Cereals prepared for human consumption; Batata Vada (cereal based snack food); Gluten-free cereal-based snack foods; High-protein cereal bars; Papad (Cereal based snacks); Flour and preparations made from cereals; Cooked whole grains; Frozen whole grains; Processed whole grains; Processed grains; Pulse flour; Corn chips; Grain-based chips; Peanut butter chips [confectionery]; Whole wheat tortilla chips; Confectionery chips for baking; Peanut butter confectionery chips; Toasted natural wood chips added to wine to improve its flavour; Taco chips; Shrimp chips; Butterscotch chips; Chocolate chips; Wonton chips; Nachos [tortilla chips]; Corn tortilla chips; Won ton chips; Tortilla chips; Rice salads; Rice; Rice cookies; Rice flour; Rice biscuits; Chinese rice noodles; Rice-based snacks; Instant rice; Rice pudding; Coffee; Tea *; Milk tea [tea-based]; Black tea; Instant tea; Barley tea; Tea-based milk tea; Mixes for making tea; Green tea; Linden flower tea; Bread, pastries and confectionery; Garam Masala (Combination of spices for adding taste to Indian Curry); Spices; Baking spices; Curry spices; Puffed rice; Bhel Puri (puffed rice based Indian Snacks).
ALKA FOODS PVT. LTD.
PRITAM BHAWAN, 26 S.S.I. INDUSTRIAL AREA, LAGHU UDYOG NAGAR, G. T. KARNAL ROAD, DELHI-110033.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/12/1995
DELHI
Confectionery (non-medicated), toffees, candies, lollipops, chocolates, jellies (fruits-confectionery), namkeen, mixtures, bujia, chips, wafers, puffs, balls and other snacks foods, ready to eat foods products except Tea and Coffee.
ALKA FOODS PVT. LTD.
PRITAM BHAWAN, 26 S.S.I. INDUSTRIAL AREA, LAGHU UDYOG NAGAR, G. T. KARNAL ROAD, DELHI-110033.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :15/03/2012

DELHI
Confectionery (non-medicated), toffees, candies, lollipops, chocolates, jellies (fruits-confectionery), namkeen, mixtures, bujia, chips, wafers, puffs, balls and other snacks foods, ready to eat foods products.
Nipun

4202918  11/06/2019

TEJAAR PRIVATE LIMITED
1st Floor, H. N. 1616, Sec-17, Huda, Jagadhari-135003, Haryana.

Body Incorporate

Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSEL, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Proposed to be Used
DELHI
Preparations made from cereals; tandoori roti (Indian bread); naan bread; Chapati (Indian bread).
OSAHENZ
4202945  11/06/2019
LA RENON HEALTHCARE PVT. LTD.
208, ISCON ELEGANCE, S. G. HIGHWAY, CIRCLE-P, AHMEDABAD-380 051. GUJARAT. INDIA.
A Private Limited Company
Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); biscuits or cookies.
Priority claimed from 15/04/2019; Application No. : 108022765 ;Taiwan, Province of China

LONG KOW FOODS ENTERPRISE CORPORATION
12F.-2, NO. 376, SEC. 1, TUN HWA SOUTH RD., DA-AN DIST., TAIPEI CITY 10684, TAIWAN, R.O.C.
A Taiwanese corporation

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
DELHI

Tea; sauces; sugar; candy; cookies; cereal-based snack food; rice-based snack food; bread; toast; cakes; rice; groats for human food; wheat flour; starch for food; glutinous rice flour; grain powder; multi-grains powder; cereal preparations; prepared powder made from grains; quinoa, processed; rice porridge; cooked rice; instant noodles; instant bean vermicelli; instant rice noodles; instant bean-starch noodles; instant cellophane noodles; jiaoz [stuffed dumplings]; wontons; noodles; rice noodles; vermicelli; bean vermicelli; bean-starch noodles; cellophane noodles
RAJA UDYOG PRIVATE LIMITED
16F, B.T. Road, Sukchar, Kolkata – 700 115, West Bengal.
a Company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
To be associated with:
2652595
KOLKATA
Biscuits.
RAJA UDYOG PRIVATE LIMITED
16F, B.T. Road, Sukchar, Kolkata – 700 115, West Bengal.
a company incorporated under the Companies Act, 1956.
Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Proposed to be Used
To be associated with:
1203396
KOLKATA
Biscuits
Trade Marks Journal No: 1913 ,  05/08/2019           Class 30

RAJA UDYOOG PRIVATE LIMITED
16F, B.T. Road, Sukchar, Kolkata – 700 115, West Bengal.
a company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
To be associated with:
1203397
KOLKATA
Biscuits
4203151 11/06/2019
RIVERSIDE IMPEX (PROPRIETOR: MIR HYDER ALI)
305 - Methodist Complex, Abids, Hyderabad, Telangana-500001
Proprietorship Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
MR. USMANI MAHAMMADHANIF MUNNA TRADING AS: NEW PAKIZA BAKERY & FOOD PRODUCTS
SHRI MOHAMMAD HANIF MUNNA USMANI, NEAR HOTEL HAVELI, SR. NO-5/2 THERGAON, PUNE - 411017,
MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Used Since: 30/08/2018

MUMBAI

FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, WHEAT, CEREAL,
GRAIN, RICE-BASED SNACK FOODS, BAKERY AND SWEETS PRODUCTS
4203334    11/06/2019
PRASHANT KUMAR CHAURASIA (TRADING AS- VINDHYA SAROVAR BAKERY)
chaursia katra, GT road, chandauli, uttar pradesh-232104
proprietor

Address for service in India/Agents address:
RAKESH KUMAR SHARMA
B-11232, SUBHASH PARK, NAVEEN SHAHDARA DELHI-32
Used Since: 22/08/2012

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
MUNISH KUMAR SHARMA
Harirampur
Individual

Address for service in India/Attorney address:
TARIN RAWAT
S-13/12 (FS-12), Ist Floor, Shoe Market, Sanjay Place, Agra-282002

Proposed to be Used
DELHI

Sauces, cocoa, honey, seasonings, vinegar and other confectionery products.
4203387  11/06/2019
FAZLANI EXPORTS PRIVATE LIMITED,
Nirmal, 21st Floor, Nariman Point, Mumbai- 400021.
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
3956565

MUMBAI
offee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water.
4203526  11/06/2019
MR. SANJEEV GUPTA
M/s BM TRADING COMPANY, 555 C, Near Pani Ki Tanki, Suresh Nagar, Thatipur, Gwalior-474011 (M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
POHA & DALIA
SARIKA A. RAJPUT
B1/604, Gaganvihar, Kondhwa Road, Market Yard, Next To Ganga Dham, Pune – 411037, Maharashtra
Sole Proprietor

Address for service in India/Attorney address:
GAURAV SHARADCHANDRA DESHPANDE
C/o. Gaurav Deshpande, 7, Mrunmayee Society, Behind Bank of India, Near Nal Stop, Karve Road, Erandwane, Pune – 411004, Maharashtra, India

Proposed to be Used
To be associated with:

MUMBAI
SWEETS, CANDIES, FARSAN (CEREAL BASED SNACKS), NAMKEEN, BISCUITS, CHIKKI, GAJAK (SESAME BASED CONFECTIONERY), CHOCOLATES, SPICES, GARAM MASALA, NACHOS, CORN CHIPS, TEA, COFFEE, RICE, SAUCES, BESAN (GRAM FLOUR), WHEAT FLOUR, MAIDA, RAVA, SUJI, CHUTNEY, CAKE, PROCESSED OATS, MUESLI, JAGGERY, HONEY, SALT, SUGAR, HIGH-PROTEIN CEREAL BARS, CONFECTIONERY.
CURKOUMIN TEA

4203592  11/06/2019
MR. ATUL VASANTLAL SANGHAVI
Mr. Atul Vasantlal Sanghavi
A proprietary firm

Address for service in India/Agents address:
VEENA C GVALANI
ATUR PARK, 3/2, 3RD FLOOR, S.T. ROAD, CHEMBUR, MUMBAI-400071.

Proposed to be Used
MUMBAI

In respect of tea, masala tea, flowers or leaves for use as tea substitutes, iced tea, tea-based beverages.
STAR RATNA

4203609  11/06/2019

MR. KETANBHAI DINESHBHAI MEHTA, TRADING AS:- K. D. ENTERPRISE
CENTRAL BANK ROAD, RAJESH BOOK STALL STREET, BEHIND RANCHHOD RAI TEMPLE, JAMNAGAR – 361 001
(GUJARAT) INDIA
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN
TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
TEA, COFFEE, CHILLY POWDER, TUMERIC POWDER, DHANIA POWDER (CORIENDER), GARAM MASALA, HING, BLACK
PEPPER POWDER AND SPICES.
4203735 12/06/2019
VNKC AGROCOM PRIVATE LIMITED
Shangrila Arcade, Near Shyamal Cross Roads, Anandnagar Road, Ahmedabad-380015
Manufacturer and Trader

Address for service in India/Attorney address:
UNIVERSAL LEGAL
505-506, Shivalik High Street, Nr. Keshavbaug Party Plot, Opp. HDFC Bank, Vastrapur, Ahmedabad-380015

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
4203821  12/06/2019
MOHANI TEA LEAVES (P) LTD.
B-36, Mohani House, Udyog Kunj, Panki Site 5, Kanpur, Uttar Pradesh, India
A company organised and existing under the laws of India
Address for service in India/Agents address:
VUTTS & ASSOCIATES
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, bakingpowder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water).
4203905   12/06/2019
M/S- MAA BARA DEVI NAMKEEN BHANDAR
C-30, Panki Industrial Area, Site-5, Kanpur (U.P.), India.
Partners
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (M.I.G.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :23/05/2014
DELHI
Namkeen, Kachari, Snacks, Candy, Candy Tablets, Churan Goli, Confectionery
USTHAD
4203912  12/06/2019
MOHAMED FAZIL K.A
Koonathil House, Kumananellur P.O, Wadakkanchery, Thrissur, Pin - 680590 Kerala
Single Firm
Address for service in India/Attorney address:
ABRAHAM CHERIAN P
C/o Cherian & Associates, Advocates, Kallath Apartments, Mathai Manjuran Road, Cochin - 682018
Used Since :03/07/2015
To be associated with:
2999838
CHENNAI
Rice included in class 30.
4203950  12/06/2019
VIHANG FOOD INDUSTRIES PVT LTD
PLOT NO. 11, SURVEY NO. 24,26 AND 27, MIDC NEW BHENDI PADA, AMBERNATH (WEST) – 421501 MAHARASHTRA INDIA
A PRIVATE LIMITED COMPANY
Used Since :15/01/2014
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZENWATER]
SPECIALITY RESTAURANTS LTD.
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
4204392  12/06/2019

RAVI AGRO SORTEX
SHREE SADGURU INDUSTRIAL AREA, PLOT NO.11 TO 15, NEAR JAMWADI G.I.D.C., JETPUR ROAD, GONDAL-360311
partnership firm

Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS, B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007

Proposed to be Used
AHMEDABAD
SPICES, MUSTARD, SEASAME SEEDS (SEASONINGS) MUSTARD POWDER, DRIED CUMIN SEEDS- INCLUDING IN CLASS-30
PRAPTHA

4204827  13/06/2019

MAHESH VALUE PRODUCTS PRIVATE LIMITED
68, 4TH FLOOR, C.P. RAMASWAMY ROAD, ALWARPET, CHENNAI-600 018, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS; COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
4204829   13/06/2019
EVERIN INDIA PRIVATE LIMITED
F-332,1ST FLOOR,SECTOR-63,NOIDA-201307
PRIVATE LIMITED

Address for service in India/Attorney address:
VAIBHAV KUMAR OJHA
1649 OBC BUILDING MAIN BAZAR ROAD PAHARGANJ

Proposed to be Used
DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Artificial Coffee; Flour And Preparations Made From Cereals, Bread, Pastry And Confectionery, Ices; Honey, Treacle; Yeast, Baking Powder; Salt, Mustard; Vinegar, Sauces, Condiments; Spices; Ice,Pickle including class 30
PAVAN FOOD PRODUCTS.
Partnership Firm

Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT

Used Since :22/04/2019

AHMEDABAD
FRYUMS AND FARSAN NAMKEEN INCLUDED IN CLASS-30.
RICHFIELD INDUSTRIES PVT. LTD.
F-213, E1 LADO SARAI, NEW DELHI-110030
COMPANY INCORPORATED UNDER COMPANIES ACT

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
To be associated with:
2349622, 2379710, 2415801

DELHI
Confectionery
4204984  13/06/2019
RICHFIELD INDUSTRIES PVT. LTD.
F-213, E1 LADO SARAI, NEW DELHI-110030
COMPANY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

**Proposed to be Used**
To be associated with:
2349622, 2379710, 2415801
DELHI
Confectionery
4204985  13/06/2019
RICHFIELD INDUSTRIES PVT. LTD.
F-213, E1 LADO SARAI, NEW DELHI-110030
COMPANY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
To be associated with:
2349622, 2379710, 2415801
DELHI
Confectionery
4204986  13/06/2019
RICHFIELD INDUSTRIES PVT. LTD.
F-213, E1 LADO SARAI, NEW DELHI-110030
COMPANY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Proposed to be Used
To be associated with:
2349622, 2379710, 2415801
DELHI
Confectionery
LEBAMI
4205086   13/06/2019
JASMEET KAUR
786-C, SINDHI COLONY, ADARSH NAGAR, JAIPUR, RAJASTHAN 302004
Individual
Address for service in India/Attorney address:
MONIKA TAPARIA
183, Ganesh Vihar, Sirsi mod, sirsi road, Jaipur 302012
Used Since : 21/05/2019
AHMEDABAD
TEA, FRUIT TEA, COFFEE, SPICES, SUGAR, FLOUR, BREAD, RICE, ICE, ICE CREAM, SALT, CONFECTIONERY, CHOCOLATES, SWEETS, NAMKEENS, CHIPS, PROCESSED WHEAT, HEARBS, CORN, MAIZE, OATS, CEREALS, GRAINS INCLUDED IN CLASS 30.
GHOST
4205314  13/06/2019
M/S TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BISCUITS, CAKES, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE, NOODLES, RUSKS OF ALL KIND INCLUDED IN CLASS 30.
4205370  13/06/2019
ANITA TRADING AS : AZAD TEA ESTATE
NADIYA MOHALLA, KHIRNI GHAT, BHARATPUR - 321001, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :21/11/2018
AHMEDABAD
TEA, POHA (SNACK FOODS MADE OF BROKEN RICE).
SWEZONE
4205464  13/06/2019
M/S SAI LEELA CATERERS PRIVATE LIMITED
D-5, Sai CHS Ltd., Mahakali Caves Road, Andheri East, Mumbai, 400093.

Body Incorporated

Address for service in India/Attorney address:
RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice Cereal and rice based snack foods
Reforma
4205672  13/06/2019
FANTASTIC ASSOCIATES
Shop No. IX/117 B, Mukundapuram Taluk, Madayikonam Village, Madayikonam PO, Kuzhikatukonam, Thrissur, Kerala, 680712
Partnership Firm
Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
2ND FLOOR, ACF CENTRE BUILDINGS, OPP. PENSION BHAVAN, NEAR COLLECTORATE, AYYANTHOLE, THRISSUR - 680 003, KERALA
Proposed to be Used
CHENNAI
Coffee, Honey, Confectionery, Sugar Substitutes
4205928  14/06/2019
SATISH VISHWANATH GAVALI
Rajesh Complex Flat No-5, Santosh Nagar, Tingare Nagar Road, Vishrantwadi, Pune- 411015
Propreitor

Address for service in India/Agents address:
NITIN DNYANDEO KATKAR
238, DATTAWADI, BEHIND NAVGGRAH MARUTI TEMPLE, NEAR GADGIL HOSPITAL, PUNE-411030.
Used Since :06/10/2011

MUMBAI
COFFEE, BURGER (VEGETARIAN AND NON-VEGETARIAN), SANDWICHES, CUTLET, HOTDOG, NUGGETS, FRENCH FRIES, PIZZA (VEGETARIAN AND NON-VEGETARIAN), COFFEE SUBSTITUTES, TEA, SAUCES, COLD DRINKS NOT INCLUDED IN OTHER CLASSES.
Trade Marks Journal No: 1913 , 05/08/2019   Class 30

4205965   14/06/2019
MR. VIKRAM DHARA
SHOP NO. 15, VIVA DHAVALGIRI BUILDING, MANVEL PADA ROAD, VIRAR (EAST) PALGHAR – 401 305
INDIVIDUAL

Address for service in India/Agents address:
SEEMA MILAN WADKAR
Used Since :21/04/2018

MUMBAI

FLOUR AND PREPARATIONS MADE FROM FLOUR AND CEREALS, BREAD PASTRY AND CONFECTIONERY, BAKING POWDER
4205979 14/06/2019
J SRINIVASAN
S-13, “DAKSHNA MRITSNA”, LAKSHMI NAGAR, THONDAMUTTUR ROAD, VADAVALLI, COIMBATORE-641046
Sole Proprietorship

Address for service in India/Attorney address:
J. VIJAY RAGHAVAN
YAUGA CONSULTANTS, NO.326, GROUND FLOOR A, TT NAGAR, GUDUVANCHERI, CHENNAI-603202

Proposed to be Used

CHENNAI
APPALAM, PAPAD AND CRACKERS, VATHALS, VADAMS, INSTANT FOOD PRODUCTS, MIXED SPICES, MASALAS, INSTANT FOOD MIXES, PURE SPICES, FLOUR AND PREPARATIONS MADE FROM CEREALS, CURRY MIX, CONDIMENTS, FOOD PASTES, TRADITIONAL INDIAN SNACKS, SAVOURIES AND SWEETS.
4206124  14/06/2019
M/S. ESSCO CURRY POWDER & FOOD INDUSTRIES
DOOR No: 5 / 463, ARUR ROAD, AYKKARAPPADI P. O, MALAPPURAM - 673637, KERALA
PARTNER SHIP
Address for service in India/Attorney address:
THULASI DAS G
3/1556/1,PEARL VIEW, PATTOM P.O, KESAVADASAPURAM,TRIVANDRUM-695004,KERALA
Used Since :01/12/2005

CHENNAI
Tea, Sugar, Rice, wheat, Sago, Flour Preparation Made from Cereals, cakes Pastry and confectionary coffee Substitutes Honey,Cakes , Ices ;Chili Powder, Treacle, Mustard, Pepper, Vinegar, Sauces, Spices; Pickles : Saffron ; Curry powder in class 30
LAYMEN AGRO VENTURES PVT. LTD.
194C, SANKARA EYE HOSPITAL ROAD, SIVANANDAPURAM, SARAVANAMPATTY, COIMBATORE - 641035

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Trade Marks Journal No: 1913 , 05/08/2019 Class 30

4206216  14/06/2019
ABDUL SALEEM C V SOLE PROPRIETOR OF MAAS VENTURES
SANBAGH KOTTATHARA, PONNANI KERALA 679573
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Cereal-based snacks, Rice-based snacks, Wheat-based snacks, Maize-based snacks, Allspice, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
AKIVA SUPERFOODS
4206228   14/06/2019
GOODVITAMIN FOODS PRIVATE LIMITED
K-1/8, Second Floor, Rajapuri Road, Uttam Nagar, New Delhi – 110059, India
Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017
Used Since :14/02/2019
DELHI
Edible ices; sugar, honey, Palm Sugar, Iced tea, muesli, Oats, Granola, High-protein cereal bars, Honey.
4206339    14/06/2019
A. RAGHUNATH
# PLOT NO. 93, 5TH CROSS, BALAMRAI SOCIETY, NEAR WATER TANK, MAHINDRA HILLS, SECUNDERABAD,
NEHRUNAGAR, HYDERABAD - 500026, TELANGANA STATE.,
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
CHENNAI
TEA, INSTANT TEA, TEA SUBSTITUTES, TEA EXTRACTS
4206341  14/06/2019

A V SIDDIQUE
S/O AMMANATH HAJI, HAYAT NEAR,MASJDHUUL MAN ,PAPPINISSERY ,POST PAPPINISSERY,KANNUR
INDIVIDUAL

Address for service in India/Attorney address:
BUSINESS CARE
PRESTIGE CENTRE, NEAR GOVT.TRAINING SCHOOL, SUB-REGISTRAR OFFICE ROAD, KANNUR, KERALA, PIN-670002.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
SWEET SLEEP

4206392  14/06/2019

TCW TEA PRIVATE LIMITED
111 AVIOR, NIRMAL GALAXY, L.B.S MARG, MULUND WEST, MUMBAI - 400080, INDIA
A Private Limited Company incorporated as per the laws of India

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used

MUMBAI
Tea; Black tea; White tea; Slimming tea; Instant tea; Kahwa (Type of tea); Mixes for making tea; Tea-based drinks; Chamomile-based beverages; Chai tea; Mixes for making chai tea; Rosemary tea; Green tea; Jasmine tea; Ginger tea; Tea beverages; Tea-based beverages; Tea extracts for culinary purposes; Tea flavorings for food or beverages; Herbal teas, other than for medicinal use; Lime tea; Linden tea; Kombucha tea; Oolong tea; Citron tea; Artificial tea; Barley tea; Japanese green tea; Kombu-cha [Japanese tea made from seaweed]; Japanese tea made from powdered kombu [kelp]
GOLDEN BUD
4206673  14/06/2019
RAJJAK MONDAL, TRADING AS - GOLDEN BUD
VILL. RANDHINGACHA, P.O.- ARKHALI AMDANGA, P.S.- ASHOKNAGAR, DIST.- NORTH 24 PGS, PIN.- 743221, WEST BENGAL
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
IP EXPERT
20, RAMCHANDRA PALLY, KOLKATA-700008
Proposed to be Used
KOLKATA
TEA
4206757  14/06/2019
EMBERLY MARKETING PRIVATE LIMITED
21, BOLDAMPITBARI, TIKRIKILLA WEST GARO HILLS TIKRIKILLA West Garo Hills ML 794109
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
CS RAHUL SHARMA
Office No 152A, 1st Floor, Wadhwa Complex, Laxmi Nagar Delhi-90

Proposed to be Used
KOLKATA
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
GARIMA PAREEK D/O SANWARMAL PAREEK
AAKASHBHOOMI OPP BDM JUICE FACTORY, TATEHRA, UNA, HIMACHAL PRADESH- 144206, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice in class 30
NK SUNSARGOLD
4207267    15/06/2019
BALJEET KUMAR, PROPRIETOR OF NAVEEN KIRANA STORE
H.NO. 285/1, SILAKHANA, WARD NO 13 NARNAUL, DIST - MOHINDERGARH, HARYANA - 123001 (INDIA)
PROPRIETOR
Address for service in India/Attorney address:
HARISH KUMAR ADV.,
3685/17 BEHIND KRISHAN KIRPA MANDIR, UTTAM NAGAR, HANSI, DISTRICT - HISAR, HARYANA (INDIA) - 125033
Proposed to be Used
DELHI
TEA ONLY.
4207529   15/06/2019
J.P.FOODS ( A DIVISION OF J.P.T.P. PVT. LTD.)
1001, ATMA HOUSE, NR.TIMES OF INDIA, ASHRAM ROAD, AHMEDABAD – 380 009, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :20/10/1997

AHMEDABAD
GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE TO INDIAN CURRY); POWDERED SPICES; EDIBLE POWDERS FOR FLAVORINGS AND SEASONINGS; SEASONING MIXES; SAFFRON [SEASONING]; FOOD SEASONINGS; FLAVORINGS AND SEASONINGS; FLAVORINGS AND SEASONINGS FOR MILK AND BUTTERMILK; DRY SEASONINGS, SPICES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, PEPPER, VINEGAR.
Trade Marks Journal No: 1913 , 05/08/2019           Class 30

SA.. RE.. GA.. MA..

4207671  15/06/2019
SHREE DWARIKADHISH VENTURES LLP
M -49-50, AKSHAR MARG, OPP. SWAMINARAYAN TEMPLE, KALAWAD ROAD,RAJKOT-360004, GUJARAT, INDIA
Limited Liability Partnership
Address for service in India/Attorney address:
NITIN SURENDRA BHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA

Proposed to be Used
To be associated with:
777253

AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
QALAM

4207716  15/06/2019

VEER SINGH TRADING AS JEET SINGH NIHAL SINGH
KACHA BHAGSAR ROAD, NEAR KHETARPAL MANDIR, SRI MUKTSAR SAHIB-152026 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/06/2019

DELHI

Salt Spices, Puffed Rice Ball (Marunda), Sugar Candy (Patasha), Sugar Confectionary.
4207868   15/06/2019
CENTRE POINT GUWAHATI HOTELS PRIVATE LIMITED
45/46, R.G. BARUAH ROAD GUWAHATI Kamrup AS 781024 IN
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4208080   15/06/2019
SUNDAR RAJ R
14/353, KOYYAMARAKKAD KANJIKODE PALAKKAD PALAKKAD KL IN-678621
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
BISCUITS, BISCUIT RUSK, BISCUIT MIXES, WAFER BISCUITS, BREAD BISCUITS, RICE BISCUITS, SAVORY BISCUITS, SALTY BISCUITS, BUTTER BISCUITS, CHOCOLATE BISCUITS, COOKIES(BISCUITS), BISCUITS FLAVOURED WITH FRUIT, OATS BISCUITS FOR HUMAN CONSUMPTION, BISCUITS WITH AN ICED Topping, BISCUITS FOR CHEESE, COOKIES, FORTUNE COOKIES, ALMOND COOKIES, DANISH BUTTER COOKIES, PASTRIES, CAKES, TARTS, CASHEW COOKIES AND BISCUITS(COOKIES),CUPCAKES, CREAM BISCUITS, CREAM PUFFS, CREAM BUNS, CHOCOLATE BISCUITS INCLUDED IN CLASS 30.
DIAMOND CRYSTAL
4208235  17/06/2019
CARGILL, INCORPORATED
15407 McGinty Road West, Wayzata, Minnesota 55391, United States of America
a Delaware Corporation

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Proposed to be Used
DELHI
SALT
AFRAJUL ALI
trading as ;SANGI & CO.
VILL BAGICHAPUR, P.O: UTTAR LAXMIPUR, P.S: MOThABARI, DISTRICT: MALDA, PIN: 732207
MANUFACTURER & MERCHANT
PARTERSHIP FIRM
Proposed to be Used
KOLKATA
ICE CREAM.
DREAMCOTTAGE

4208379  17/06/2019
MR. VINAY TRADING AS R K & SONS.
OLD ANAJ MANDI, NEAR RAILWAY STATION, GOHANA-131301, HARYANA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
RICE.
KATH
4208490  17/06/2019
MR. HEMANT SHARMA
RZ-1-30, WEST SAGARPUR, NEW DELHI-110046
individual

Address for service in India/Attorney address:

TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used

DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
INDI-BOL

4208561 17/06/2019

M/S TRDP HAPPY WORLD PVT. LTD.

trading as ;M/S TRDP HAPPY WORLD PVT. LTD.

92, CHANDERLOK, PITAMPURA, DELHI-110034

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

MADAMSER & CO.

FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BISCUITS, CAKES, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE, NOODLES, RUSKS OF ALL KIND INCLUDED IN CLASS 30
4208603   17/06/2019
M/S DHEER ENTERPRISES
KHONDA HAZARI, MATHURA ROAD, KHONDA HAZARI, HATHRAS
THROUGH PROPRIETOR MRS. HEMA AGRAWAL
Address for service in India/Agents address:
ANUJ ASHOK
41, JAIPUR HOUSE MARKET, AGRA-10.
Used Since :13/05/2015
DELHI
NAMKEEN AND KACHARI
ULLAKAII
4208614  17/06/2019
KARTHIKA INDUSTRIES
C-53, INDUSTRIAL ESTATE, GUINDY, CHENNAI- 600032
A Partnership firm established under The Partnership Act, 1932
Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :06/04/2019

CHENNAI
Papadums; Papad (Cereal based snacks); Cereal-based snack foods; Maize-based snack foods; Muesli-based snack bars; Extruded wheat snacks; Puffed corn snacks; Rice-based snacks; Cereal-based snacks; Maize-based snacks; Cereal based snack food; Cereal-based snack food; Wheat-based snack foods; Corn-based snack foods; Rice-based snack foods; Probiotic granola-based snack bars; Probiotic coffee-based snack bars; Cheese flavored puffed corn snacks; Puffed cheese curls [corn snacks]; Cheese-flavoured puffed corn snacks; Fafda (Gram flour based snacks); Gathiya (gram flour based snacks); Bhujia (cereal based fried snacks); Puffed cheese balls [corn snacks]; Batata Vada (cereal based snack food); Pani Puri (Indian snack containing spicy water); Poha (Snack foods made of broken rice); Bhel Puri (puffed rice based Indian Snacks); Cereal biscuits; Cereal cookies; Cereal preparations; Cereal bars; Breakfast cereals; Cereals, processed; Processed cereals; Chips [cereal products]; High-protein cereal bars; Preparations made from cereals; Ready-to-eat cereals; Pakoda (Cereal based snack food); Probiotic cereal-based snack bars; Flour and preparations made from cereals; Cooked whole grains; Frozen whole grains; Processed whole grains; Processed grains; Sweets; Sweet biscuits; Gummy sweets; Butterscotch sweets; Boiled sweets; Gum sweets; Candies [sweets]; Sweets [candy]; Chocolate sweets; Petha (sweetmeat); Rasagulla (Sweetmeat); Jalebi (Sweetmeat); Natural sweeteners; Semi-sweet chocolate; Sweet pickle [condiment]; Sulab Jamun (Sweetmeat); Sweet and sour sauce; Flavoured and sweetened gelatin desserts; Sugar-free candies; Boiled sugar candies; Nougat candies; Starch-based candies; Chocolate candies; Savoury pies; Savoury pastries; Savoury biscuits; Savoury sauces; Savoury sauces used as condiments; Flour; Dosa (Foodstuff made from rice flour); Flour-based dumplings; Wholemeal bread flour; Bread; Breadsticks; Breadcrumbs; Bread flour; Bread dough; French bread; Bread rolls; Multigrain bread; Fruit bread; Bread sticks; Garlic bread; Fresh bread; Nan bread; Bread mixes; Wholemeal bread; Bread pudding; Pastry dough; Pastry mixes; Pastries; Chocolate pastries; Danish pastries; Bread, pastries and confectionery; Rice cookies; Rice salads; Rice noodles; Rice pudding; Instant rice; Rice salad; Rice-based pudding dessert; Prepared rice dishes; Spices; Powdered spices; Curry spices; Bread flavored with spices; Condiments; Garlic paste [condiment]; Chutneys [condiments]; Sauces [condiments]; Garlic purée [condiment]; Ginger paste [condiment]
CHALSA TEA

4208739   17/06/2019

DAVENDER KUMAR GOYAL
3rd-F-17, Nehru Nagar, Rakesh Marg, Ghaziabad, U.P., (India)
INDIAN NATIONAL

Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092

Proposed to be Used
DELHI

Tea.
4208904   17/06/2019

HARSHIT SEHDEV TRADING AS HIM SHAKTI
H. No. 31, Lane-1, Rochi Purra PO Dehradun South, Dehradun, Uttarakhand, 248171
Sole Proprietor

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
DELHI

Salts, seasonings, flavourings and condiments Honey, Spices, Mixed spices.
4209016    17/06/2019
DAYANA MARY, PROPRIETRIX OF M/S. TRUSEED NATURAL PRODUCTS
NO:237, JACK FRUIT STREET, GANDHI NAGAR POST, ANNAGRAMAM, KURINJIPADI TALUK, VADAKUTHU,
CUDDALORE - 607308, TAMILNADU, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :01/05/2019

CHENNAI
PALM SUGAR, BROWN SUGAR, COCONUT SUGAR [NATURAL SWEETENER], RAW SUGAR, RICE, BROWN RICE, RICE-
BASED SNACK FOODS, RICE FLOUR, WHOLEGRAIN RICE, SPICES, POWDERED SPICES, CURRY SPICES, BAKING
SPICES, GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE TO INDIAN CURRY), PULSE FLOUR,
PROCESSED WHOLE GRAINS, MALT FOR HUMAN CONSUMPTION, MALT EXTRACT FOR FOOD, MALT EXTRACTS USED
AS FLAVOURINGS FOR FOOD AND BEVERAGES
4209055  17/06/2019
MANDAARAM ROSE MALLOW FOODS PRIVATE LIMITED
#54-17-2/4, Kranthi Nagar, Nakkavanipalem, Visakhapatnam - 530 013.
Body Incorporate

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Proposed to be Used
CHENNAI
Ice cream, Ice-cream, Ice creams, Ice milk, Ice cream sundaes, Ice cream cornets, Ice cream substitutes, Ice cream wafers, Ice cream cones, Ice cream drinks, Ice cream gateaux, Ice cream powders, Ice cream substitutes, Imitation ice cream, Ice cream desserts, Fruit ice cream, Dairy ice cream being included in Class 30.
4209559  18/06/2019
BRIJ LAL GUPTA TRADING AS BRIJ LAL GUPTA & SONS
Shop 2; Poonam Asmita, Poonam Garden, Unitech Road, Bolinj, Palghar, Virar - 401303
An Indian national
Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.
Proposed to be Used
MUMBAI
Tea & Coffee
BATTLESTAR
4209661  18/06/2019
BATTLESTAR FOOD TECHNOLOGIES PRIVATE LIMITED
1st Floor, Kagalwala House, C-Block 175, CST Road, Kalina, Santacruz East, Mumbai 400098
Private Limited
Address for service in India/Attorney address:
PRAGATI SHARMA
A-6/6, Vasant Vihar, New Delhi-110057
Proposed to be Used
MUMBAI
COFFEE BEVERAGES AND MILK, COFFEE-BASED BEVERAGES, FLAVOURINGS, OTHER THAN ESSENTIAL OILS, FOR BEVERAGES/FLAVORINGS, OTHER THAN ESSENTIAL OILS, FOR BEVERAGES, TEA BASED BEVERAGES, FLOWERS OR LEAVES FOR USE AS TEA SUBSTITUTES, TEA, SHERBETS, INFUSIONS, NOT MEDICINAL, CHOCOLATE BASED BEVERAGES, CHOCOLATE BEVERAGE WITH MILK, COCOA, BISCUITS, CEREAL PREPARATION, ICE TEA, FLAVOURING SYRUPS FOR BEVERAGES, BAKED GOODS INCLUDING MUFFINS, SCONES, BISCUITS, COOKIES, PASTRIES AND BREADS, AND MIXES TO PREPARE SAME, PASTRY AND CONFECTIONERY, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), SPICES, SALAD DRESSINGS, MAYONNAISE, SPICES, BREATH FRESHENING CONFECTIONERY INCLUDED IN CLASS 30
Trade Marks Journal No: 1913, 05/08/2019 Class 30

4209721 18/06/2019
SUKHWANT SINGH
J-12/39-A, RAJOURI GARDEN, NEW DELHI-110027, INDIA
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
THE APEX COMPANY
1026/21-23, IIND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.

Proposed to be Used
To be associated with:
1157389, 4109796
DELHI
SPICES, MIRCH POWDER
RASAH SPICES
4209769  18/06/2019
I.C.S FOODS PRIVATE LIMITED
AGARWAL BHAWAN, ADJACENT TO QUEEN MARY SCHOOL, TIS HAZARI, G.T. ROAD, NORTH DELHI, DELHI 110054
Company
Address for service in India/Attorney address:
SACHIN SONI & ASSOCIATES
Office No.B-01, A-1 B, Behind Medonald’s, Sector-16, Noida, Uttar Pradesh-201301
Proposed to be Used
DELHI
Spices as are included in class 30.
4209972    18/06/2019
MORARKA ORGANIC FOODS LIMITED
SP 2034-2035, RAMCHANDRAPURA INDUSTRIAL AREA, SITAPURA, JAIPUR-303905, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Used Since :03/10/2009
To be associated with:
1612221
AHMEDABAD
FRUIT SAUCES, PROCESSED GRAINS, PROCESSED FOOD, CHUTNEY, POWDERED SPICES, WHOLE SPICES.
Emami Healthy and Tasty Mantra

4209984    18/06/2019

EMAMI LIMITED
687, Anandapur, EM Byepass, Kolkata – 700 107, West Bengal, India.

An Indian company

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Proposed to be Used

To be associated with:
1736967

KOLKATA

Coffee, Tea, Sugar, Cocoa, Rice, Flour including Atta, Besan, Sattu, Maida; Confectionery, Bread, Pastry, Salt, Mustard, Vinegar, Honey, Sauces (Condiment), Spices, Snacks and Savouries including Bhujia and Chanachur, Biscuit, Vermicelli, Noodles, Pasta, Chowmein, Pre mix ready to cook/Instant cook, Cereals and Pulse flour for food.
PAPPU IMLI

4210520  19/06/2019
MRS. JAYA TILLANI PROPRIETORS OF JAYA GRAH UDYOG
YADAV KRASHI FIRM, BAORI BHAG, INDORE (M.P.) 452012

Address for service in India/Attorney address:
MAA SHARDA ASSOCIATES
7/1 RACE COURSE ROAD NEW PALASIA, 214 RATNAMANI COMPLEX INDORE 452001

Proposed to be Used
MUMBAI
TAMARIND (IMLI) INCLUDED IN CLASS 30.
4210526  19/06/2019
C.LOGESWARAN SOLE PROPRIETOR OF URRAL FOOD PRODUCTS
34 D, E B COLONY EXTENSION, PYKARA, MADURAI - 625004
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Allspice, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]

Transliteration : URAL ; annaiyin kaimanam
BRANDHUT

4210758    19/06/2019
Hriday Lata Singh
425, Lakanpur, Vikas Nagar, Kanpur, Kheora, Kanpur Nagar
Individual

Proposed to be Used

Delhi

Sauces, Pickles, Noodles, Chawmein and Pasta being food products included in Class 30.
TAURUS
4210866  19/06/2019
M/S. JOONKTOLLEE TEA & INDUSTRIES LIMITED
21, STRAND ROAD, KOLKATA – 700 001
An Indian Public Limited Company

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Proposed to be Used
KOLKATA
Tea
4210868   19/06/2019
M/S. JOONKTOLLEE TEA & INDUSTRIES LIMITED
21, STRAND ROAD, KOLKATA – 700 001
An Indian Public Limited Company

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA. P. BOX NO. 2391 GPO.

Proposed to be Used
KOLKATA
Tea
MUMBAI LADU SAMART

4210943   19/06/2019
KAMLAKAR MARUTI RAKSHE
SHOP NO. 1 AND 2, HABIB TERRACE, DR. B. A. ROAD, LALBAUG, MUMBAI-400 012
Used Since : 14/04/1992
To be associated with:
1912482

MUMBAI
CEREALS PREPARED FOR HUMAN CONSUMPTION, FOR EXAMPLE, OAT FLAKES, CORN CHIPS, HUSKED BARLEY, BULGUR, MUESLI; BEVERAGES WITH COFFEE, COCOA, CHOCOLATE OR TEA BASE; PIZZA, PIES, SANDWICHES; CHOCOLATE-COATED NUTS; FLAVOURINGS, OTHER THAN ESSENTIAL OILS, FOR BEVERAGES, CONFECTIONERY, SWEET, NAMKEEN, FARSAN, COFFEE AND TEA, RICE, PASTA AND NOODLES, TAPIOCA AND SAGO; BREAD, PASTRIES AND ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; SAMOSAS, VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER], FRIED DOUGH TWISTS, FRIED CORN, FRIED RICE, SOPAPILLAS, SEASONED BREADING MIX FOR DEEP FRYING.
4211029   19/06/2019
CADBURY UK LIMITED
P.O. BOX 12, Bourneville Lane, Bourneville, Birmingham B30 2LU, United Kingdom
A company incorporated and existing under the laws of the United Kingdom

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
To be associated with:
15813, 3479293

DELHI
Chocolate, chocolates, candy, non-medicated confectionery; biscuits, wafers, cakes, pastries; ice cream, frozen confectionery.
MR. HARISH RAMNANI TRADING AS COCOATINI CHOCOLATIERS
D.No:6-3-190, 4th Floor, Banjara Hills, Hyderabad - 500034, Telangana, India

Sole Proprietor

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Used Since :01/06/2015

To be associated with:

CHENNAI
Confectionery; Sugar Confectionery; Lollipops [Confectionery]; Confectionery Made Of Sugar; Sweet Biscuits; Salted Biscuits; Biscuits; Fruit Biscuits; Sugar Biscuits; Chocolate-Covered Biscuits; Chocolate-Covered Wafer Biscuits; Chocolate-Coated Wafer Biscuits; Chocolates; Cakes; Fruit Cakes; Chocolate Cakes; Cream Cakes; Sponge Cakes; Chocolate Decorations For Cakes; Candy Decorations For Cakes; Cookies; Sugar Cookies; Butter Cookies; Fruit Cookies; Chocolate Cookies; Wafer Cookies; Wafers; Chocolate Wafers; Wafer Biscuits; Chocolate-Coated Wafer Cookies; Ice Cream; Ice Cream Wafers; Ice Cream Cones; Fruit Ice Cream; Cones For Ice Cream; Ice Cream Desserts; Chocolate Candies; Candies [Sweets]; Fruit Bread; Bread; Fresh Bread; Bread Buns; Spices, Cereal snacks; Chocolate drink preparations; Ready-made sauces.
MR. HARISH RAMNANI TRADING AS COCOATINI CHOCOLATIERS
D.No: 6-3-190, 4th Floor, Banjara Hills, Hyderabad - 500034, Telangana, India
Sole Proprietor
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since: 01/06/2015
To be associated with:
3000745

CHENNAI
Confectionery; Sugar Confectionery; Lollipops [Confectionery]; Confectionery Made Of Sugar; Sweet Biscuits; Salted Biscuits; Biscuits; Fruit Biscuits; Sugar Biscuits; Chocolate-Covered Biscuits; Chocolate-Covered Wafer Biscuits; Chocolate-Coated Wafer Biscuits; Chocolates; Cakes; Fruit Cakes; Chocolate Cakes; Cream Cakes; Sponge Cakes; Chocolate Decorations For Cakes; Candy Decorations For Cakes; Cookies; Sugar Cookies; Butter Cookies; Fruit Cookies; Chocolate Cookies; Wafer Cookies; Wafers; Chocolate Wafers; Wafer Biscuits; Chocolate-Coated Wafer Cookies; Ice Cream; Ice Cream Wafers; Dairy Ice Cream; Ice Cream Cones; Fruit Ice Cream; Cones For Ice Cream; Ice Cream Desserts; Chocolate Candies; Candies [Sweets]; Fruit Bread; Bread; Fresh Bread; Bread Buns; Spices, Cereal snacks; Chocolate drink preparations; Ready-made sauces
MR. HARISH RAMNANI TRADING AS COCOATINI CHOCOLATIERS
D.No:6-3-190, 4th Floor, Banjara Hills, Hyderabad - 500034, Telangana, India
Sole Proprietor

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Used Since :01/06/2015

To be associated with:
3000745

CHENNAI
Confectionery; Sugar Confectionery; Lollipops [Confectionery]; Confectionery Made Of Sugar; Sweet Biscuits; Salted Biscuits; Biscuits; Fruit Biscuits; Sugar Biscuits; Chocolate-Covered Biscuits; Chocolate-Covered Wafer Biscuits; Chocolate-Coated Wafer Biscuits; Chocolates; Cakes; Fruit Cakes; Chocolate Cakes; Cream Cakes; Sponge Cakes; Chocolate Decorations For Cakes; Candy Decorations For Cakes; Cookies; Sugar Cookies; Butter Cookies; Fruit Cookies; Chocolate Cookies; Wafer Cookies; Wafers; Chocolate Wafers; Wafer Biscuits; Chocolate-Coated Wafer Cookies; Ice Cream; Ice Cream Wafers; Dairy Ice Cream; Ice Cream Cones; Fruit Ice Cream; Cones For Ice Cream; Ice Cream Desserts; Chocolate Candies; Candies [Sweets]; Fruit Bread; Bread; Fresh Bread; Bread Buns; Spices, Cereal snacks; Chocolate drink preparations; Ready-made sauces.
4211575  19/06/2019
DIPCHAND GAHIMAL PAKHRANI TRADING AS MAHESH ENTERPRISE
Tilak Square, Ta, Hinganghat, Dist. Wardha, Maharashtra-442301
Single Firm

Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)

Proposed to be Used
MUMBAI
TEA, Spice, Nutmeg INCLUDED IN CLASS 30.
SURPLUS

4211631  20/06/2019

MADHAVAN KALAIVANI

592, MANIYAGAM, MAHARAISHI SCHOOL STREET, K.K. NAGAR, MADURAI625020

Trading as ARASAN FOODS

Address for service in India/Agents address:

C. PRAKASH

1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4211764    20/06/2019
BARISTA COFFEE COMPANY LIMITED
83-A, CENTRAL AVENUE, SAINIK FARMS, NEW DELHI-110062
MANUFACTURERS AND MERCHANTS
Used Since :01/04/2018
To be associated with:
875051
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, - CONDIMENTS; SPICES; ICE.
MILLTEC MACHINERY LIMITED

51 A, KIADB Industrial Area, Ist Phase, Bommasandra, Bangalore - 560099, Karnataka

A Company duly incorporated under the Companies Act, 1956

Address for service in India/Attorney address:

SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used

CHENNAI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPICOA, SAGO, ARTIFICIAL, COFFE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY ICE, HONEY, TREACLE, YEAST, BANKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), SPICES, ICE, INCLUDED IN CLASS 30.
CMB

4212150  20/06/2019

SHYAM VARSHNEY GAMA
NAVIPUR ROAD, HATHRAS (U.P.)
SINGLE FIRM

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :10/10/2017

DELHI
SPICES, ASAFOETIDA (HING)
4212393    20/06/2019
SANDEEP TANDON
RESIDING AT 2601, BEAUMOUNT TOWER-B PRABHADEVI, DADAR, MUMBAI-400025
INDIAN NATIONAL
Used Since :15/02/2019

MUMBAI
Dealing in commodities including allspice, almond paste and confectionery, aniseed, barley meal, bean meal, processed buckwheat and buckwheat flour, cinnamon, cloves, cooking salt, corn flour, maize flour, milled corn and maize, crushed barley, crushed oats, curry, flour meal, ginger, honey, husked barley and oats, muesli, mustard and mustard meal, nut flour, palm sugar, pepper, potato flour, rice, rice cakes, saffron, semolina, sesame seed, soya flour, spices, star aniseed, sugar, turmeric, wheat flour, Wheat germ for human consumption.
4212411  20/06/2019
SHEER ALI LONE
BALHAMA PANTHA CHOWK, SRINAGAR-191101, JAMMU AND KASHMIR, INDIA
PROPRIETOR-GULSHAN ENTERPRISES
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
SAFFRON, SAFFRON SALTS FOR SEASONING FOOD.
4212603  20/06/2019
CALLIER CONFECTIONERY PRIVATE LIMITED
190, SHIVAM INDUSTRIAL PARK, OPP. SARVODAY HOTEL, NR. PARIKH PACKAGING, CHANGODAR AHMEDABAD
GUJARAT, INDIA- 382213
Body Corporate
Address for service in India/Agents address:
THAKKAR MEHUL RAJESHBHAI
9, Ramnalnagar Society, Opp. Ichhabenwadi, Rambhaug Road, Maninagar, Ahmedabad - 380 008.
Used Since :17/05/2019
AHMEDABAD
COCOA, COCOA POWDER, CHOCOLATE PRODUCTS, BISCUITS HAVING A CHOCOLATE COATING, CHOCOLATE BARS,
CHOCOLATE CAKES, CHOCOLATE CANDIES WITH FILLINGS, CHOCOLATE WAFERS, CHOCOLATE CHIPS, CHOCOLATE
COATED FRUITS &NUTS, COFFEE, CHOCOLATE & SUGAR CONFECTIONERY PRODUCTS, CHOCOLATE DRINK
INCLUDED IN CLASS 30.
Trade Marks Journal No: 1913 , 05/08/2019

Class 30

4212831 21/06/2019
SWADESI FOODS AND SPICES PRIVATE LIMITED
3-16/202, VAYUPUTRA SS RESIDENCY, STREET NO 4 VANNINAGAR, MALKAJGIRI, HYDERABAD - 500047

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Allspice, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made
from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey,
treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice
[frozen water]
Bridgex Solutions

4213125   21/06/2019

BRIDGEX SOLUTIONS
Flat #104, 1st Floor, Mourya Residency, #4/1 (93/83), 35th Main Road, 3rd Cross, Banagiri Nagar, Yallappa Garden 4th Phase, Banashankari 3rd Stage, Bangalore - 560085
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee, Rice, pasta and noodles, Tapioca and sago,Flour and preparations made from cereals, Bread, pastries and confectionery, Chocolate, Ice cream, sorbets and other edible ices, Sugar, honey, treacle, Yeast, baking-powder, Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments, Ice.
PUFFLEZ

4213166  21/06/2019
Namaami Grah Udhyog Pvt. Ltd.
Ho. No. 105, Ground Floor, Village Ranholla, Nangloi, Delhi 110041
Private Limited

Address for service in India/Agents address:
Khushi Trade Mark Co.
Block A-1/15, Near Sant Hospital, Shastri Marg, Sant Nagar, Burari Delhi-110084

Proposed to be Used
Delhi

Namkeen, Sweets, Chips, Biscuits and Confectionery, Gajjak, Patti.
4213198    21/06/2019
ATRAY OJHA
S/O SHRI RADHA BIHARI OJHA, ADARSH VIHAR COLONY, ROAD NO: 2, RUKANPURA, PATNA, PIN: 800014, BIHAR
An Indian Sole Proprietorship Firm

Address for service in India/Agents address:
SUNIL KUMAR SINGH
S.K. SINGH AND ASSOCIATES, 4TH FLOOR, ROOM NO.4(P),36, GANESH CHANDRA AVENUE, KOLKATA-700013.

Proposed to be Used
KOLKATA
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, MAKHANA
4213388   21/06/2019
BINAPANI SAHOO
INFRONT OF RANIHATA HIGH SCHOOL, RANIHAT (TELI SAHI), PO. BOXI BAZAR, PS. MANGALABAG, PIN- 753001, CUTTACK, ODISHA
PROPRIETARY & MSME

Address for service in India/Attorney address:
PRADYUMNA KUMAR KAR
F-98, Sector-8, CDA, Cuttack-753014, Odisha

Proposed to be Used
KOLKATA
Rice
4213562   21/06/2019
MAHADSU SREE NIRAJKSHI
A-89, Lakshmi Narasimha Nagar, Krishna Nagar, yousufguda, Hyderabad, Telangana, 500045
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
Khetikart

4213945   22/06/2019

CHETTIAR FOODS AND BEVERAGES PRIVATE LIMITED
303, SHREE SAI CORPORATE PARK, MAHAKALI TEMPLE ROAD, OFF NEW LINK ROAD, GOREGAON WEST, MUMBAI-400062, MAHARASHTRA, INDIA

Body Incorporate
Address for service in India/Attorney address:
PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.

Proposed to be Used

MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PAstry, CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, CONDIMENTS, SPICES, FRUIT SAUCES AND ICE.
ZANJEER

4214149  22/06/2019

PRAKASH CHAND KABRA
81, SINDHI COLONY, KALWAR ROAD, JHOTWARA
WHOLESALE AND RETAIL
PROPRIETOR

Proposed to be Used

AHMEDABAD

TEA, RUSK, NAMKEEN, SNACKS, POHA, BREAD, SPICES
AMIT GULATI, TRADING AS (AMIT MARKETING)
PLOT NO. 151, SECTOR 58, FARIDABAD, HARYANA, POSTAL CODE 121004- INDIA.
Proprietor
Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001
Used Since: 15/07/2018
DELHI
chocolates, Filled chocolates, Liqueur chocolates, Milk chocolates, Chocolates containing nutrients Flour and preparations made from cereals; confectionery; Chocolate; Sweets, sugar-free sweets, sugarless sweets, candies, boiled sweets, chocolate sweets, peppermint sweets, mint-based sweets, sweets (non-medicated), gum sweets, xylitol-sweetened sweets and related products included in class 30.
4214377  22/06/2019
AMIT GULATI TRADING AS AMIT MARKETING
PLOT NO. 151, SECTOR 58, FARIDABAD, HARYANA, POSTAL CODE 121004- INDIA
PROPRIETOR

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001
Used Since : 15/07/2018

DELHI
chocolates, Filled chocolates, Liqueur chocolates, Milk chocolates, Chocolates containing nutrients Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Cereal based prepared snack foods, Prepared savory foodstuffs made from potato flour, Prepared foodstuffs in the form of sauces, Snack foods prepared from maize, Cereal based prepared snack foods, Ice [frozen water], Sweets, sugar-free sweets, sugarless sweets, candies, boiled sweets, chocolate sweets, peppermint sweets, mint-based sweets, sweets (non-medicated), gum sweets, xylitol-sweetened sweets related products included in class 30.
DHARAMPAL PREMCHAND LIMITED
A-34/35, SECTOR-60, NOIDA-201301(U.P.)
MANUFACTURERS AND MERCHANTS
Used Since: 24/09/2018
To be associated with:
DELHI
HARD CANDY
SRI SHIVA SURYA BRAND

4215027   24/06/2019
G RAMBABU
H NO 2-44, PAATA WATER TANK LANE, KAPILESWARAPURAM MANDAL, EAST GODAVARI DISTT – 533307, ANDHRA PRADESH, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
ALI HYDER IMAM
403, imams.ca, MAH Manor, (besides masab tank bus stop), Banjara Hills road, Masab Tank, Hyderabad - 500028.

Proposed to be Used
CHENNAI
RICE & RAVA
4215032  24/06/2019
PUSHPENDRA SINGH
185, SCHEME NO. 114, A.B. ROAD INDORE M.P
Individual

Address for service in India/Attorney address:
NEELRAJ ASSOCIATES
105-106,NX,SHAKUNTALA COMPLEX,NEAR HOLKAR SCIENCE COLLEGE,NAVLAKHA,INDORE, M.P-452001

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice.
4215219    24/06/2019
RAHIMAN.S
trading as ; ADUKALA FOODS
NO.18/218, CHIMBUKAD, ERIKAYOOR.P.O, ALATHOOR, PALAKKAD.DT-678546 KERALA
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
BIJU JOHN
CORDIALCODE, CHUNGATHARA P.O., NILAMBUR ( VIA ), MALAPPURAM DIST., KERALA - 679 334.
Proposed to be Used
CHENNAI
FLOUR AND PREPARATIONS MADE FROM CEREALS, SPICES AND CONDIMENTS, BREAD PASTRY AND
CONFECTIONERY.
FIT4

4215346  24/06/2019

SAURABH CHOUHARY
DAYANANAD NAGAR, KHUNDAN PURI ROAD, RAJ BHATTA, ALWAR, RAJASTHAN, INDIA 301001
INDIVIDUAL

Address for service in India/Attorney address:
SUSHIL CHOUHARY
F-153-154, Time Square, Central Spine, Vidhyadhar Nagar, Jaipur-302039, Rajasthan

Proposed to be Used

AHMEDABAD

SPICES
4215594  24/06/2019
PARTH ARYAN SHARMA
P1-605, ASHIANA PALM COURT, RAJ NAGAR EXTENSION, GHAZIABAD -201001 UTTAR PRADESH
Individual
Address for service in India/Attorney address:
NISHCHAY DHINGRA
Chamber No.155 Lawyers Block Saket district Court New Delhi 110017
Used Since :01/03/2019
DELHI
Coffee, tea, cocoa, artificial coffee
4216318   25/06/2019
BABY ORAKAN CHOIYI PROPRIETOR OF FERN GLADE
PEARL, PUTHYATHERU MANDAPAM, CHIRAKKAL, KANNUR, KERALA - 670011
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
TEA, ORTHODOX TEA LEMON TEA, GREEN TEA , ORGANIC TEA, AND COFFEE INCLUDED IN CLASS 30
Trade Marks Journal No: 1913 , 05/08/2019          Class 30

R.SANJAY PROPRIETOR OF NIRSAN PLANTATIONS
4/144B, WATER FALLS ROAD, ALAKARAI VILLAGE, COONOOR, NILGIRIS-643104 TAMIL NADU
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
MILLVITA

4217716  26/06/2019
ELITE GREEN PVT LTD
B-602, SAFAL PEGASUS, PRAHLAD NAGAR, SATELLITE, AHMEDABAD-380 015 GUJARAT STATE, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Proposed to be Used

AHMEDABAD

HERBAL FLAVOURINGS FOR MAKING BEVERAGES; COFFEE-, COCOA-, CHOCOLATE- OR TEA-BASED BEVERAGES; AERATED DRINKS [WITH COFFEE, COCOA OR CHOCOLATE BASE]; MALT EXTRACTS USED AS FLAVOURINGS FOR BEVERAGES
4217717   26/06/2019
JYOTI BHAWSAR
Flat No. 6, Building No. A, Mount N Glory, Kharadi, Pune - 411014
Individual
Address for service in India/Attorney address:
NADAR VENNILAI
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/10/2018
MUMBAI
Cakes.
4218150  27/06/2019

PRAVEEN KUMAR KHARE (INDIAN NATIONAL, PROPRIETOR), TRADING AS S.S. DISTRIBUTER
426, Khare Bandhu Sadan, East Kariya Pather, Sarkari Kuan, Ghamapur, Jabalpur - 482001, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Spices
SESOBAVIJAY

4218681   27/06/2019
MR. SESARAM NEMAJI PARMAR TRADING AS VIKRAM TEA TRADING CO.
SUHARO KA VAS, SUMERPUR, DIST. PALI (RAJASTHAN)
INDIVIDUAL
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT
Used Since :28/10/2014
To be associated with:
3732227

AHMEDABAD
TEA, COFFEE, SPICES, COCOA AND ARTIFICIAL COFFEE, BREAD, PASTRY AND CONFECTIONERY, FLOUR AND PREPARATIONS MADE FROM CEREALS, ATTA, DALIA, MAIDA, RAWA, SOOJEE, BESAN, PAPAD, HING, NAMKEEN, VERMICELLI, SWEETS, SAGO, ICES, SUGAR, HONEY, TREACLE, YEAST, BAKING- POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), READY TO EAT FOOD PRODUCTS, WAFERS, KETCHUP, NOODLES, RICE, JEERA, INCLUDED IN CLASS 30
4218689  27/06/2019
DIVINE DAIRY
OLD NO: 30 NEW NO: 25 SCHOOL ROAD, PERAMBUR, CHENNAI-600 011
PARTNERSHIP FIRM
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
Trade Marks Journal No: 1913, 05/08/2019 Class 30

4218712 27/06/2019
MERCY SAJITH
KALLUVETTIL HOUSE, THYCKAL P.O., CHERTHALA, ALAPPUZHA KERALA, INDIA.
MANUFACTURERS AND MERCHANTS
SOLE PROPRIETOR

Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020

Proposed to be Used
CHENNAI
CHOCOLATE, CHOCOLATE CAKE, COCOA, SUGAR, BISCUITS.
M H FOOD PRODUCTS
PLOT NO-29, SURVEY NO-68, TARGGHADI INDUSTRIAL AREA, JAMNAGAR HIGHWAY, TARGGHADI, RAJKOT, GUJARAT. INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisbridge, Ahmedabad.380006
Used Since :02/04/2019
AHMEDABAD
BISCUITS; CAKE; PASTRY; SWEETS; BUNS; BREAD; NAMKEEN; COOKIES; WHEAT-BASED SNACKS; SANDWICHES; CHEESEBURGERS [SANDWICHES]; HAMBURGERS [SANDWICHES]; ICE CREAM; WRAP SANDWICHES; HAMBURGER SANDWICHES; FRANKFURTER SANDWICHES; VEGETABLE BURGERS [SANDWICHES]; TURKEY BURGERS [SANDWICHES]; VEGGIE BURGERS [SANDWICHES]; VEGETABLE BURGER SANDWICHES; HOT DOG SANDWICHES; ICE CREAM SANDWICHES; VEGGIE BURGER SANDWICHES; SOY BURGER SANDWICHES; TURKEY BURGER SANDWICHES; MUFFINS
BACK TO SOURCE (P) LTD.
#174, SECTOR 19-A, CHANDIGARH-160019, INDIA

Address for service in India/Attorney address:
KOMPAL BANSAL
# 5568, SECTOR 38-WEST, CHANDIGARH-160036

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, flour and preparations made from cereals; bread, pastry and confectionery; ices; honey, yeast, baking-powder; salt; mustard; vinegar, sauces, (condiments); spices; ice
4218995    27/06/2019
SHYAM SUNDER PROPRIETOR OF PANDY JI HONEY & FOOD PRODUCTS
VILLAGE MEHTAWAS, TEHSIL NEEMRANA, DISTRICT ALWAR, RAJASTHAN - 301704
PROPRIETOR
Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031

Proposed to be Used
AHMEDABAD
HONEY
SATYAM ENTERPRISES
8A, Raj Enclave, Chhapraulla, G. B. Nagar, U. P
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Spices, Powdered spices, Curry spices, Garam masala.
4219327   28/06/2019
LUV BHARDWAJ PROPRIETOR OF FUN N JOY FOODS
PLOT NO. A-37, GR. FLOOR, MILAP NAGAR, UTTAM NAGAR, NEAR JAIN MANDIR, DELHI-110059
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
To be associated with:
3265410, 3666896, 3666897, 3666898, 3666899, 3666900, 3681999, 4075330

DELHI
BISCUITS, COOKIES & CONFECTIONERY
4219716   28/06/2019
KAIRO DISTRICT CO-OPRATIVE MILK PRODUCERS UNION LIMITED
AMUL DAIRY ROAD, ANAND - 388001 GUJARAT STATE, INDIA
Address for service in India/Attorney address:
NANAVATI ASSOCIATES
NANAVATI ASSOCIATES Advocates, Patent & Trade Mark Attorneys Satyam Corporate Square, Block-B, B/h Rajpath Club, Off S
G Road, Bodakdev, Ahmedabad
Used Since :02/04/2019
To be associated with:
517961
AHMEDABAD
ICE CREAM AND ICE CREAM CONFECTIONS, MIXTURES FOR MAKING ICE CREAM, WATER ICES, CANDY FOR FOOD,
SUGAR CANDY, SUGAR FREE FROZEN CONFECTIONS AND DESSERTS, BISCUITS, (OTHER THAN FOR ANIMALS),
WAFERS (BISCUITS), ALL CONTAINING OR COATED WITH CHOCOLATE AND/OR FLAVORED ADDITIVES AND
BEVERAGES WITH A FLAVORED BASE CONTAINING MILK
4219717   28/06/2019
KAIRA DISTRICT CO-OPRATIVE MILK PRODUCERS UNION LIMITED
AMUL DAIRY ROAD, ANAND - 388001 GUJARAT STATE, INDIA
Address for service in India/Attorney address:
NANAVATI ASSOCIATES
NANAVATI ASSOCIATES Advocates, Patent & Trade Mark Attorneys Satyam Corporate Square, Block-B, B/h Rajpath Club, Off S G Road, Bodakdev, Ahmedabad
Used Since :09/04/2019
To be associated with:
517961
AHMEDABAD
ICE CREAM AND ICE CREAM CONFECTIONS, MIXTURES FOR MAKING ICE CREAM, WATER ICES, CANDY FOR FOOD, SUGAR CANDY, SUGAR FREE FROZEN CONFECTIONS AND DESSERTS, BISCUITS, (OTHER THAN FOR ANIMALS), WAFERS (BISCUITS), ALL CONTAINING OR COATED WITH CHOCOLATE AND/OR FLAVORED ADDITIVES AND BEVERAGES WITH A FLAVORED BASE CONTAINING MILK
4219719  28/06/2019
KAIRA DISTRICT CO-OPRATIVE MILK PRODUCERS UNION LIMITED
AMUL DAIRY ROAD, ANAND - 388001 GUJARAT STATE, INDIA

Address for service in India/Attorney address:
NANAVATI ASSOCIATES
NANAVATI ASSOCIATES Advocates, Patent & Trade Mark Attorneys Satyam Corporate Square, Block-B, B/h Rajpath Club, Off S G Road, Bodakdev, Ahmedabad

Used Since: 23/03/2019

AHMEDABAD
ICE CREAM AND ICE CREAM CONFECTIONS, MIXTURES FOR MAKING ICE CREAM, WATER ICES, CANDY FOR FOOD, SUGAR CANDY, SUGAR FREE FROZEN CONFECTIONS AND DESSERTS, BISCUITS, (OTHER THAN FOR ANIMALS), WAFERS (BISCUITS), ALL CONTAINING OR COATED WITH CHOCOLATE AND/OR FLAVORED ADDITIVES AND BEVERAGES WITH A FLAVORED BASE CONTAINING MILK
4219721  28/06/2019
KAIRA DISTRICT CO-OPRATIVE MILK PRODUCERS UNION LIMITED
AMUL DAIRY ROAD, ANAND - 388001 GUJARAT STATE, INDIA
Address for service in India/Attorney address:
NANAVATI ASSOCIATES
NANAVATI ASSOCIATES Advocates, Patent & Trade Mark Attorneys Satyam Corporate Square, Block-B, B/h Rajpath Club, Off S G Road, Bodakdev, Ahmedabad
Used Since :06/04/2019
To be associated with:
517961
AHMEDABAD
ICE CREAM AND ICE CREAM CONFECTIONS, MIXTURES FOR MAKING ICE CREAM, WATER ICES, CANDY FOR FOOD, SUGAR CANDY, SUGAR FREE FROZEN CONFECTIONS AND DESSERTS, BISCUITS, (OTHER THAN FOR ANIMALS), WAFERS (BISCUITS), ALL CONTAINING OR COATED WITH CHOCOLATE AND/OR FLAVORED ADDITIVES AND BEVERAGES WITH A FLAVORED BASE CONTAINING MILK
4219937  28/06/2019
SHRUTI UMESH CHANDURKAR
Kumbharpura, Anjangaon Surji, Amravati
Sole Proprietor
Address for service in India/Agents address:
VINEET SHRIKANT PARANJAPE
Flat No.14, Bldg. No.20, Anandnagar Park, Paud Road, Kothrud, Pune-4110038.

Proposed to be Used
MUMBAI
Salts, seasonings, flavourings and condiments, spices, spice preparations, spice extracts, cloves (spice), ginger (spice), Pepper (spice), Cinnamon (spice), spice mixes, spice rubs, spiced salt, edible spices, curry spices, baking spices, Pizza spices, Mixed spices, helichrysum spices, mustard power (spice), spices and condiments in the form of powder, Grounded spices, all kind of spices included in Class 30.
SURYAPUR

4219954   28/06/2019
M/S. JOONKTOLLEE TEA & INDUSTRIES LIMITED
21, STRAND ROAD, KOLKATA – 700 001
An Indian Public Limited Company

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Proposed to be Used
KOLKATA
Tea
DANIAH RICE

4219974    28/06/2019

VIRTUS TRADE

2nd Floor, Office # 202, Vihav Ensign, Beside Geri Compound, Gotri Vasna Road, Vadodara, Gujarat – 390021

Partnership Firm

Address for service in India/Attorney address:

POOJASHREE

F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

AHMEDABAD

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4219984  28/06/2019
HARIKA FOODS
# 26/5, KARTHIK ENCLAVE, SIKH VILLAGE, SECUNDERABAD, HYDERABAD - 500009, TELANGANA
Partnership Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :15/03/2014

CHENNAI
Sweets [candy], Spices, Spice mixes, Flours, Rice snacks,Cereal based snacks,
4220462  29/06/2019
HITESH ROCHWANI , PROPRIETOR OF SUPREME FOOD PRODUCTS
364 / 2 / 1 , MUSAKHEDI UDHYOG NAGAR , INDORE ( M. P.)
Sole Proprietary firm
Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001
Proposed to be Used
To be associated with:
2595066
MUMBAI
Confectionary & Wafers .
JANAKBHAI DADABHAI CHAVDA PROPRIETOR OF KRISHNA ICE CREAM
KRUSHNA NAGAR MAIN ROAD, MAVDI PLOT, RAJKOT-360004 (GUJARAT)
Individual
Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD., 121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002
Used Since :05/04/2015
AHMEDABAD
ICE CREAM, SWEETS, CONFECTIONERY, FLOUR AND PREPARATIONS MADE FROM CEREALS, NAMKEEN,
PROCESSED CEREALS, PROCESSED GRAINS, FARSAN (CEREAL BASED SNACKS), SPICES, WAFERS, FRYUMS,
KHAKHRA INCLUDED IN CLASS-30
4220515  29/06/2019
JANAKBHAI DADABHAI CHAVDA PROPRIETOR OF KRISHNA ICE CREAM
KRUSHNA NAGAR MAIN ROAD, MAVDI PLOT, RAJKOT-360004 (GUJARAT)
Individual
Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD., 121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002
Used Since :18/04/2015
To be associated with:
4220514
AHMEDABAD
ICE CREAM, SWEETS, CONFECTIONERY, FLOUR AND PREPARATIONS MADE FROM CEREALS, NAMKEEN,
PROCESSED CEREALS, PROCESSED GRAINS, FARSAN (CEREAL BASED SNACKS), SPICES, WAFERS, FRYUMS,
KHAKHRA INCLUDED IN CLASS-30
GOUTAM'S UTTAM

4220944    29/06/2019
SITARAM SAH (SOLE PROPRIETOR) M/S. MALA UDYOG
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI-110006
A SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.

Proposed to be Used
DELHI
SOTTIE FOOD COMPOUND (PREPARATIONS MADE FROM CEREALS).
VINDHIZ

4221022   29/06/2019

NIDHI JAIN TRADING AS NIDHI ENTERPRISES
148-B, RAJGURU NAGAR, FEROZEPUR ROAD, LUDHIANA-141012 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/05/2019

DELHI

Spices, Tea, Rice, Sugar, Besan (Gram flour), Maida (wheat flour), Suji (Wheat flour), Dalia, Flour & Preparations made from Cereals; Namkeen (cereal based fried snacks), Snacks, Icecreams, Sweets, Confectionery & Bakery Goods.
DESSERT CLOUD
4221126  29/06/2019
MR. DILIP RAMCHAND HINDUJA
10/B/2 NITYANAND BAUGH CO OPERATIVE HOUSING SOCIETY, MAHUL ROAD, CHEMBUR, MUMBAI-400 074.
Single Firm

Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR-421 003.

Proposed to be Used
MUMBAI
WAFFLES, PREPARATIONS FOR MAKING WAFFLES, WAFFLES WITH A CHOCOLATE COATING, PREPARATION FOR MAKING BAKERY PRODUCTS, BISCUITS, CHOCOLATE, FLOUR AND PREPARATION MADE FROM CEREALS, BREADS, CAKES, PASTRY AND CONFECTIONERY, PANCAKES.
MILLS AND MIXES

4221337  01/07/2019

VAMAXI SHAH MODY
59, Ratna Jyot Ind Estate, IRLA Gaothan Lane, Mumbai 400056.

INDIVIDUAL

Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.

Proposed to be Used

MUMBAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, TAPIOCA AND SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, SPECIAL FLOUR COMBINATIONS, BREAD, PASTRY AND CONFECTIONERY, ICES, SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE.
4221717  01/07/2019
KOMAL ARORA PROPRIETOR OF P.R. FOOD LINE
SHOP NO. 9 - A, NEW GRAIN MANDI, KOTA, RAJSTHAN -324007. INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
To be associated with:
4095113
AHMEDABAD
BAKERY PRODUCTS, NAMKEEN & SWEETS IN CLASS 30
TATA SALT LITE
4222989   02/07/2019
TATA SONS PRIVATE LIMITED
Bombay House, 24- Homi Mody Street, Mumbai-400001
An Indian Company incorporated under The Companies Act, 1913.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
1553368, 1553369
MUMBAI
Salt.
TATA SALT CRYSTAL SALT

4222990  02/07/2019
TATA SONS PRIVATE LIMITED
Bombay House, 24- Homi Mody Street, Mumbai-400001
An Indian Company incorporated under The Companies Act, 1913.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
1553368, 1553369, 1553370, 1632281

MUMBAI
Salt.
TATA SALT ROCK SALT

4222991   02/07/2019
TATA SONS PRIVATE LIMITED
Bombay House, 24- Homi Mody Street, Mumbai-400001
An Indian Company incorporated under The Companies Act, 1913.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
1553368, 1553369, 1553370, 3727644

MUMBAI
Salt.
TATA SALT BLACK SALT

4222992  02/07/2019
TATA SONS PRIVATE LIMITED
Bombay House, 24- Homi Mody Street, Mumbai-400001
An Indian Company incorporated under The Companies Act, 1913.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
1553368, 1553369, 1553370

MUMBAI
Salt.
4223406  02/07/2019
PRITAM TINDWANI PROPRIETOR OF CRYSTAL FOODS
MN NO. 678, BLOCK NO. 7, CHINCHWAD, KOLHAPUR-416119
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
2617493  24/10/2013
FRESCO JUICE PRIVATE LIMITED
trading as ;FRESCO JUICE PRIVATE LIMITED
NEW NO.AH-11,OLD NO.AH-216,2ND STREET, 8TH MAIN ROAD, SHANTHI COLONY, ANNA NAGAR, CHENNAI - 600040.
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE PROVISIONS OF THE COMPANIES ACT 1956
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Proposed to be Used
CHENNAI
FRESH FRUITS AND VEGETABLES, FROZEN FRUITS AND VEGETABLES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
2789903  12/08/2014
W8 AMAR TRADEMARK LLP
A-41, NARAINA INDUSTRIAL AREA, PHASE-1, DELHI-110028
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :01/05/2009
To be associated with:
2789902
DELHI
PAN MASALA (BETEL SPICES), SCENTED AND SWEET SUPARI, MOUTH FRESHNERS INCLUDED IN CLASS 31.
MAHESH KUMAR
205, WARD 7, KANINA (RURAL) (14), KANINA MANDI, MAHENDRAGARH, HARYANA-123027
MERCHANTS & MANUFACTURERS
Used Since: 01/01/2015

DELHI
TRADING OF ANIMAL FEED SUPPLEMENT AS INCLUDED IN CLASS 31.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS OF DESCRIPTIVE NATURE.
WEEDIHIT
2903265  16/02/2015
GREEN PLANET ORGANICS PVT. LTD.
trading as ;GREEN PLANET ORGANICS PVT. LTD.
47, 48, 49, 50, RAM BAGH, INDUSTRIAL AREA, TRANSPORT NAGAR, JALANDHAR-144004 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/08/2011
DELHI
Agricultural, Horticultural and Forestry Products and Grains; Living Animals; Fresh Fruits and Vegetables, Natural Plants and Flowers, Seeds; Food Stuff for animals including Oil Cakes, Cotton Seeds and Poultry Feed.
UTTAR PRADESH BEEJ VIKAS NIGAM
C-973/974-B, FAIZABAD ROAD, MAHANAGAR LUCKNOW, U.P 226006
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
VED PRAKASH NAG
633/656, MATIYARI ROAD, CHINHAT LUCKNOW 226028, U.P

Used Since: 09/12/2002

DELHI

SEED [BEEJ].

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

NO EXCLUSIVE RIGHT OVER THE TERM "U P SEED" AND OTHER DESCRIPTIVE MATTER APPEARING ON LABEL.
1121 DIAMOND BASMATI RICE
2920519  12/03/2015
PANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, (LALJI HOUSE), YOJNA VIHAR, DELHI-110092
Used Since :01/04/2014
To be associated with:
2920514, 2920516
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; ALMONDS; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS & MALT.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2920514. NO EXCLUSIVE RIGHT OVER THE TERM " BASMATI RICE"..
Yashwant Glucose

2948051    23/04/2015
YASHWANT SAHAKARI GLUCOSE KARKHANA LTD.
SIDDESHWAR NAGAR, PADALI, TAL. SHIRALA. DIST. SANGLI-415408. MAHARASHTRA
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER COMPANIES ACT 1956

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
MUMBAI
MANUFACTURER AND MERCHANT OF MAIZE
3013527  20/07/2015
GAJJAN MAJRA FEED LIMITED
trading as ;GAJJAN MAJRA FEED LIMITED
3RD FLOOR, CN TOWER, ADJOINING PREET PALACE, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :30/08/2012
DELHI
Cattle Feed.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately. Mark shall be used as represented.
DAAWOOD

3086067  26/10/2015

BIPUL BEDI
161 A New Colony Gurgaon 122001 (Haryana)
Marketing and Trading

Address for service in India/Attorney address:

DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607
Used Since :15/01/2015

DELHI
PAN MASALA
3170774    28/01/2016
SSS PHARMACHEM PVT LTD.
216, SAHJANAND ESTATE, B/H LALJI MULJI TRANSPORT, SARKHEJ BAVLA ROAD, AHMEDABAD, GUJARAT, INDIA
MANUFACTURERS
Address for service in India/Agents address:
MAKHJIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANNE (E)-400603
Used Since: 22/08/2004
AHMEDABAD
LIVE ANIMALS, FOODSTUFFS FOR ANIMALS, MALT, CATTLE FEED
3241874    24/04/2016
MR. HARISINGH SIHAG
trading as ;M/S. SAWANRIYA CATTLE FEED INDUSTRIES
GOLUWALA SIHAGAN, PITIBANGA, HANUMANGARH RAJASTHAN
MANUFETURER AND MERCHANT
FIRM
Address for service in India/Attorney address:
TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, (RAJASTHAN)
Used Since :10/08/2015
AHMEDABAD
CATTLE FEED
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE:"ALL DESCRIPTIVE
MATTERS, subject to restriction of the goods for sale in the state of RAJASTHAN only..
3287259  17/06/2016
SANJAY GANESH MISHRA
NO.297/1.KYARKOPPA ROAD, DHARWAD KARNATAKA -580 007
MANUFACTURER AND MERCHANTS
SOLO PROPRIETOR
Address for service in India/Agents address:
HOLLA ASSOCIATES
#193, 'KASHI BHAVAN', 6TH CROSS, GANDHINAGAR, BANGALORE-560009.
Used Since :07/06/2016
CHENNAI
PAN MASALA, FLAVOURED SUPARI, MOUTH FRESHNER
Mark considered substantially as shown in the form of representation.
3302602  05/07/2016
CHAROEN POKPHAND GROUP CO., LTD.
313 C.P. Tower Silom Road, Bangrak District, Bangkok 10500 Thailand
Manufacturers
A company organised and existing under the laws of Thailand.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Animal feed.
3305789   11/07/2016
TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/06/2015
To be associated with:
3250620
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS, VEGETABLES, SEEDS,
NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, INCLUDED IN CLASS 31
AMAR

3331093  09/08/2016
TEJRAM
trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI 110034
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
RAJ WAAS
3344297   24/08/2016
TEJRAM
DHARAM PAUL
NEERAJ KUMAR
NUTESH KUMAR
trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI 110034
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
To be associated with:
3335702
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS, VEGETABLES, SEEDS,
NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, SPICES OF ALL KINDS, PAN MASALA INCLUDED IN
CLASS 31
MARIO

3349736    31/08/2016
TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURES AND MERCHANTS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Used Since :21/07/2015

DELHI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS, VEGETABLES, SEEDS,
NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, PAN MASALA INCLUDED IN CLASS 31

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.3250620.
SHRI PALIWAL CATTLE FEED PRIVATE LIMITED

trading as; SHRI PALIWAL CATTLE FEED PRIVATE LIMITED

SHRI PALIWAL CATTLE FEED PRIVATE LIMITED, NEAR BUS STAND, UPLI ODAN, NATHDWARA, RAJSAMAND - 313301, RAJASTHAN, INDIA.

MANUFACTURER

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:

GAURAV SONI, ADVOCATE

E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since: 11/08/2016

AHMEDABAD

CATTLE FEED, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS IN CLASS 31.

subject to restriction of the goods for sale in the state of GUJARAT only, no exclusive right to descriptive matters.
RAJ NEWAS

3353798  05/09/2016

TEJRAM
DHARAM PAUL
NEERAJ KUMAR
NUTESH KUMAR

trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURERS & MERCHANTS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
To be associated with:
3335702

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS, VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, PAN MASALA INCLUDED IN CLASS 31
BESTOCAL
3357792 08/09/2016
AFKINZ SUISSE INDIA PRIVATE LIMITED
303, SHIV LOK, JANSATH ROAD, MUZAFFARNAGAR - 251 001, (U.P.).
Manufacturer, Merchant, Exporter and Trader
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :11/04/2001
DELHI
Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt, raw cereals, almonds, cashew, dog biscuits, oil cake, citrus fruit, raw cocoa beans.
3375432    27/09/2016
TULSI COTEX & OIL INDUSTRIES
BHAUTIKBHAI SURESHBHAI SORATHIYA
PARESHBHAI TARSHIBHAI KOTADIYA
YOGESHBHAI MANSUKHBHAI VEKARIYA
trading as: TULSI COTEX & OIL INDUSTRIES
AT. : ABHEPAR, TAL. LODHIKA, DIST: RAJKOT,(GUJARAT) INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT
Used Since :01/05/2016
AHMEDABAD
OIL CAKE INCLUDED IN CLASS-31

Translation : SHREE NATHJI OIL CAKE
3437158  20/12/2016
SONAI CATTLE FEED PVT.LTD.
MANUFACTURER & TRADER
Address for service in India/Attorney address:
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :15/11/2016
MUMBAI
Cattle Feed
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
RAJASTAN ROYAL
3459523   17/01/2017
KAVERI SEED COMPANY LTD.,
trading as ;KAVERI SEED COMPANY LTD.,
513, 5TH FLOOR, MINERVA COMPLEX, S.D.ROAD, SECUNDERABAD - 500003, A.P., INDIA.
MANUFACTURER AND MERCHANT
INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :02/01/2012
CHENNAI
SEEDS
3573842    19/06/2017
MEHSANA DISTRICT CO-OPERATIVE MILK PRODUCERS' UNION LIMITED
HIGHWAY, MEHSANA- 384 002. GUJARAT. INDIA.
A Society Registered Under Mumbai Co-operative Societies Act - 1925.

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.

Used Since :01/04/1996

To be associated with:
3573833

AHMEDABAD

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOOD STUFFS FOR ANIMALS AND MALT INCLUDED IN CLASS-31.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3573855    19/06/2017
MEHSANA DISTRICT CO-OPERATIVE MILK PRODUCERS' UNION LIMITED
HIGHWAY, MEHSANA- 384 002. GUJARAT. INDIA.
A Society Registered Under Mumbai Co-operative Societies Act - 1925.
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.
Used Since :01/04/1996
AHMEDABAD
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOOD STUFFS FOR ANIMALS AND MALT INCLUDED IN CLASS-31
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
VICKY

3575095 20/06/2017

VIKAS GHANSHYAMBhai BAROT
31, ARJUNNAGAR SOCIETY PART-1, NEAR AMBICA BUS STOP, HIGHWAY, KALOL - 382 721. DIST - GANDHINAGAR.
GUJARAT. INDIA
AN INDIVIDUAL

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.

Proposed to be Used
AHMEDABAD
SUPARI (BETEL NUTS), FRESH BETEL NUTS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, GRAINS AND SEEDS INCLUDED IN CLASS-31.
3575765  21/06/2017
MR. SHREYANKUMAR NAreshbhai Doshi
trading as ; PARAS AGRO AGENCY
209, RUDRA ARCADE, OPP. HELMET CIRCLE, DRIVE - IN ROAD, 132 FT. RING ROAD, MEMNAGAR, AHMEDABAD
Address for service in India/Attorney address:
MIHIR A. SURTI, ADVOCATE
A/5, 1ST FLOOR, CAPITAL COMMERCIAL CENTRE, NEAR SANYAS ASHRAM, ASHRAM ROAD, AHMEDABAD - 380 009 - GUJARAT
Used Since :05/06/1980
AHMEDABAD
AGRICULTURAL PRODUCTS AND SEEDS.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3585621  06/07/2017
SIBLAL AGROVET PRIVATE LIMITED
703, Stesalit Towers, E 2/3, Block EP & GP, Sector – V, Salt Lake Electronics City, Kolkata – 700 091, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Proposed to be Used
KOLKATA
Animal feed; Foodstuffs and beverages for animals; Foodstuffs for pets, farm animals & poultry; Animal biscuits; Food for aquarium fish; Mixed animal feed; Bran; Forage; Fodder; Straw [forage]; Cattle feed; Pig feed; Livestock feed; Foodstuffs for chickens, birds, sheep, calves, horses, puppies and fish; Foodstuffs for marine animals; Cat food; Dog food; Edible Pet, Bird, Dog &Cat treats; Foodstuffs for animals containing botanical extracts; Animal litter; Milk-based animal foodstuffs.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD REAL & GOLD EXCEPT AS DEPICTED.
3589124   11/07/2017
HARDIK RAMESHCHANDRA DASADIYA
BLOCK NO 1404, RADHE TENAMENT, NEAR SARDAR SOCIETY, SURENDRANAGAR
Address for service in India/Attorney address:
REGAL IPR ASSOCIATES
717, STAR CHAMBER, 7TH FLOOR, HARIHAR CHOWK, RAJKOT - 360 001, GUJRAT
Proposed to be Used
AHMEDABAD
EDIBLE LIME.
RISE BULL FOOD TECH PVT. LTD.
Qtr no. B-28, WCL Colony, Jaripatka, Nagpur - 440 014

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
Sweet Supari, Souff, Mukhawas, Supari Scented, Supari & Chana Supari
3592164  15/07/2017
AMIN H. HIMANI PROPRIETOR OF AMIN TRADERS
MOTI SHAK MARKET, OPP. OLD PANJRAPOLE, DHANDHUKA, DIST : AHMEDABAD, GUJARAT-INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
SWEET SUPARI, SUPARI INCLUDED IN CLASS 31.
3613998  17/08/2017
JAIN IRRIGATION SYSTEMS LTD.
Jain Plastic Park, N.H. No.6, Bambhori, Jalgaon : 425001.
Company
Address for service in India/Attorney address:
ROYZZ & CO.
2A/ 54, kalpataru estate JV Link Road, Andheri East 400093, Mumbai
Used Since : 31/01/1987
MUMBAI
agricultural, horticulture and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
3619272   23/08/2017
MR. ASHOKBHAI CHHAGANBHAI KHANPARA, TRADING AS:- AKSHAR INDUSTRIES
SURVEY NO. 15/2, 8/B - NATIONAL HIGHWAY, NEAR JAMWADI GATE, NEAR JAMWADI G.I.D.C., JAMWADI, GONDAL -
360 311, DIST. RAJKOT (GUJARAT) INDIA
Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT
Used Since :10/12/2007

AHMEDABAD

Groundnut Seeds Cake, Cotton seeds Cake, Corn Cake and Cattle Feed.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Trade Marks Journal No: 1913, 05/08/2019

Proprietor: MAYANK KEDIA, SOLE PROPRIETOR, TRADING AS, M/S. FRESH PETALS
Address: DB - 9, Ground Floor, Near City Centre – I, Sector – I, Salt Lake, Kolkata – 700 064, West Bengal

Proprietorship Firm

Address for service in India/Attorney address:

GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Used Since: 14/09/2014

KOLKATA

KOLKATA

Natural plants and flowers; Dried flowers; Cut flowers; Natural and dried flower arrangements; Natural flower garlands; Wreaths of natural and dried flowers; Flower bulbs; Bulbs; Dried flowers, herbs and plants for decoration; Potted bonsai; Pine cones; Palms (Leaves of the Palm Tree); Dried corn husks for decoration; Flower seeds.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3656299   12/10/2017
SUPER MAUNSCENT HYBRID AGRO SEEDS PRIVATE LIMITED
MATHURAPUR, PS, WARISNAGAR, SAMASTIPUR 848101, BIHAR-
body incorporate

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
SEEDS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.
3669646  03/11/2017
MR. SALAHUDDIN ABDUL HAMID TRADING AS BABLU ENTERPRISES
Plot No. 16-4-176, Madina Nagar, Railway Station, Mudkhed, Tq. Mudkhed, Dist. Nanded - 431 806
Sole proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
Sweet Supari, Souff, Mukhawas, Supari Scented, Supari & Chana Supari
3701456  13/12/2017
PHILIP BORGAVI (INDIAN NATIONAL, PROPRIETOR), TRADING AS URBAN ORGANICS
Plot No; 1254, Rajarajeshwari Colony, Opp. R. T. O. Office, Kondapur, Hyderabad - 500084, Telangana
Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :23/11/2016
CHENNAI
Agricultural products; fresh fruits and vegetables, seeds, natural plants and flowers
URBAN ORGANICS

3701459  13/12/2017
PHILIP BORGAVI (INDIAN NATIONAL, PROPRIETOR), TRADING AS URBAN ORGANICS
Plot No; 1254, Rajarajeshwari Colony, Opp. R. T. O. Office, Kondapur, Hyderabad - 500084, Telangana
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :23/11/2016

CHENNAI
Agricultural products; fresh fruits and vegetables, seeds, natural plants and flowers
Trade Marks Journal No: 1913, 05/08/2019  Class 31

3720913  06/01/2018
NARESH GAMBIH
NH-7 JUST CROSSING UPPAL WADI, RAIL WAY, BRIDGE, KAMPTEE ROAD, NAGPUR -440026
THE TRADE MARKS ACT -1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
Prakrithi

3724217    11/01/2018
R. NIRMAL KUMAAR
trading as ;S.N.ENTERPRISES
1/89, BHASKAR COLONY, VIRUGAMBAKKAM, TAMIL NADU, INDIA
MANUFACTURER AND MERCHANTS
SINGLE FIRM

Address for service in India/Attorney address:
SHIVAKUMAR AND SURESH
NEW NO.4,OLD NO.48, 3RD STREET, EAST ABIRAMAPURAM,MYLAPORE,CHENNAI- 600 004

Proposed to be Used
CHENNAI
FRESH VEGETABLES, AGRICULTURAL AND AQUACULTURE CROPS, FRESH FRUITS, NUTS, VEGETABLES AND HERBS SEEDS BULBS AND SEEDING FOR PLANT BREEDINGS.
KUMARASAMY INDIRAJOTHI, PROPRIETOR TRADING AS S.P.M. POULTRY CARE
#54/14, KATCHERI STREET, VELUR ROAD, NAMAKKAL, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARmenian street, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Used Since: 04/01/2018

CHENNAI
ANIMAL POULTRY FEEDS, PREPARATIONS FOR EGG LAYING POULTRY, POULTRY, LIVE, FERTILISED EGGS FOR HATCHING, MEAL FOR ANIMALS

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3881125 06/07/2018
MAHALAKSHMI TRADERS
8 / 2, Agraharam Street, Shevapet, Salem - 636002
Partnership Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Flax seeds, unprocessed, Unprocessed proso millet.
ABHI

3886463    13/07/2018

M/S.SPRIHA BIOSCIENCES PRIVATE LIMITED
#1401, 14th Floor, Babu Khan Estate, Basheerbagh, Hyderabad-500 001, Telangana State, India
Company incorporated under the Companies Act 1956

Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India

Used Since :08/04/2009

CHENNAI

All Types of Plant Seeds, Hybrid Seeds, Fodder Seeds, Groundnut Seeds, Pearl Millet Seeds, Maize Seeds, Paddy Seeds, Cotton Seeds, Sunflower Seeds, Genetically Modified Seeds, all kinds of Vegetable, Field crop & Agricultural Seeds included in Class 31
VEDA

3907644  04/08/2018

K. MANIMEKALAI
No.19/115, Kongu Nagar, Muthur Road, Senapathyalayam Village, Vellakovil - 638 111, Tamil Nadu.
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR

Address for service in India/Agents address:
G.RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM, CHENNAI - 600 033.

Proposed to be Used

CHENNAI
Fresh fruits, Vegetables, unprocessed grains & Cereals.
3930199  30/08/2018

ARUN MOHANLAL JOSHI
101/A, DEVIDARSHAN COMPLEX, TEMBHI NAKA, BHAWANI CHOWK THANE (W) - 400 602.
An individual trading as RAJ MARKETING.

Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau, 73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.
Used Since :01/04/2018

MUMBAI
SUPARI (BETAL-NUTS), PAN MASALA, AGRICULTURAL, HORTICULTURAL & FORESTRY PRODUCTS & GRAINS, NOT INCLUDED IN OTHER CLASSES LIVING ANIMALS, FRESH FRUITS & STUFFS FOR ANIMALS ALL GOOD BEING INCLUDED IN CLASS 31.
BIG C MOBILES PVT. LTD.,
D.No.1-99/2/B, Plot No.2, 4th Cross Road, Image Hospital Lane, Vithalrao Nagar, Madhapur, Hyderabad (T.S) India.

Body Incorporate

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
CHENNAI

Agricultural seeds of all kinds including seeds, unprocessed pulses, rice, fresh fruits, vegetables and sounf.
TAAREEF

3988219  31/10/2018

SYED IRFANUDDIN

trading as ;Unique Tobacco Products

D.No. 18-13-8/A/5, Street No 2, Wadi E Farhan Colony, Bandlaguda, Post Keshavgiri, Hyderabad 500 005 (TS), India

Manufacturers and Merchants

Proprietor

Address for service in India/Agents address:

RAO & RAO.

12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used

CHENNAI

Mukhwas, supari, sweet supari, chaliya (betel nuts), mouth freshner, mitha masala, pan masala (without tobacco) katha, betel nut powder and sounf.
OSCAR - 9

3996764 13/11/2018

SEEDKING INDIA PVT. LTD.,
Flat No.102/2, First Floor, DRS Complex, Kompally Medchal Dist., (T.S) India.

Body Incorporate

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Used Since: 05/11/2017

CHENNAI
Seeds.

*subject to the mark should be use within the states of Andhra pradesh & Telangana.*
DOUBLE - M

3996765  13/11/2018
SEEDKING INDIA PVT. LTD.,
Flat No.102/2, First Floor, DRS Complex, Kompally Medchal Dist., (T.S) India.
Body Incorporate
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :05/11/2017
CHENNAI
Seeds.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
PINAKI - M SUPER

3996767  13/11/2018

SEEDKING INDIA PVT. LTD.,
Flat No.102/2, First Floor, DRS Complex, Kompally Medchal Dist., (T.S) India.
Body Incorporate
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASL GU DA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
CHENNAI
Seeds.
ASHOKA FARM AIDS
No-11, 2nd Main, 2nd Division, Goraguntepalya, Yeshwantpur, Bengaluru - 560022, Karnataka
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :30/06/2013

CHENNAI

Seeds

SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS MALGUDI SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION..
TEXMO

4015540  03/12/2018
AQUAPUMP INDUSTRIES.
THUDIYALUR POST, COIMBATORE 641034, TAMILNADU.
Registered Under Indian Partnership Act, 1932.

Address for service in India/Agents address:
C. DANIEL & GLADYS.
III FLOOR, Y.M.C.A BUILDING, 223, N.S.C BOSE ROAD, CHENNAI - 600 001.

Proposed to be Used
CHENNAI
Grains and agricultural, horticultural and forestry products not included in other classes, live animals, fresh fruits and vegetables, seeds, natural plants and flowers; foodstuffs for animals, malt.
4017031 04/12/2018
AQUASUB ENGINEERING,
THUDIYALUR POST, COIMBATORE 641034, TAMILNADU.
REGISTERED UNDER INDIAN PARTNERSHIP ACT, 1932.
Address for service in India/Agents address:
C. DANIEL & GLADYS.
III FLOOR, Y.M.C.A BUILDING, 223, N.S.C BOSE ROAD, CHENNAI - 600 001.

Proposed to be Used
CHENNAI
GRAINS AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS NOT INCLUDED IN OTHER CLASSES,
LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT

The mark to be considered as a whole, as a composite mark depicting the distinctive lettering style, colour combination and art work.
Bahari

4029864  18/12/2018
KALASH SEEDS PVT. LTD.
P.O. BOX NO. 77, MANTHA SQUARE, JALNA TQ. AND DIST. JALNA MAHARASHTRA - INDIA

Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.

Proposed to be Used
MUMBAI
SEEDS
4030790  18/12/2018
M/S. SANJAY OIL MILL CO.
PORBANDAR HIGHWAY ROAD, UPLETA - 360490, (GUJARAT) INDIA.
Partnership Firm
Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT
Used Since : 12/11/1989
AHMEDABAD
OILCAKE, CATTLE FEED INCLUDED IN CLASS-31.
4042275   31/12/2018
MEEHWA WANG (INDIAN NATIONAL, PROPRIETOR), TRADING AS WANG CHINESE CUISINE
Near John Son School, Ratan Colony, Narmada Road, Jabalpur - 482001, Madhya Pradesh
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
Trade Marks Journal No: 1913 , 05/08/2019           Class 31

Ckstar
4043115   01/01/2019
GAURAV SINGHAL
H-1419, NARELA, DSIDC, DELHI- 110040
INDIVIDUAL
Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used
DELHI
Agricultural and aquacultural crops, horticulture and forestry products, Algae for human or animal consumption, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products, Seeds, bulbs and seedlings for plant breeding, Flower bulbs, Plant bulbs, Raw and unprocessed grains and seeds, Natural plants and flowers, Live animals, organisms for breeding, Live animals, Malts and unprocessed cereals, Fresh fruits, nuts, vegetables and herbs, Organic fresh herbs, Organic fresh fruit and vegetables, Mixed fruits [fresh], Fresh noni fruit, Fresh bean sprouts, Fresh brussels sprouts, Supari (Betel nuts), Fresh betel nuts, Foodstuffs and fodder for animals, Animal feeds, Animal feed preparations, Animal feedstuffs, Synthetic animal feed, Mixed animal feed, Animal feed preparations, Formula animal feed, Feeding stuffs for animals, Rice bran [animal feed], Starch pulp [animal feed], Fish meal [animal feed], Preserved crops for animal feeds, Feeding preparations for bees, Feeding substances for bees, Cattle food, Khal Binaula and Mustard khal, Oil Cakes, Cereal cakes for animals, Animal feeds, Foodstuffs containing phosphate for feeding animals, Soy bean meal [animal feed], Preserved crops for animal feeds, Foodstuffs containing phosphate for feeding animals, Foodstuffs and beverages for animals, Milk substitutes for use as foodstuffs for animals, Foodstuffs for animals containing botanical extracts, Residues from malt treatment for use as an animal feed, Artificial milk prepared for use as a feeding stuff for calves, Betel Leaf (Paan), Supari (Betel nuts), Betel nuts, fresh, Fresh betel nuts, Fresh Spanish limes, Raw Nuts, Fresh nuts, Natural plants and flowers,
Ckgoid
4043116  01/01/2019
GAURAV SINGHAL
H-1419, NARELA, DSIDC, DELHI- 110040
INDIVIDUAL

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used
DELHI
Agricultural and aquacultural crops, horticulture and forestry products, Algae for human or animal consumption, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products, Seeds, bulbs and seedlings for plant breeding, Flower bulbs, Plant bulbs, Raw and unprocessed grains and seeds, Natural plants and flowers, Live animals, organisms for breeding, Live animals, Malts and unprocessed cereals, Fresh fruits, nuts, vegetables and herbs, Organic fresh herbs, Organic fresh fruit and vegetables, Mixed fruits [fresh], Fresh noni fruit, Fresh bean sprouts, Fresh brussels sprouts, Supari (Betel nuts), Fresh betel nuts, Foodstuffs and fodder for animals, Animal feeds, Animal feed preparations, Animal feedstuffs, Synthetic animal feed, Mixed animal feed, Animal feed preparations, Formula animal feed, Feeding stuffs for animals, Rice bran [animal feed], Starch pulp [animal feed], Fish meal [animal feed], Preserved crops for animal feeds, Feeding preparations for bees, Feeding substances for bees, Cattle food, Kha[bi-nula and Mustard khal, Oil Cakes, Cereal cakes for animals, Animal feeds, Foodstuffs containing phosphate for feeding animals, Soy bean meal [animal feed], Preserved crops for animal feeds, Foodstuffs containing phosphate for feeding animals, Foodstuffs and beverages for animals, Milk substitutes for use as foodstuffs for animals, Foodstuffs for animals containing botanical extracts, Residues from malt treatment for use as an animal feed, Artificial milk prepared for use as a feeding stuff for calves, Betel Leaf (Paan), Supari (Betel nuts), Betel nuts, fresh, Fresh betel nuts, Fresh Spanish limes, Raw Nuts, Fresh nuts, Natural plants and flowers,
Ckone
4043117  01/01/2019
GAURAV SINGHAL
H-1419, NARELA, DSIIDC, DELHI- 110040
INDIVIDUAL
Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091
Proposed to be Used
DELHI
Agricultural and aquacultural crops, horticulture and forestry products, Algae for human or animal consumption, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products, Seeds, bulbs and seedlings for plant breeding, Flower bulbs, Plant bulbs, Raw and unprocessed grains and seeds, Natural plants and flowers, Live animals, organisms for breeding, Live animals, Malts and unprocessed cereals, Fresh fruits, nuts, vegetables and herbs, Organic fresh herbs, Organic fresh fruit and vegetables, Mixed fruits [fresh], Fresh noni fruit, Fresh bean sprouts, Fresh brussels sprouts, Supari (Betel nuts), Fresh betel nuts, Foodstuffs and fodder for animals, Animal feeds, Animal feed preparations, Animal feedstuffs, Synthetic animal feed, Mixed animal feed, Animal feed preparations, Formula animal feed, Feeding stuffs for animals, Rice bran [animal feed], Starch pulp [animal feed], Fish meal [animal feed], Preserved crops for animal feeds, Feeding preparations for bees, Feeding substances for bees, Cattle food, Khal Binaula and Mustard khal, Oil Cakes, Cereal cakes for animals, Animal feeds, Foodstuffs containing phosphate for feeding animals, Soy bean meal [animal feed], Preserved crops for animal feeds, Foodstuffs containing phosphate for feeding animals, Foodstuffs and beverages for animals, Milk substitutes for use as foodstuffs for animals, Foodstuffs for animals containing botanical extracts, Residues from malt treatment for use as an animal feed, Artificial milk prepared for use as a feeding stuff for calves, Betel Leaf (Paan), Supari (Betel nuts), Betel nuts, fresh, Fresh betel nuts, Fresh Spanish limes, Raw Nuts, Fresh nuts, Natural plants and flowers,
FRUVE

4048893  07/01/2019

RASHMIN M. MAJITHIA
21/A, NIRMOTRI, SANJEEV BAUGH, NEW SHARDA MANDIR ROAD, PALDI, AHMEDABAD. GUJARAT STATE, INDIA.
ADULT, AN INDIAN NATIONAL

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :01/01/2017

AHMEDABAD
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS, MALT
Kesarpower

4057012  15/01/2019
GAURAV SINGHAL TRADING AS KESARONE PRODUCTS
H-1419, NARELA, DSIIDC, DELHI- 110040
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used

DELHI
Agricultural and aquacultural crops, horticulture and forestry products, Algae for human or animal consumption, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products, Seeds, bulbs and seedlings for plant breeding, Flower bulbs, Plant bulbs, Raw and unprocessed grains and seeds, Natural plants and flowers, Live animals, organisms for breeding, Live animals, Malts and unprocessed cereals, Fresh fruits, nuts, vegetables and herbs, Organic fresh herbs, Organic fresh fruit and vegetables, Mixed fruits [fresh], Fresh noni fruit, Fresh bean sprouts, Fresh brussels sprouts, Supari (Betel nuts), Fresh betel nuts, Foodstuffs and fodder for animals, Animal feeds, Animal feed preparations, Animal feedstuffs, Synthetic animal feed, Mixed animal feed, Animal feed preparations, Formula animal feed, Feeding stuffs for animals, Rice bran [animal feed], Starch pulp [animal feed], Fish meal [animal feed], Preserved crops for animal feeds, Feeding preparations for bees, Feeding substances for bees, Cattle food, Khal Binaula and Mustard khal, Oil Cakes, Cereal cakes for animals, Animal feeds, Foodstuffs containing phosphate for feeding animals, Soy bean meal [animal feed], Preserved crops for animal feeds, Foodstuffs containing phosphate for feeding animals, Foodstuffs and beverages for animals, Milk substitutes for use as foodstuffs for animals, Foodstuffs for animals containing botanical extracts, Residues from malt treatment for use as an animal feed, Artificial milk prepared for use as a feeding stuff for calves, Betel Leaf (Paan), Supari (Betel nuts), Betel nuts, fresh, Fresh betel nuts, Fresh Spanish limes, Raw Nuts, Fresh nuts, Natural plants and flowers,
Kesarplus
4057013  15/01/2019
GAURAV SINGHAL TRADING AS KESARONE PRODUCTS
H-1419, NARELA, DSIIDC, DELHI- 110040
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used
DELHI
Agricultural and aquacultural crops, horticulture and forestry products, Algae for human or animal consumption, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products, Seeds, bulbs and seedlings for plant breeding, Flower bulbs, Plant bulbs, Raw and unprocessed grains and seeds, Natural plants and flowers, Live animals, organisms for breeding, Live animals, Malts and unprocessed cereals, Fresh fruits, nuts, vegetables and herbs, Organic fresh herbs, Organic fresh fruit and vegetables, Mixed fruits [fresh], Fresh noni fruit, Fresh bean sprouts, Fresh brussels sprouts, Supari (Betel nuts), Fresh betel nuts, Foodstuffs and fodder for animals, Animal feeds, Animal feed preparations, Animal feedstuffs, Synthetic animal feed, Mixed animal feed, Animal feed preparations, Formula animal feed, Feeding stuffs for animals, Rice bran [animal feed], Starch pulp [animal feed], Fish meal [animal feed], Preserved crops for animal feeds, Feeding preparations for bees, Feeding substances for bees, Cattle food, Khal Binaula and Mustard khal, Oil Cakes, Cereal cakes for animals, Animal feeds, Foodstuffs containing phosphate for feeding animals, Soy bean meal [animal feed], Preserved crops for animal feeds, Foodstuffs containing phosphate for feeding animals, Foodstuffs and beverages for animals, Milk substitutes for use as foodstuffs for animals, Foodstuffs for animals containing botanical extracts, Residues from malt treatment for use as an animal feed, Artificial milk prepared for use as a feeding stuff for calves, Betel Leaf (Paan), Supari (Betel nuts), Betel nuts, fresh, Fresh betel nuts, Fresh Spanish limes, Raw Nuts, Fresh nuts, Natural plants and flowers,
LLIVELONG
C-103, GAT NO. 216, DESTINATION OSTIA, MOSHI ALANDI ROAD, MOSHI, PIMPRI CHINCHWAD, PUNE-412105

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
RECOPHOS-P

4192046  30/05/2019
AVIBO FEED ADDITIVES
601/1, Shaan Corner, Rasta Peth, Pune - 411011, Maharashtra, India
Partnership Firm registered under the provisions of the Partnership Firm Act, 1932

Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
Legatarian IPR Consultants LLP, Office No. 11, 2nd Floor, Goldwings S. No. 118/A, Final Plot no. 543, Sinhgad Road, Pune-411030, Maharashtra, India.

Proposed to be Used
MUMBAI
Fodder / Cattle food / Forage, Strengthening animal forage, Maize and Rape cake for cattle, Meal for animals and Animal foodstuffs being goods included in class 31
GORURAL
4195605  03/06/2019
GORURAL FOODS & BEVERAGES PRIVATE LIMITED
C/O SUNIL KR, KUMAR ENCLAVE, H. NO:- 257, W. NO:- 12, GANDHI CHOWK, NEAR SURI SCHOOL ROAD, MADHUBANI, PIN:- 847211, BIHAR
AN INDIAN PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
SUNIL KUMAR SINGH
S.K. SINGH AND ASSOCIATES, 4TH FLOOR, ROOM NO.4(P),36, GANESH CHANDRA AVENUE, KOLKATA-700013.
Used Since :28/02/2019
KOLKATA
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
4195658 03/06/2019
SARVDA AGRO PRODUCER COMPANY LIMITED
N-56/2 F/F OLD NO WZ 208 KHYALA ROAD SHYAM NGR TAGORE GDN NEW DELHI 110018 DELHI West Delhi DL 110018 IN
dealing in agro and dairy products
Private Company
Proposed to be Used
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
4196165  03/06/2019
GLAMAC INTERNATIONAL PRIVATE LIMITED
84/803, THE KALPAVRUKSHA CHS, VASANT VIHAR, THANE WEST- 400610, MAHARASHTRA, INDIA
Body- incorporate including Private Limited
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
FOODSTUFFS AND BEVERAGES FOR ANIMALS; ANIMAL FATTENING PREPARATIONS
4197091  04/06/2019
RIAAN AGRIVENTURES PRIVATE LIMITED
215, FLOOR – 2ND, AMRUT DIAMOND HOUSE, TATA ROAD NO. 1, ROXY CINEMA OPERA HOUSE, GIRGAON MUMBAI
Mumbai City MH 400004 IN
registered private limited company

Address for service in India/Attorney address:
DHANSHREE CHILBULE
345, KINGSWAY SHRADHA HOUSE, NAGPUR- 440001 (MAHARASHTRA); INDIA.

Used Since: 21/12/2016

MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants; flowers; foodstuffs for animals, malt.
Trade Marks Journal No: 1913,  05/08/2019   Class 31

4198155  05/06/2019
DEVENDRA KUMAR GUPTA S/O. SH. VISHAMBHAR DAYAL GUPTA
TRADING AS M/s. JAI BALAJI SORTEX AT- H- 1/106, RIICO INDUSTRIAL AREA, HINDAUN CITY-322230 (RAJ.)
Proprietorship Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :20/04/2018
AHMEDABAD
Wheat, Wheat seed, Fresh wheat, Unprocessed proso millet, Barley, Maize.
J. B. S. GOLD
4198156  05/06/2019
DEVENDRA KUMAR GUPTA S/O. SH. VISHAMBHAR DAYAL GUPTA
TRADING AS M/s. JAI BALAJI SORTEX AT- H- 1/106, RIICO INDUSTRIAL AREA, HINDAUN CITY-322230 (RAJ.)
Proprietorship Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since : 20/04/2018
AHMEDABAD
Wheat, Wheat seed, Fresh wheat, Unprocessed proso millet, Barley, Maize.
ZINCOTIN
4199768  07/06/2019
VIVEK DABAS
trading as ;WELKINE LIFE CARE
1037, SECTOR-2 ROHTAK, HARYANA-124001
MANUFACTURER & TRADER
Used Since :04/12/2017
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES:
LIVING ANIMALS: FRESH FRUITS AND VEGETABLES: SEEDS NATURAL PLANTS AND FLOWERS: FOODSTUFFS FOR
ANIMALS, MALT.
PLATE PLUS
4199769  07/06/2019
VIVEK DABAS
trading as ;WELKINE LIFE CARE
1037, SECTOR-2 ROHTAK, HARYANA-124001
MANUFACTURER & TRADER
Used Since :08/12/2017
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES:
LIVING ANIMALS: FRESH FRUITS AND VEGETABLES: SEEDS NATURAL PLANTS AND FLOWERS: FOODSTUFFS FOR
ANIMALS, MALT.
4200528  07/06/2019
AKHILESH GUPTA
Ward No. 07, Lalganj Purvi, Katghar Lalganj, Azamgarh - 276202 (U.P.)
import export and wholesale trade
Individual proprietor

Proposed to be Used
DELHI
FRUITS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT INCLUDED IN CLASS 31
4200693  07/06/2019
EKCON RETAILS LLP
17, CITY PALACE, BEHIND KIRAN MOTORS, PUNA KUMBHARIYA ROAD, PARVAT PATIYA, SURAT, GUJARAT.
A Company Under the Limited Liability Partnership(LLP) Act 2008

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
FRESH FRUITS AND VEGETABLES, SEEDS, FRESH AND UNPROCESSED FRUITS, VEGETABLES, NUTS AND SEEDS,
FRESH BEANS, RAW CEREALS, FRESH PULSES
4200750  08/06/2019
ALIMUDDIN SK, TRADING AS-SUROJ HYBRID SEEDS
VILL- HAREKNAGAR, PO-BELDANGA, PS- BELDANGA, DIST-MURSHIDABAD, PIN-742133, WEST BENGAL.
SINGLE FIRM
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
AGRICULTURAL SEEDS, BEING INCLUDED IN CLASS 31
GREENMIDAS
4202940  11/06/2019
JUGAL NEMICHAND DAGA
802/803, PARTH APARTMENT, UMRA-20, SURAT, GUJARAT-395007
An Individual
Address for service in India/Attorney address:
CHANDNI JINDAL
B-603, MANGLAM HEIGHTS, BESIDE RAJHANS SYNFONIA NEAR ABHVA CHOWKDI, VESU, SURAT, GUJARAT-394230
Proposed to be Used
AHMEDABAD
Fresh Fruits and vegetables
SUNDARBG2

4203079  11/06/2019
ASHOKBHAI DHARAMSHIBHAI GADHIYA AN INDIAN NATIONAL
28, KAMALNAYAN BUNGLOWS, GALA GYMKHANA ROAD, OPP. GARDEN RESIDENCY, SOUTH BOPAL, AHMEDABAD.
GUJARAT - INDIA.
NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
IN RESPECT OF RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, RAW AND UNPROCESSED GRAINS AND SEEDS, FRESH FRUITS AND VEGETABLES, FRESH HERBS, NATURAL PLANTS AND FLOWERS, BULBS, SEEDLINGS AND SEEDS FOR PLANTING INCLUDED IN CLASS-31.
SUGAR DHARA
4203361 11/06/2019
SUBHASH MANN
PROP. SHRI RAM AGRI TECH INDIA, KARNAL ROAD, ASSANDH
PROPRIETOR
Address for service in India/Attorney address:
NEERAJ GUPTA
H. NO. 96/18 SHRI POOJ MOHALLA NIRWALA STREET KAITHAL
Proposed to be Used
DELHI
GREEN CHARI JAWAR SEED
SR27+4

4203396  11/06/2019

SUBHASH MANN
PROP. SHRI RAM AGRI TECH INDIA, KARNAL ROAD, ASSANDH
PROPRIETOR
Address for service in India/Attorney address:
NEERAJ GUPTA
H. NO. 96/18 SHRI POOJ MOHALLA NIRWALA STREET KAITHAL

Proposed to be Used
DELHI
WHEAT SEED
4203736  12/06/2019

VNKC AGROCOM PRIVATE LIMITED
Shangrila Arcade, Near Shyamal Cross Roads, Anandnagar Road, Ahmedabad-380015
Manufacturer and Trader

Address for service in India/Attorney address:
UNIVERSAL LEGAL
505-506, Shivalik High Street, Nr. Keshavbaug Party Plot, Opp. HDFC Bank, Vastrapur, Ahmedabad-380015

Proposed to be Used
AHMEDABAD

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
4203915  12/06/2019
SAMIRBHAI DINESHBHAI PANJAWANI PROPRIETOR OF SD GRUH UDHYOG
Joravnagar, Lati Bazar, Near Trimurti School, Surendranagar, Gujarat.

Address for service in India/Attorney address:
DIPEN THAKKAR, ADVOCATE
MAHI COMMUNICATION, A-2, SAGAR COMPLEX B/h. JANTA ICE CREAM, STERLING HOSPITAL LANE, GURUUL,
AHMEDABAD -52

Proposed to be Used
AHMEDABAD
EDIBLE LIME.
MI LIFESTYLE

4204127  12/06/2019
MI LIFESTYLE MARKETING GLOBAL PVT.LTD
trading as ;MI LIFESTYLE MARKETING GLOBAL PVT.LTD
NO.25, 2ND FLOOR, LANCO HOUSE, G.N.CHETTY ROAD, T.NAGAR, CHENNAI-600 017, TAMIL NADU
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY
Used Since :12/07/2017
To be associated with:
3974053

CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS.
NUTRASILK

4204400  12/06/2019

NUTRANTA SEEDS PVT. LTD.
8-1-GST/03, GRUHASHILPI NEST, SIMHAPURI COLONY, BOWRAMPET, HYDERABAD-500043 (TELANGANA)

A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :16/02/2018

CHENNAI

Seeds.
NUTRA RAFALE
4204401 12/06/2019
NUTRANTA SEEDS PVT. LTD.
8-1-GST®03, GRUHASHILPI NEST, SIMHAPURI COLONY, BOWRAMPET, HYDERABAD-500043 (TELANGANA)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :16/02/2018
CHENNAI
Seeds.
CAROLINA

4204402  12/06/2019
NUTRANTA SEEDS PVT. LTD.
8-1-GST#03, GRUHASHILPI NEST, SIMHAPURI COLONY, BOWRAMPET, HYDERABAD-500043 (TELANGANA)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :16/02/2018

CHENNAI
Seeds.
SACHA SONA CATTLE FEED

4204569   12/06/2019
SMT. RAJNI BALA PROPRIETOR OF M/S SHIVA OIL MILLS
SIRSA ROAD, SARDULGARH, DISTT. MANSA, PUNJAB.
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015

DELHI
CATTLE FEED AND FOODSTUFFS FOR ANIMALS.
MUKLAWA
4204576   12/06/2019
SH. VIJAY KUMAR PROPRIETOR OF M/S KRISHNA TRADERS
BHAWANIGARH ROAD, SAMANA, DISTT. PATIALA, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/05/2019
DELHI
CATTLE FEED, OIL CAKE AND FOODSTUFFS FOR ANIMALS.
4204905  13/06/2019
ARCELI AGRIBIZ PVT LTD
A/3, Sugar Market, Ahemdabad street, Carnac Bunder, Mumbai-019
Private Limited
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals; malt
GHOST

4205116  13/06/2019
M/S TRDP HAPPY WORLD PVT. LTD.
trading as ;M/S TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used

DELHI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS, VEGETABLES, SEEDS,
NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, SPICES OF ALL KINDS INCLUDED IN CLASS 31.
4205350    13/06/2019
NAGARAJ M
trading as ;NAVA SIRI FOOD PRODUCTS
#189, 5TH CROSS,BENDRE NAGAR,BSK 2ND STAGE BANGALORE,KARNATAKA,INDIA-560070.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS, INCLUDING PULSES NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS;FOODSTUFFS FOR ANIMALS, MALT.
4205664 13/06/2019
SRI RAMA AGRI GENETICS (INDIA) PVT. LTD
H.No.11-68, Ground Floor 2, Siddeswara Apartments, Krishna Nagar, Kurnool-518002
A Company Incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
PARLANCE LEGALPROCESS
Flat No. C9, 2nd Floor, Banjara Gardens Complex, Beside Familia Hospital, Road No 12, Banjarahills, Hyderabad- 500034

Proposed to be Used
CHENNAI
SEEDS AND SEEDLINGS
4206060  14/06/2019
MR. VISHNU KUMAR GOYAL (PROP.) OF M/S SHRI RAMESH INDUSTRIES
E-1, 223, RIICO INDUSTRIAL AREA, BHARATPUR-321001 (RAJASTHAN).
SINGLE FIRM
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/04/2019
DELHI
OIL CAKE FOR ANIMALS.
AKIVA SUPERFOODS

4206229  14/06/2019
GOODVITAMIN FOODS PRIVATE LIMITED
K-1/8, Second Floor, Rajapuri Road, Uttam Nagar, New Delhi – 110059, India

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017

Used Since :14/02/2019

DELHI

Raw and unprocessed agricultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; malt; Oats.
COPEFRUT

4206592   14/06/2019

COPEFRUT S.A.
Longitunal Sur Km. 185, Curicó, Chile
A company organized and existing under the laws of Chile

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Used Since :20/04/2016

DELHI
Fresh fruit
XLR8

4206623  14/06/2019
SUPER SEEDS PRIVATE LIMITED.
32, NEW ANAJ MANDI, HISSAR-125001, HARYANA, INDIA.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Seeds.
SOYPRO
4207011    15/06/2019
VIPPY INDUSTRIES LTD.
28, Industrial Area, A.B. Road, Dewas (M.P.) Pin – 455001
Company Incorporated under Indian Company Act, through Director

Address for service in India/Agents address:
RAKESH SONI.
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI
Animal feedstuffs.
4207519  15/06/2019
SINGHAL EDIBLE (INDIA) LLP
116-117, MANGLAM INDUSTRIEAL CITY, JAITPURA, JAIPUR (RAJASTHAN)
Limited Liability Partnership (LLP)

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.
RAJSUNDRI

4208547  17/06/2019

DIVYANSH GARG
DAMPIER NAGAR, MATHURA
OWNER

Address for service in India/Agents address:
VIPUL SETH
1234B, Bhagwati Bhawan, Near SBI Crossing, Chowki Bagh, Bhadhur, Mathura-281001,(U.P.).

Proposed to be Used

DELHI

Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt as being including in Class 31 as per nice classification
INDI-BOL

4208562    17/06/2019

M/S TRDP HAPPY WORLD PVT. LTD.

trading as ; M/S TRDP HAPPY WORLD PVT. LTD.

92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used

DELHI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS, VEGETABLES, SEEDS,
NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, SPICES OF ALL KINDS INCLUDED IN CLASS 31.
4208670  17/06/2019
G. WILLIAM VIJAY BASKAR
trading as ;STAR BIOTECH SOLUTIONS
PLOT NO.6&7, VGP LAY OUT PHASE II, GANDHI STREET, UTHANDI ECR, SHOLINGANALLUR, CHENNAI-600119.
MANUFACTURERS AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
PRODUCT FOR LIVING SHRIMPS IN AQUACULTURE FARMS.
Trade Marks Journal No: 1913, 05/08/2019 Class 31

4208673  17/06/2019
G.WILLIAM VIJAY BASKAR
trading as ;STAR BIOTECH SOLUTIONS
PLOT NO.6&7, VGP LAY OUT PHASE II, GANDHI STREET, UTHANDI ECR, SHOLINGANALLUR, CHENNAI-600119.
MANUFACTURERS AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
PRODUCT FOR LIVING SHRIMPS IN AQUACULTURE FARMS.
4209285  18/06/2019
ANANDBAUG AGROTECH PRIVATE LIMITED
FLAT NO 303 SNO 251/1/1 DP ROAD ATUL APART TELE PUNE PUNE MH 411007 IN
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
POSH PETS

4209974    18/06/2019

SHIKHA DHAVAL BHATT, TRADING AS POSH PETS
70, BHATT BHUVAN, FLAT NO-16A, BHAUDAJI ROAD, OPP. GYMKHANA, MATUNGA-EAST, MUMBAI-400019
AN INDIAN NATIONAL SOLE PROPRIETOR

Address for service in India/Agents address:
DEEPAK AMARSHI VARIYA
Office No.305, Kaveri Commercial Premises Co.op.Society Ltd.,3rd floor, Jagannath Temple Road, Near Holiday Inn Hotel, Sakinaka Metro Station(Junction), Sakinaka, Mumbai-400072.
Used Since :15/08/2016

To be associated with:
3783249

MUMBAI

Pet Food, Pet Fruits, Foodstuff for Pets and other items for pets as included In Class 31
4209997  18/06/2019
UTTARA IMPEX PVT LTD
Uttara House, 22nd Wellesley Road, Pune 411001
a private limited company

Address for service in India/Attorney address:
PADMAJA PATHAK
L1 103 Amrut Ganga Sinhagad Road

Proposed to be Used
MUMBAI
foodstuffs for animals and agricultural, horticultural and forestry products and grain not included in other classes; animal feed; animal feedstuff; livestock feed; animal feed preparation;
4211317  19/06/2019

SUNIL KHEMANI TRADING AS- CROP CARE PRODUCTS
201,ROYAL HOUSE,11/3 USHAGANJ CHHAWANI,INDORE-452001

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI

Agricultural, horticultural and forestry products and grains not included in other classes; living animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
4211352  19/06/2019
PRISCA LOURDES QUADROS
1101, POLARIS TOWER CO-OP. HOUSING SOCIETY LTD., VASANT GALAXY, BANGUR NAGAR, GOREGOAN (WEST), MUMBAI – 400 104
INDIVIDUAL
Address for service in India/Attorney address:
SAJEEVKUMAR S NAIR
GNANLEX ASSOCIATES LLP, SHIVMANGAL, 3RD FLOOR, NEAR BIG BAZAAR, AKURLI ROAD, KANDIVLI (EAST), MUMBAI - 400 101

Proposed to be Used
MUMBAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; NATURAL PLANTS AND FLOWERS
4211357  19/06/2019

AJIT RAMNIKLAL JOSHI TRADING AS AJEET TRADING COMPANY
F-3, Apmc Market-I, Phase-II, Sector-19, Vashi, Navi Mumbai - 400705
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products, Raw and unprocessed grains and seeds, Fresh fruits and vegetables, fresh herbs, Natural plants and flowers, Bulbs, seedlings and seeds for planting, Live animals, Foodstuffs and beverages for animals, Malt.
4211911    20/06/2019
MILLTEC MACHINERY LIMITED
51 A, KIADB Industrial Area, 1st Phase, Bommasandra, Bangalore - 560099, Karnataka
A Company duly incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Proposed to be Used
CHENNAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES; SEEDS; NATURAL PLANTS AND FLOWER; FOODSTUFFS FOR.
4212465  20/06/2019
AAGHAZ AGRO MULTI SOLUTIONS PRIVATE LIMITED
28S, Ahladpur, Bhojipura, BAREILLY, Bareilly, Uttar Pradesh, India, 243501
PRIVATE LIMITED

Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)

Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT AND ALL OTHERS BEING PROVIDED IN CLASS 31
4212485   20/06/2019
GARIMA PAREEK D/O SANWARMAL PAREEK
AAKASHBHoomi OPP BDM JUICE FACTORY, TATEHRA, UNA, HIMACHAL PRADESH- 144206, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products raw and unprocessed grains and seeds fresh fruits and vegetables, fresh herbs natural plants and flowers bulbs, seedlings and seeds for planting live animals foodstuffs and beverages for animals malt in class 31
MIVISOL
4212576  20/06/2019
BAYER INTELLECTUAL PROPERTY GMBH
Alfred-Nobel-Str. 10, 40789, Monheim am Rhein, Germany
A German Company
Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301
Proposed to be Used
DELHI
Foodstuffs for animals.
4213131  21/06/2019
PANCHWORK CLEANTECH PRIVATE LIMITED
C/O PARMAR NATHABHAI RAJABHAI, BHAGAT, HOUSE, DELAWALA, PANCHASAR SHANKHESAWAR, PATAN,
GUJARAT-384246
PRIVATE LIMITED
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
AHMEDABAD
Fresh vegetables, Unprocessed vegetables, Organic fresh fruit and vegetables, Fresh fruits and vegetables, fresh herbs,
Fresh and unprocessed fruits, vegetables, nuts and seeds, Fresh and unprocessed vegetables, Agricultural products,
Raw and unprocessed agricultural products, Agricultural grains for planting
Khetikart

4213946    22/06/2019
CHETTIAR FOODS AND BEVERAGES PRIVATE LIMITED
303, SHREE SAI CORPORATE PARK, MAHAKALI TEMPLE ROAD, OFF NEW LINK ROAD, GOREGAON WEST, MUMBAI-400062, MAHARASHTRA, INDIA

Body Incorporate

Address for service in India/Attorney address:
PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.

Proposed to be Used
MUMBAI
AGRICULTURAL, HORTICULTURAL, FORESTRY PRODUCTS, GRAINS, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT INCLUDED UNDER CLASS 31.
MELYNA GEETHA 112

4214344  22/06/2019

MELYNA SEEDS PRIVATE LIMITED
#22, 1st Cross, Basavanna Nagara, Hoodi, Whitefield, Bangalore - 560048

Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037

Proposed to be Used

To be associated with:
4090390

CHENNAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt
FRUZLE
4215048  24/06/2019
ABBAS ALI FAKHRUDDIN
D.No.6A/1,Yellapurgalli, P.B.Road, Hubli-28, Karnataka
Individual
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Proposed to be Used
CHENNAI
Supari (Betel nuts)
4215260  24/06/2019
JMA AGROTECH PRIVATE LIMITED
HOUSE NO- 86, RAEBARELI, SERI, Raebareli, Uttar Pradesh, 229303
Body Incorporate

Address for service in India/Attorney address:
HRIDAI NARAYAN AWASTHI
65 B - 1 Hari Nagar Ashram New Delhi

Proposed to be Used
DELHI
Seeds; Grains and agricultural; Fresh fruits and vegetables; Natural plants and flowers; Foodstuffs for animals; Malt.
NUTS N CRACKERS
4215393   24/06/2019
BUSINESS TREE ASSOCIATES (PROPRIETOR NAME: GAGAN DEEP SINGH)
199, Bhera Enclave, Paschim Vihar, New Delhi-110087
Proprietorship Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
DELHI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
LIFEGUFS

4215528  24/06/2019
LIFECOME BIOCHEMISTRY CO., LTD.
NO.19, NANPU ECOLOGICAL INDUSTRIAL PARK, PUCHENG, FUJIAN, P. R. CHINA
a limited liability company incorporated under the laws of the People’s Republic of China

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Stall food for animals; fodder; mash for fattening livestock; animal fattening preparations; livestock fattening preparations; strengthening animal forage; forage; preparations for egg laying poultry; bran mash for animal consumption; bred stock
FIRST BARK

4215586  24/06/2019
MRS. DEEPTI KHATRI SOLE PROPRIETOR OF M/S SAI INTERNATIONAL
A-1/225, KAVI NAGAR INDL. AREA, GHAZIABAD (U.P.) 201001
SOLE PROPRIETOR

Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Proposed to be Used
DELHI
PET FOODS AND FOODSTUFFS FOR ANIMALS
4216241    25/06/2019
M.MANOJ KUMAR TRADING AS SREE SAI AGRO FARM
BLOCK 10, SHOP U, DAILY MARKET, KAMARAJ ROAD, TIRUPUR DIST, TAMILNADU.
Manufacturer
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Cattle Food, Coconuts, Fresh Fruits And Vegetables, Oats, Nuts(Fruits), Grains (Cereals), Seeds, Fresh Pulses , Wheat, Natural Plants and Flowers, Spinach, fresh, Organic fresh vegetables, Fresh fruits, nuts, vegetables and herbs, Mushrooms, fresh, for food, Beans, fresh, Maize, Fresh peas, Fresh peanuts, Agricultural products, Horticultural products, Forestry products, Live animals, Foodstuffs for animals, Foodstuffs for pets and Malt.
DHANDEV
4217294  26/06/2019
MAHARASHTRA HYBRID SEEDS COMPANY PRIVATE LIMITED
Resham Bhavan, 4th Floor, 78 Veer Nariman Road, Mumbai - 400020, Maharashtra
A company incorporated under the laws of India
Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1
Used Since :19/11/2014
To be associated with:
2456546, 2458169, 2474908
MUMBAI
seeds
4217295   26/06/2019
MAHARASHTRA HYBRID SEEDS COMPANY PRIVATE LIMITED
Resham Bhavan, 4th Floor, 78 Veer Nariman Road, Mumbai - 400020, Maharashtra
A company incorporated under the laws of India
Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1
Used Since :19/11/2014
To be associated with:
2456546, 2458169, 2474908
MUMBAI
seeds
ACIFY

4219224  27/06/2019

PROVIMI ANIMAL NUTRITION INDIA PRIVATE LIMITED
IS-40, KHB Industrial Area, Yelahanka New Town, Bangalore, Karnataka- 560064, India

an Indian Company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Used Since :30/09/2010

CHENNAI

FOODSTUFFS FOR ANIMALS
MILLS & MIXES
4221338 01/07/2019

VAMAXI SHAH MODY
59, Ratna Jyot Ind Estate, IRLA Gaothan Lane, Mumbai 400056.

INDIVIDUAL

Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.

Proposed to be Used
MUMBAI

GRAINS AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS NOT INCLUDED IN OTHER CLASSES, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT.